

BEFORE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI.

I.A.No.2023

O.A.No.104 OF 2022 (SZ)

Girish N.P

...Applicant

-Vs-

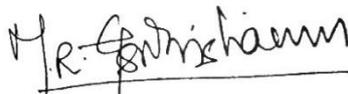
The State of Karnataka & others

...Respondents

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Dated at Chennai on this the 14th day of July, 2024



COUNSEL FOR 5TH RESPONDENT

(KSPCB)

Regional Office - Doddaballapura

Karnataka State Pollution Control Board

Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
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ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀಣ್ಯ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
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ಕರ್ನಾಟಕ ರಾಜ್ಯ
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ



towards a cleaner Karnataka

No.PCB/RO-DBPupa/NGT/2024-25/56

Date 17 APR 2024

To,

The Member Secretary,
KSPCB, Parisara Bhavan,
Church Street,
Bangalore -01.

Sir,

Kind Attn: SEO-NONEIA//

Sub: Furnishing the details of the status of the industries in compliance to Hon'ble
NGT O.A No.104/2022 with respect to order dated: 04.03.2024-reg.

Ref: Hon'ble NGT order dated: 04.03.2024.

With reference to the above subject, as per the Hon'ble NGT direction dated:04.03.2024
industries and lakes in the Regional office Doddaballapura area was inspected and details of
the status of the industries, lakes and inspection report are herewith enclosed for kind
information and further necessary action.

This is for your kind information and further needful.

Yours faithfully

Sd/-

Environmental Officer
Regional Office, Doddaballapura

Copy to: 1. The RSEO, Bangalore North, Urban Eco Park, Peenya Industrial area, Bangalore
for Kind information.

2. The Legal Officer, KSPCB, Parisara Bhavana, Bangalore, for Kind information


Environmental Officer
Regional Office, Doddaballapura

Status Report in respect of Industries specified in the Affidavit submitted by the applicant and as well as the Karnataka Industrial Area Development Board Authorities before Hon'ble National Green Tribunal

As per the direction of the Hon'ble National Green Tribunal with respect to Original Application O.A.No.104/2022 order dated: 4.03.2024, we have inspected the Nagarkere, Cikkatumakuru Lake, Muttur, Lake, Veerapura lake and Bashettihalli Lake and industries Industries specified in the Affidavit submitted by the of the applicant and as well as the Karnataka Industrial Area Development Board Authorities before Hon'ble National Green Tribunal, accordingly, we are submitting the following report.

Details of catchment area of Nagarakere Lake Details;

- **In so far as the Nagarakere Lake, and Majarahosahalli Lake (Chikkatumakuru Lake)**, Karnataka State Pollution Control Board has already filed a detailed Status Report dated 25.10.2022. during the inspection it was noticed that . 2 inlet drains located towards Eastern side of the lake which allows rain water from villages and agriculture field is entering into the lake. There was no flow in that drains was noticed during the inspection. Further it is observed that, adjacent to the storm water drain located at Madhu Mess 'D'Cross Road Doddaballapura there is an entry of sewage and the same is entering into the lake. From missing links/ unsewered area within the limits of CMC Doddaballapura sewage is directly entering into the lake. There was disposal of solid waste in the lake area was noticed.

• **Nagarakere Lake Water Quality Details**

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1	12.10.2022	Class D	Propagation of Wild Life and Fisheries
2	09.06.2023	Class D	Propagation of Wild Life and Fisheries
3	02.04.2024	—	Results awaited

- **Cikkatumakuru Lake:** Cikkatumakuru Lake is located in Sy.Nos.35 and 4 of MajaraHosalli, Doddaballapur Taluk, Bangalore Rural District..The said lake is having 2 inlets. The outflow from Nagarakere lake enters the Cikkatumakuru Lake in one inlet, and from Bashettihalli area, the sewage enters along with the storm water through another inlet. The overflow of Cikkatumakuru Lake would enter into the Doddatumakuru lake from overflow weir at Southern Side of the lake.

Chikkatumakuru Lake Water Quality Details;

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1	16.08.2022	Class D	Propagation of Wild Life and Fisheries
2	23.12.2022	Class E	Irrigation, Industrial Cooling, controlled waste disposal
3	24.03.2023	Class E	Irrigation, Industrial Cooling, controlled waste disposal
4	25.05.2023	Class E	Irrigation, Industrial Cooling, controlled waste disposal
5	04.04.2024	—	Results awaited

Sewage Treatment Plant of 12 MLD capacity established and operating lake area . The said Sewage Treatment Plant consists of following units.

1.	Bar Screen Chamber	-	1
2.	Grit Removal Chamber		1
3.	Wet Well	-	1
4.	Anaerobic Pond	-	2
5.	Flocculation Pond	-	2
6.	Maturation Pond	-	2

- There is no disinfection facility is provided. No safety measures provided such as railing to ponds; secure fencing to the STP area. It is noticed further that there is every chance of unauthorized entry of persons along with cattle, sheep etc., and there is high risk of occurrence of accident.

It was observed that City Municipal Council, Doddaballapur is discharging the untreated/partially treated sewage into the lake itself.

- Grab sample of inlet and outlet of the STP was collected on 4.04.2024 and handed over to Board laboratory for the analysis.

Mutturu Lake Details:

- Mutturu lake is located in CMC Doddaballapura Limits. The said lake falls under Arkavathi River Sub basin.
- The Mutturu lake is having about 2 number of natural inlets from eastern side of the lake. As per the field observations and details furnished during inspection, overflow from Dibbaluru lake flows into the Mutturu Lake. Mutturu lake is having one outflow weir, the overflow from Mutturu Lake flows into Nagarakere and overflow Nagarakere Lake ultimately joining to Chikkatumakuru Lake.

Mutturu Lake Water Quality Details

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1	01.02.2023	Class D	Propagation of Wild Life and Fisheries
2	22.06.2023	Class D	Propagation of Wild Life and Fisheries
3	2.04.2024	Results awaited	Results awaited

Bashettihalli Lake:

Bashettihalli Lake is located in Town Panchayth Bashettihalli limits. The said lake falls under Arkavathi River Sub basin. The Lake water spread area is about 19.5 Ha (48.18 Acres).

- The lake is having about 2 number of storm water drain from the industrial area inlets from eastern side of the lake.
- Lake is having one outflow weir, the overflow from Lake Flows into to Chikkatumakuru Lake.

Bashettihalli Lake Water Quality Details:

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1	08.12.2021	Class D	Propagation of Wild Life and Fisheries
2	5.05.2023	Class D	Propagation of Wild Life and Fisheries
3	16.02.2024	-	Results awaited
4.	2.04.2024	-	Results awaited

The Veerapura Lake: spreads over the area of 11 acres 12 guntas. towards its upstream, an industrial area is established by the Karnataka Industrial Area Development Board. Sewage is entering into the lake from the adjacent residential layout. The lake has been rejuvenated. Water level is very low.

Water Quality Details;

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1.	2.04.2024	-	Results awaited
2.	06.03.2024	Class D	Propagation of Wild Life and Fisheries
3.	12.02.2024	Class D	Propagation of Wild Life and Fisheries
4.	18.01.2024	Class D	Propagation of Wild Life and Fisheries
5.	18.12.2023	Class D	Propagation of Wild Life and Fisheries
6.	23.11.2023	Class D	Propagation of Wild Life and Fisheries
7.	31.10.2023	Class D	Propagation of Wild Life and Fisheries
8.	29.09.2023	Class D	Propagation of Wild Life and Fisheries
9.	22.08.2023	Class D	Propagation of Wild Life and Fisheries
10	31.07.2023	Class D	Propagation of Wild Life and Fisheries
11	30.6.2023	Class D	Propagation of Wild Life and Fisheries

12	12.04.2023	Class E	Irrigation, Industrial Cooling, controlled waste disposal
13	14.03.2023	Class D	Propagation of Wild Life and Fisheries
14	03.02.2023	Class D	Propagation of Wild Life and Fisheries
15	04.01.2023	Class D	Propagation of Wild Life and Fisheries
16	12.12.2022	Class D	Propagation of Wild Life and Fisheries
17	14.11.2022	Class D	Propagation of Wild Life and Fisheries
18	19.10.2022	Class D	Propagation of Wild Life and Fisheries
19	15.09.2022	Class D	Propagation of Wild Life and Fisheries
20	04.08.2022	Class D	Propagation of Wild Life and Fisheries
21	05.07.2022	Class D	Propagation of Wild Life and Fisheries

On 1.01.2024, 24.01.2024, 31.01.2024, 2.02.2024, 15.02.2024, 16.02.2024, 27.02.2024, 18.03.2024, 19.03.2024, 25.03.2024, 27.03.2024, 02.04.2024, 5.04.2024 the Regional Officers, RO-Doddaballapura, Karnataka State Pollution Control Board have inspected the industries which were submitted in affidavit by the applicant as well the Karnataka Industrial Area Development Board Authorities.

Number of industries along with category are tabulated below;

Sl. No.	Red Category	Orange Category	Green Category	Total
1.	23	13	21	57

2. Out of total 57 Nos., there are 23 Red category industries in that, 3 units are 17 Category industries, 1 no. of printed circuit boards manufacturing unit, 9 units are yarn and fabric dyeing units industries, 8 unit have surface treatment facility and 1 is waste paper recycling industry, 1 unit is CETP facilitator.

I. **3 No's of 17 category** Pharmaceutical (Bulk drug & Active Pharmaceutical Ingredients (API)), industries namely;

a) **M/s. Anugraha Chemicals:** located at shed No.48d, KSSIDC Industrial Estate Doddaballapur, Bangalore Rural District

- It is a small Red- 17 category Pharmaceutical (Bulk drug & Active Pharmaceutical Ingredients (API)), industry obtained the consent from the Board consent for operation vide Order No.AW-315332, dated 17.10.2019 valid up to 30.06.2024 under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.
- The domestic water consumption is 2.5 KLD and sewage generated is 2.0 KLD. The process water consumption is 3 KLD and effluent generation is 3 KLD.
- Domestic effluent disposed to their own ST and SP and trade effluent offloaded to Common Effluent Treatment Plant (CETP) M/s Pai and Pai Chemicals (I) Pvt. Ltd.. The Industry is following e-manifest for offloading the effluent to CETP for treatment and disposal. The IP Camera (OCEMS) connected to the Board server was working.

b) **M/s Stelis Biopharma Pvt Ltd.,** is a Large scale RED category industry. located at Plot No. 2D1, DB Pura 3rd Phase, Industrial area, DB Pura Tq, Bangalore Rural District and has obtained CFO from the Board vide order No. AW-335536 dated:16.01.2023 for the period up to 30.06.2027 for Formulation activity and to produce biopharmaceutical bulk drugs comprising of various type of biological monoclonal antibodies and therapeutic proteins of following products:

- Production capacity of formulations:
- Cartridge - 36,00,000 No.s /Month

- Prefilled Syringes- 27,00,000 No.s/ Month
- Vials and lyophilized vials - 90,00,000 No.s/Month
- Bulk Drug products
- The domestic water consumption is 17 KLD and sewage generated is 15 KLD Domestic effluent is being treated in sewage treatment plant of 20 KLD the treated sewage is utilized for gardening
- The process water consumption is 414 KLD and effluent generation is 157.5 KLD. Effluent being treated in ETP of 170 KLD. The treated effluent of 157.5 KLD utilized for cooling tower make up 20 KLD, boiler feed 105 KLD. AHU Filter Cleaning -20 KLD, Toilet flushing, Canteen Hand washing-6.5 KLD, Pure Steam Generation -4 KLD, Chillers -2 KLD
- The RO reject generated during the treatment of fresh water and treated effluent being treated in MEE followed by ATFD and condensate are taken back to ETP
- They have provided OCEMS system; it is connected to KSPCB and CPCB server and it was operating at the time of inspection. Camera is in operation condition

c) M/s. Resonance Laboratories Pvt. Ltd., is located at Plot No. 8C & 9A, KIADB Industrial area Doddaballapura, Bangalore Rural District. It is an existing Large Red Category industry. Board has issued the Consent under the provisions of the Water Act, 1974 and the Air Act, 1981 is valid up to 30.09.2026

- The domestic water consumption is 5.5 KLD and sewage generated is 4.0 KLD
- The process water consumption is 41.5 KLD and effluent generation is 9.8 KLD. The domestic effluent of 4 KLD, washings of 3.3KLD, Boiler blow down of 0.8 KLD and cooling tower blow down of 2.5 KLD is being treated in combined effluent treatment plant of capacity 20 KLD. The treated effluent is being mixed with RO reject of 14 KLD and utilized for gardening purpose. (The RO reject generated during treatment of

Raw water of **32** KLD from Borewell which will be treated in mini RO plant) The RO permeate generated will be 18 KLD and will be utilized for manufacture process, washing reactors and Boiler The High TDS effluent generated from process, 1st wash of reactors and scrubbed liquid is being handed over to CETP after pre-treatment.

- They have provided camera and flow meter system; it is connected to KSPCB and CPCB server and it was operating at the time of inspection. Camera is in operation condition

a) M/s. BPL Limited:

- M/s. BPL Limited is a large Red Category Industry manufacturing Printed Circuit Boards of capacity 50,000 Sq/Mtrs., per month; obtained the consent for operation vide Order AW-334588, dated 25.11. 2022 valid up to 30.06.2026 under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.
- The domestic water consumption is about 12.5 KLD and the sewage generated is 11.5 KLD. For the purpose of industry is 172.7 KLD and the effluent generated is 147.0 KLD. The industry has provided Sewage Treatment Plant for treating domestic effluent of 15 KLD and Effluent Treatment Plant for treating industrial effluent of capacity 150 KLD.
- The treated sewage utilized for on land for gardening and the treated effluent of 87 KLD being reused for processing and remaining 60 KLD utilized for on land for gardening within premises as per the Terms and Conditions of the consent. Industry has 7.5 acres of green belt. Land is sufficient to use the treated effluent.

a) M/s Himathsingka seide Ltd.

- M/s Himathsingka seide Ltd., located Plot No. 23/A, KIADB Industrial area, Veerapura, Doddaballapura, Bengaluru Rural District- It is a Large Red- industry obtained the consent from the Board for Manufacture of followings:
 - 1) Spun silk of capacity 410 MT/Annum (34.17 MT/Month)
 - 2) Cotton and blended fabrics of capacity 4,28,500 sq. mts./Annum (35708.33 sq. mts./Month)
 - 3) Dyeing of silk /yarn of capacity 30,000 kgs/Month
 - 4) Pile fabrics of capacity 2,88,000 Mts./Annum (24000 Mts./Month)
 - 5) Natural silk / blended fabrics of capacity 25.51 lakhs sq. mts./Annum (2.13 lakhs mts./Month)
- Consent for operation vide Order AW-331896, dated 23.06.2022 valid upto 30.06.2026 under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.
- The domestic water consumption is 75 KLD and sewage generated is 60 KLD. The process water consumption is 250 KLD and effluent generation is 250 KLD.
- Domestic effluent is being treated in sewage treatment plant of capacity 60 KLD followed by RO-1 and ERP-RO2 (effluent recycling plant). The RO permeate is collected in final collection tank and reused back to process. The RO reject is being used for gardening during summer season. During rainy season the same is being treated in RO 3 stage followed by MEE and ATFD. They have green belt of 8 acre.
- Trade effluent generated from the process and Boiler blow down is being treated in the existing ETP of capacity 400 KLD followed by 3 stage RO. The RO permeate is being used back in the process and RO reject is being treated in MEE and ATFD.

- Prohibitory order vide No. 337 dated;18.10.2023 was issued for the non compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 for that industry authorities have taken the corrective measures.

b) M/s Threads India Pvt Ltd., is an existing Red category industry located at plot No. S-9, Apparel Park, Doddaballapura taluk, Bangalore Rural Dist. Board has accorded Consent under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 for industrial sewing thread 12.5 Ton/Month for the period up to 30.06.2026

- The domestic water consumption is 5.1 KLD and sewage generated is 4.32 KLD. The process water consumption is 17.5 KLD and effluent generation is 17.5 KLD.
- Domestic effluent is being disposed to ST and SP and Trade effluent generated from the process is being treated in ETP of 40 KLD and treated effluent being utilized back to process and remaining part to gardening

c) M/s Hanuman Weaving Factory, is an existing Red category unit located at Shed No.S1 and S-2, DITP Apparel Park , Doddaballapura, Banglore Rural District they have accorded the consent form the Board under the provisions of the Water (Prevention & control of Pollution) Act, 1974 and the Air (Prevention & control of Pollution) Act, 1981 for Weaving and finishing of fabrics 1,50,000 meters/month, Yarn dyeing activity 20 MT/Month Fabric dyeing activity of capacity 10 MT/Month for the period up to 30.06.2026

- The domestic water consumption is 6.0 KLD and sewage generated is 4.00KLD. The process water consumption is 90 KLD and effluent generation is 74 KLD.

- Domestic effluent is being disposed to CSTP of DITPL and trade effluent generated from the process is being treated in ETP of 100 KLD with RO. RO permeate being utilized for back to process and RO reject being handed over to CETP

d) M/s. Super Threads India, is an existing small Red category industry located at S-5, Apparel Park, Doddaballapura Taluk, Bangalore Rural District and Board has issued the Board has issued the Consent under the provisions of Water Act, 1974 and the Air Act, 1981 to carry out Yarn winding and dyeing of capacity 100 MT/Month for the period up to 30.06.2027

- The domestic water consumption is 3.75 KLD and sewage generated is 3.0 KLD. The process water consumption is 50 KLD and effluent generation is 40 KLD.
- Domestic effluent is being disposed to ST and SP and Trade effluent generated from the process is being treated in ETP of 50 KLD and RO permeate is being utilized back to the process.

e) M/s.Vignesh Enterprises is existing small Red category industry located at No. 19, DITPL. SW-51, Apparel Park, KIADB Industrial area, Doddaballapur, Bengaluru Rural Dist and Board has issued CFO under the provisions of Water Act and Air Act which was expired on 30.06.2023 to carryout industrial sewing threads yarn dyeing of capacity 3900kgs/Month. They have submitted the application it has been forwarded to Board Office for further processing.

- The domestic water consumption is 0.54 KLD and sewage generated is 0.43 KLD. The process water consumption is 4.5 KLD and effluent generation is 4.3 KLD.
- Domestic effluent is being disposed to CSTP of DITPL and Trade effluent generated from the process is being treated 5 KLD ETP and passed through 2 stage RO and RO permeate is being taken back to process and RO reject is being taken handed over o CETP.

f) M/s. Everblue Apparel Limited is located at Plot No. D1-D2, Apparel Park, KIADB Industrial Area, Doddaballapura Tq, Bangalore Rural District. and Board has issued CFO under the provisions of Water Act and Air Act for the period up to 30.06.2026 to Garment Stitching and washing of denim garments of capacity-250000 nos/month

- The domestic water consumption is 100 KLD and sewage generated is 80 KLD. The process water consumption is 726 KLD and effluent generation is 667.2 KLD.
- Domestic effluent and trade effluent is being treated in Combined ETP of capacity 750 KLD and 70% of treated effluent is being utilized back to process and 30% of treated effluent utilized for gardening within the premises.

g) M/s. Indigo Blues located at **Plot NO. 2** KIADB Industrial Area, Doddaballapura taluk, Bangalore Rural Dist it is large Red category unit. Board has issued the Consent under the provisions of Water Act, 1974 and the Air Act, 1981 vide order no. AW-339791 dated:26.09.2023 for the period up to 30.06.2028 to carryout

1. Garment Stitching - 240000 No's /month
2. Garment washing - 450000 No's/month
3. Garment Dyeing - 150000 No's/month

- The domestic water consumption is 50 KLD and sewage generated is 40 KLD. The process water consumption is 760 KLD and effluent generation is 674 KLD.
- Domestic effluent and trade effluent is being treated in STP of Capacity 50 KLD and treated effluent being utilized for gardening.
- Trade Effluent is being treated in ETP capacity 700 KLD and after RO IV stage RO pass, the water is completely recycled back into the process. RO Reject to Triple effect evaporator and agitated thin film dryer – ZLD

h) Kabadi Shankarsa Textile Ltd. Plot No. SW 23-26(P), Apparel Park, Phase II, Doddaballapura taluk, Bangalore Rural District is an existing red category industry. They have obtained consent under Water and Air Act vide order No. AW-306357 dated:6.06.2018 for the period up to 30.06.2022 to carryout Digital printing of capacity 1,00,000 sq. Mts./Month, Garment stitching of capacity 1,50,000 Nos./Month and washing of fabrics of capacity 1,60,000 Mts./Month. Industry has submitted the requisition letter for change of category from Red to Orange category on 4.12.2023 to this office, since they are into digital printing washing of fabrics and garments stitching and they have executed an agreement with CETP M/s Pai and Pai chemicals for disposal of effluent.

As per the Notification No.KSPCB/798/COC/2016-17/1425, dated: 15.06.2016. 1352- Mechanized laundry using oil fired boiler, Washing & thermic fluid heater and printing and 1332 -Gravure printing, digital printing on flex, vinyl activity falls under orange category. In this regard letter has been forwarded to Board office for further processing

Domestic effluent is being discharge to ST and SP and trade effluent handed over to CETP.

i) M/s. Scotts Garments Ltd Plot No: A-3, 10 and 11, D-3 and 4, S-43, 44 and 45, Apperel park, 1st phase, Doddaballapura, Benagaluru Rural District. The consent issued under the provision of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 vide order No. AW-301480 dated:26.11.2016 which was expired on 30.06.2021 for garment processing of capacity 3,90,000 kgs/month and manufacture of trousers of capacity 3,90,000 kgs/month under Red category.

Industry was operating and engaged in trouser washing and garment stitching activity without valid consent from the Board.

They have installed the 17 No's of washing machine and 10 No's of drier and laser machine and electric oven 2 No's and boiler of capacity 5 TPH boiler with dust collector as a Air pollution control measures and DG set of 3 No's of 500 KVA capacity with acoustic enclosure and adequate chimney height. One 500 KVA DG set was not yet installed.

Trade effluent from the activity/ process was being treated in ETP – as per the information furnished by the representative of the industry were present during the inspection that, RO permeate is being utilized for process.

They have submitted the letter through mail stating that, Hon'ble NCLT Bengaluru has ordered industry has liquidation on 15.11.2023. Whereas industry was operating.

- j) M/s Manju Process Technologies**, M/s. Manju Process Technologies is an existing small red category industry located at shed No. B12, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District. Board has issued the Consent under the provisions of Water Act, 1974 and the Air Act, 1981 vide CFO order No. AW-317431 dated: 04.03.2020 for the period up to 30.06.2024 to carry out Hard Chrome Plating of capacity 1000 No's/Month.

Regional Office Doddaballapura has issued the notice vide No.907, Dated: 04.01.2023 for the non compliances observed during the inspection 12.12.2022. Further to verify the status industry was inspected by the Regional Office Doddballpura on 01.04.2023 and recommendations for issue of Notice of Proposed Directions by 03.04.2023. Accordingly RSEO, Bengaluru North issued Notice of Proposed Directions to the industry vide No. 15 on 10.04.2023.

For this, industry has submitted the reply on 28.04.2023 and 16.05.2023. Further industry was inspected by the Regional Office Doddabalpura on 24.05.2023 and recommended to call the industry for the technical discussion.

Accordingly RSEO has forwarded to report to call the industry for the personal hearing on 6.06.2023. Accordingly Board office has scheduled the personal hearing on 10.08.2023 at 1.00 PM at Board office in its letter No. 2413 dated: 4.08.2023

Personal hearing held at Board Office on 10.08.2023. The industry was not operating at the time of inspection they have closed the unit by their own in this regard they have submitted the letter to this office on 30.03.2024

k) M/s S.B. Industries, No.C-33, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District is a small scale. CFO Valid for the period 30.06.2025 As per consent condition, the domestic water consumption is 0.27 KLD and sewage generated is 0.22 KLD. The process water consumption is 0.4 KLD and effluent generation is 0.4 KLD. For the non compliances RSEO north has issued NPD vide nO.2374 dated:4.08.2023 and Board has conducted the personal hearing As per the directions of the personal hearing which was held 10.08.2023 (Proceedings vide NO. 3150 dated:8.10.2023)

Industry authorities have taken the corrective measures;

1. The unit was not operating at the time of inspection.
2. Provided epoxy coating in the processing area
3. Tank in tank system- process tanks provided and it is AGL
4. Provided primary treatment facility, executed an agreement with CETP
5. Provided scrubber to the process chimney

Status report has been forwarded to RSEO North Office for further process.

l) M/s. Mach Aero Components (I) Limited,

M/s. Mach Aero Components (I) Limited Plot no. 112C, 2nd Cross, KIADB Industrial Area, Bashettihalli , Kasaba Hobli, Doddaballapura taluk, Bengaluru Rural District.

This unit is large Red category industry has obtained the consent for Manufacture of Civil Aviation components (general engineering using CNC machines with electroplating) of capacity 2,88,000 Nos./Annum (24000 Nos./Month) under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 valid for the period upto 30.06.2026.

- The domestic water consumption is 10 KLD and sewage generated is 8.0 KLD. The process water consumption is 16 KLD and effluent generation is 16 KLD
- Domestic effluent is being treated in the in 16KLD Eco STP and used for gardening and trade effluent treated in ETP of 16 KLD and used for gardening. Industry has about 1.5 acres of land for gardening.

m) M/s. Indo Mim Tec Pvt Ltd.

M/s. Indo Mim Tec Pvt Ltd., at Plot No.43-45, Plot No.43-45, Veerapura Village, KIADB Industrial area, Doddaballapura, Bangalore Rural Dist. The unit is a Large Red category industry has obtained the consent for Ceramic Trays-10 MT/month, Complex shaped metal parts -60 MT/month and Surface finishing process-400 Sqm/month vide order No. AW-331778 dated: 17.06.2022 for the period up to 30.06.2026 under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.

- The domestic water consumption is 70 KLD and sewage generated is 56 KLD. For the process water consumption is 56 KLD and effluent generation is 40 KLD
- Domestic effluent is being Treated in STP of capacity 100KLD (MBR) and used on land for gardening. they have green belt area of 16,152 sq m (1.6152 Hectare). Hence, they have a sufficient land to use the treated effluent into on land for gardening.

- Trade effluent is treated in ETP of capacity 100KLD with RO system. The RO permeates (28 KLD) is being reused back to the process after treatment in 2 stage RO Plant (5 Kl/hr) and remaining 30% RO rejects (12 KLD) handed over to CETP further treatment and disposal

n) M/s. Tractors & Farm Equipment Limited is an existing industry operating at Plot No.1, KIADB Industrial Area, Bashettihalli, Doddaballapura Taluk, Bengaluru Rural District. The unit is engaged in Assembling of Tractors with Pretreatment (PT) and Cathodic Electro Deposition (CED) of **8335 Nos per month**. The industry have obtained consent for operation under Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981 vide ref (1) for the period up to 30.06.2028.

- The domestic water consumption is 84 KLD and sewage generated is 71 KLD. The process water consumption is 63.8 KLD and effluent generation is 63 KLD
- Domestic effluent is being treated in STP 100 KLD and trade effluent treated in ETP of 80 KLD and treated effluent being utilized for On land for gardening

o) M/s. Mehler Engineered Products India Private Limited located at Plot. No. S-10, Apparel Park, Doddaballapur, Bengaluru Rural District an existing Large Red industry. The authorities have obtained consent for operation under Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981, the same is valid for the period upto 30-06-2026. List of products manufactured as per the consent are as follows;

- 1) Hose yarn of capacity 16.6 MT/Month
- 2) Mo soft cord of capacity 14.4 MT/Month
- 3) MO bond of capacity 16.6 MT/Month
- 4) SECT of capacity 28.9 MT/Month
- 5) Semi stiff cord of capacity 25 MT/Month
- 6) Soft cord of capacity 55.2 MT/Month

7) Stiff cord of capacity 38.7 MT/Month

- The domestic water consumption is 8.0 KLD and sewage generated is 6.5 KLD. The process water consumption is 43.0 KLD and effluent generation is 1.5 KLD
- Domestic effluent is being disposed to ST and SP and trade effluent treated in 3.5 KLD ETP and used for scrubber make up

p) M/s. Hitachi Astemo Fie Pvt. Ltd., located at Plot No.152, KIADB Industrial area, 3rd Phase,Obedenahalli Village, Kasaba hobli, Doddaballapura taluk Bengaluru Rural Dist an existing Large Red industry. The authorities have obtained consent for operation under Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981, the same is valid for the period upto 30-06-2026. List of products manufactured as per the consent are as follows;

Manufacture of followings:

- 1)Fuel injection spare parts of capacity 1,60,000 Nos./Month
 - 2)Fuel pump module of capacity 4,80,000 Nos/Moth
 - 3)Inlet pipe of capacity 3,75,000 Nos./Month
 - 4)Sol Comp of capacity 5,20,000 Nos/Month
 - 5)Throttle body of capacity 4,80,000 Nos/Month
 - 6)Throttle shaft of capacity 12,00,000 Nos./Month
- The domestic water consumption is 90 KLD and sewage generated is 81 KLD. The process water consumption is 138 KLD and effluent generation is 89.3 KLD
 - Domestic effluent is being treated in the STP of capacity 100 KLD and trade effluent treated in 100 KLD ETP. The treated domestic water is mixed with treated trade effluent collected in a tank and used for gardening, and toilet flushing within the premises

q) Sri Shakti Gravures India Pvt. Ltd., Unit-II Sri Shakti Gravures India Pvt. Ltd., Unit-II., Shed No.09, Sw-51, DITPL, Doddaballapura, Bangalore rural dist-561203.

The unit is a Small Red category industry has obtained the consent for Manufacturing of Roto Gravures Printing Cylinders (Without plating) for the period up to 30.06.2026 under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.

- The domestic water consumption is 1 KLD and sewage generated is 0.8 KLD. For the process water consumption is 1.5 KLD and effluent generation is 1.35 KLD
- Domestic effluent is being disposed to DITPL CSTP and trade effluent being treated in ETP of capacity 2 KLD

r) M/s Jodhani Paper India Pvt Ltd.,

M/s Jodhani Paper India Pvt Ltd., located at No.32 and 33, KIADB Industrial Area, Bashettyhalli, Doddaballapur, Bengaluru Rural District. It is a Large Red category industry obtained the consent from the Board for Manufacture of Unbleached kraft paper by using waste kraft papers of capacity 6000 Ton per Month consent for operation vide order AW-326368 Dated:24.08.2021 for the period up to 30.06.2026.

- The domestic water consumption is 14 KLD and sewage generated is 11.5 KLD. The process water consumption is 172 KLD and effluent generation is 149 KLD.
- Domestic effluent is being treated in the in 15 KLD Eco STP; trade effluent is treated in ETP of capacity 250 KLD and recycled back completely into process.
- As there were complaints against this industry, the Board has issued a Prohibitory order under Section 32 (1)(C) of the Water (Prevention and Control of Pollution) Act, 1974 vide order No.120 dated:10.08.2022 and notice of proposed direction under Section 33 (A) of the Water (Prevention and Control of Pollution) Act, 1974 vide order No. 121 dated: 10.08.2022. The industry was called for personal hearing on 19.11.2022.

The industry has submitted that it has taken all the necessary steps not to discharge any effluent outside and has maintained zero discharge, and thereafter, the Board has permitted the industry to carry on its operations.

- During the inspection there was no discharge of effluent to outside was observed and trade effluent is being treated in ETP and recycled back completely into process.

s) M/s Eco Green Solution systems Pvt Ltd., is located at Plot No: 48/A4, KIADB Industrial Area, Doddaballapura Taluk, Bangalore-Rural Dist is an existing CETP unit with chemical treatment followed by ultra filtration, RO & MEE of capacity 100 KLD.

The Consent is issued under the provisions of the Water Act, 1974 and the Air Act, 1981 The Consent issued under the provision of the Water Act 1974 and the Air Act 1981 vide order No. AW-333573 dated: 28/09/2022 for the period up to 30.06.2027 for operation of CETP for treating inorganic effluents generated from different industries with a condition that, The Ro permeate shall be used for boiler for boiler feed and excess shall be utilized for gardening/ on land for irrigation in the rand owned by Sri. H P.Ashok,- Survey No. 175 Aralumallige Village, Kasaba Hobli, Doddaballpura Taluk, Bangalore Rural District.

- a. CETP have installed online continuous effluent monitoring system (OCEMS) for parameters viz., pH, BOD, COD and TSS and the same has been connected with CPCB/KSPCB server.

The particulars of the Orange Category Industries are as follows;

- In so far as Orange Category Industries are concerned, there are 13 Industries. 13 of them have obtained consent from the Board. In that 10 No's industries have provided ETP facility to treat the trade effluent generated from the process and 1 industry have offloaded the effluent to the CETP and

2 No.s of industry- there is no generation of effluent from their activity.

Domestic effluent is being treated in STP/ST and SP.

M/s Rittal India Pvt Ltd

M/s Rittal India Pvt Ltd., located at Plot No: 23 and 24, Industrial Area, Doddaballapura-Tq Bangalore Rural-Dist. It is a Large Orange category industry obtained the consent from the Board under the provisions of the Water Act, 1974 and the Air Act, 1981 to Manufacture electrical cabinets of capacity 12000 Nos/Month, CFO vide order No. AW-335206 dated: 28/12/2022 for the period up to 30.09.2031 and addendum to the consent order vide No.258 dated: 28.12.2022.

- The domestic water consumption is 57 KLD and sewage generated is 45.6 KLD. The process water consumption is 45 KLD and effluent generation is 45 KLD.
- Domestic effluent is being treated in the in 50 KLD STP; trade effluent is being treated in the ETP of capacity 50 KLD followed by RO treatment. The RO permeate is reused back for process (degreasing and washing). The RO -2 stage (3.5 KL/hr and 1.5 Kl/hr) rejects is mixed with treated sewage and is being utilized for gardening purpose
- NPD was issued for the non compliances under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 vide No. 448 dated:13.12.2023
- Sample which was collected in storm water drain was confirming to the inland surface water discharge standards and treated effluent collected from ETP outlet was non confirming to the stipulated standards (BOD 36 mg/L > 30 mg/L).
- During the inspection it was noticed that, there was no discharge of effluent to outside the industry and they are complying with consent conditions.

Green Category Industries are as follows;

There are 21 Green Category Industries Domestic effluent being treated in STP/ST and SP.

- a) **M/s Supreme Solar projects Pvt. Ltd.** No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial area, Doddballapura, Bengaluru rural district They have accorded the consent under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 to manufacture Electrical Geysers of capacity 15,000 Nos./Month and Solar Water Heaters of capacity 15,000 Nos./Month vide order No. AW-114054 dated:20.08.2020 is valid up to 31.12.2033 under Green category with a condition, to treat the domestic effluent (sewage and canteen waste water) of quantity 6 KLD and drum leakage test water of quantity 0.4 KLD in the STP of capacity 10 KLD and to use treated effluent for gardening within the premises

Board has issued the closure directions under the provisions of the Water Act, 1974 to industry vide order no. PCB/CEO-2(NEIA-BNG)/CLOSURE-WA/Supreme/2020-21/01, dated: 03.04.2021 for discharging the canteen waste water and solar inner tank leakage test water into industry storm water drain ultimately reaching veerapura lake.

Further M/s. Supreme Solar Projects Pvt Ltd. requested the Board office that to withdraw the closure directions on 07.04.2021 in response to this, Board Office in its letter No. 175 dated: 8.04.2021 directed this office to coordinate the ZSEO for inspection and to report the compliance.

In view of the Board office letter the Senior Environmental Officer, Bengaluru North was inspected the industry on 15.04.2021 along with officers of Regional office Doddaballapura and forwarded the report to the Board office vide letter No. 34 dated:20.04.2021 with a recommendation that to keep the closure order in abeyance Accordingly Board has issued abeyance of Closure Direction for the period up to 30.06.2021 vide order No. PCB/CEO-2(NEIA-BNG) ABEYANCE-WA/Supreme/2021-22/48 dated 01.07.2021.

Further this Office received a memo vide No. KSPCB/SEO/NEIA-BNG/Supreme/2021-22/2132 dated 10.08.2021 from Board office to coordinate the ZSEO for inspection and report of the compliance. In view of the above, the industry was inspected by the zonal SEO on 18.08.2021 along with EO, DEO and AEO of Regional Office, Doddaballapura and report of has been forwarded to Board Office vide No. 141 dated: 26.08.2021 with a recommendation that Closure order may be revoked with a conditions to treat the effluent in STP of capacity 10 KLD to the standards for gardening and use the same in the garden and shall not be discharge of any effluent outside the premises.

In continuation, industry was inspected on 26.12.2022 on receipt of the complaint from the public through whatsapp on 24.12.2022 and sample of enamel coating effluent and effluent from the electroplating activity were collected under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and mahazar was conducted. This Office forwarded the inspection to Board Office with a recommendation to implement the Closure Directions at the earliest on 29.12.2022. Industry authorities have submitted the letter on 01.02.2023 reply to Show Cause Notice dated: 29.12.2022 and the reply submitted by the industry authorities was not satisfactory. Further this office forwarded the analysis report to the Board Office with a recommendation to implement the Closure Directions vide dated: 03.02.2023.

Accordingly, Board Office has re-clamp the closure direction No. 166 dated: 14.03.2023 under section 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974 read with Rule 34 of Karnataka State Board for the Prevention and Control of Pollution (Procedure for transaction of Business) and the Water (Prevention and Control of Pollution) Rules 1976. Meanwhile Industry authorities have submitted the application for the electroplating activity in different entity M/s Sunstrom International Private Limited on 23.03.2023 through XGN software. Since the unit it is the same industry building (Shed) of M/s Supreme Solar projects pvt. Ltd., and for the non compliances; application was not accepted. To verify the implementation of the closure order, industry was inspected on 01.04.2023 and it was observed that, industry was operating with help of the BESCO power supply and in

this regard a letter has been addressed to the BESCOM authorities on 05.04.2023 to disconnect the power supply and further industry was inspected on 17.04.2023 and report has been forwarded to Board for further course of action vide No. 39 dated:21.04.2023; further RSEO Bengaluru North inspected the industry on 21.06.2023 and report has been forwarded to Board with a recommendation to call the industry for the personal hearing vide letter No.217 dated:16.08.2023.

As per the directions of the personal hearing which was held on 30.10.2023 at Board office proceedings vide No. 5908 dated: 19.02.2024 that, directed the Regional Office to file a criminal case against M/s Supreme Solar projects Pvt. Ltd., for violation under the provisions of the Water (Prevention & control of Pollution) Act, 1974 after obtaining due approval from competent authority.

As per the RSEO memo vide No. 595 dated: 26.02.2024, to verify the status, industry was inspected on 18.03.2024

Report has been forwarded to Board office requested the Board office to issue authorization to file criminal case against the industry for past offences before the Judicial Magistrate Court under Sec 44 of Water (Prevention and Control of Pollution) Act 1974

M/s Denim Works (Unit-1) No.28A, KAIDB Industrial Area, Veerapura, Doddaballapura, Bangalore Rural District it is a large green category industry they have obtained the consent under the provisions of the Water (Prevention & control of Pollution) Act, 1974 and the Air (Prevention & control of Pollution) Act, 1981 to carryout Readymade garment of capacity 187000 per month for the period up to 31.12.2027.

During the inspection it was noticed that, The unit was operating at the time of inspection, The authorities have provided DEWATS type of STP however, there is no proper maintenance. There is no Pressure sand filter and activated carbon filter and disinfection facility provided it is under maintenance notice was issued for the non compliances.


Environmental Officer
KSPCB, RO-Doddaballapura

TC-5487



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K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 14.02.2024

NAME OF THE INDUSTRY :	M/s. Everblue Apparels Ltd., Plot No. D-1, D-2, Apparel Park, KIADB Industrial Area, Doddaballapura, Bengaluru Rural	Page 1 of 1
SAMPLE COLLECTED BY :	Sri S.Rajashekar, EO RO. Doddaballapura	DATE OF COMMENCEMENT OF TEST : 25.01.2024
DATE OF COLLECTION :	24.01.2024	DATE OF COMPLETION OF TEST : 06.02.2024
DATE OF RECEIPT :	25.01.2024	SAMPLE REPORT NO: WW-2652
PARTICULARS:	Treated trade effluent	SAMPLE NO : WW-2652

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	5.5-9.0	7.9	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	200	12	IS 3025 (Part 17): 2012
3	Oil and Grease	mg/L	10	BDL	APHA 23 rd edition (5520B): 2017
4	Total Dissolved Solids	mg/L	2100	1104	IS 3025 (Part 16) : 2017
5	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	100	5.0	IS 3025 (Part 44): 2019
6	Chloride as Cl	mg/L	600	292	IS 3025 (Part 32) : 2019
INFERENCE		Conforms to prescribed standards			

- Note:** 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L
Oil and Grease:1.0;


Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

----End of Report----



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K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road
Shivanagar, Bengaluru-5600

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 14.02.2024

NAME OF THE INDUSTRY :	M/s. Threads India Limited, No. S-9, Part Phase-1, Apparel Park, KIADB Industrial Area, Doddaballapura	Page 1 of 1
SAMPLE COLLECTED BY :	Sri S.Rajashekar, EO RO. Doddaballapura	DATE OF COMMENCEMENT OF TEST : 25.01.2024
DATE OF COLLECTION :	24.01.2024	DATE OF COMPLETION OF TEST : 06.02.2024
DATE OF RECEIPT :	25.01.2024	SAMPLE REPORT NO: WW-2648
PARTICULARS:	Treated trade effluent	SAMPLE NO : WW-2648

SI No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	5.5-9.0	7.4	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	200	58	IS 3025 (Part 17): 2012
3	Oil and Grease	mg/L	10	BDL	APHA 23 rd edition (5520B): 2017
4	Total Dissolved Solids	mg/L	2100	904	IS 3025 (Part 16) : 2017
5	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	100	22	IS 3025 (Part 44): 2019
6	Chloride as Cl	mg/L	600	88	IS 3025 (Part 32) : 2019
INFERENCE		Conforms to prescribed standards			

Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 15 days from the date of issue of report.

4. BDL: Below Detection Level in mg/L

Oil and Grease:1.0;

(Signature)
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

----End of Report----



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7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 14.02.2024

NAME OF THE INDUSTRY :	M/s. Super Threads India, S-5, Apparel Park, Doddaballapura, Bengaluru Rural District-561203.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri S.Rajashekar, EO RO. Doddaballapura	DATE OF COMMENCEMENT OF TEST : 25.01.2024
DATE OF COLLECTION :	24.01.2024	DATE OF COMPLETION OF TEST : 06.02.2024
DATE OF RECEIPT :	25.01.2024	SAMPLE REPORT NO: WW-2646
PARTICULARS:	Treated trade effluent ETP-Outlet of RO	SAMPLE NO : WW-2646

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	5.5-9.0	5.7	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	200	6.0	IS 3025 (Part 17): 2012
3	Oil and Grease	mg/L	10	BDL	APHA 23 rd edition (5520B): 2017
4	Total Dissolved Solids	mg/L	2100	34	IS 3025 (Part 16) : 2017
5	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	100	3.0	IS 3025 (Part 44): 2019
✓	Chloride as Cl	mg/L	600	8.0	IS 3025 (Part 32) : 2019
INFERENCE		Conforms to prescribed standards			

- Note:** 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L
Oil and Grease:1.0;


 Authorized Signatory (Chemical)
 (Dr. B.M. Sreedhara Nayaka)
 Scientific Officer

----End of Report----



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7th D Cross, Thimmaiah Road
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 20.02.2024

NAME OF THE INDUSTRY :	M/s. Vignesh Enterprises, No. 19, DITP Ltd., SW-51, Apparel Park, KIADB Industrial Area, Doddaballapura, Bengaluru rural dsit-561203.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri S.Rajashekar, EO RO. Doddaballapura	DATE OF COMMENCEMENT OF TEST : 25.01.2024
DATE OF COLLECTION :	24.01.2024	DATE OF COMPLETION OF TEST : 20.02.2024
DATE OF RECEIPT :	25.01.2024	SAMPLE REPORT NO: WW-2651
PARTICULARS:	Treated effluent collected from the RO outlet ETP	SAMPLE NO : WW-2651

Sl No	Parameters	Unit	Result	Test Method
1	pH	-	7.4	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	28	IS 3025 (Part 17): 2012
3	Total Kjeldhal Nitrogen	mg/L	24	IS 3025 (Part 34): 2019
4	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	7.0	IS 3025 (Part 44): 2019
5	Chemical Oxygen Demand	mg/L	64	IS 3025 (Part 58): 2017
6	Hexavalent Chromium as Cr ⁺⁶	mg/L	BDL	APHA 23 rd edition (3500-Cr -B): 2017
7	Copper as Cu	mg/L	BDL	IS 3025 (Part 42): 2019
8	Lead as Pb	mg/L	BDL	IS 3025 (Part 47): 2019
9	Zinc as Zn	mg/L	BDL	IS 3025 (Part 49): 2019
10	Cadmium as Cd	mg/L	BDL	IS 3025 (Part 41): 2019
11	Total Chromium	mg/L	BDL	IS 3025 (Part 52): 2019

Note: 1. The above results pertain only to the sample tested.

- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 15 days from the date of issue of report.
- "As the sample was submitted without a specified standards, an inference could not be arrived at".
- BDL: Below Detection Level in mg/L

Oil and Grease:1.0;Hexavalent Chromium as Cr+6:0.05;Copper as Cu:0.05;Zinc as Zn:0.04;
Cadmium as Cd:0.03;Total Chromium:0.2;Lead as Pb:0.2;

Authorized Signatory (Chemical)

(Dr. P. M. S. ...)



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Shivanagar, Bengaluru-560079

TC-5487

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 14.02.2024

NAME OF THE INDUSTRY :	M/s. Pearl Global Industrial Ltd., (Formerly Known as webkraft Inc) Plot No. S 18, 19, 20, KIADB Apparel Park, Doddaballapura, Bengaluru rural dist-561203.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri S.Rajashekar, EO RO. Doddaballapura	DATE OF COMMENCEMENT OF TEST : 25.01.2024
DATE OF COLLECTION :	24.01.2024	DATE OF COMPLETION OF TEST : 06.02.2024
DATE OF RECEIPT :	25.01.2024	SAMPLE REPORT NO: WW-2650
PARTICULARS:	Treated sewage effluent	SAMPLE NO : WW-2650

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.5 - 9.0	7.6	IS 3025 (Part 11): 2022
2	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	Not more than 10	81	IS 3025 (Part 44): 2019
3	Chemical Oxygen Demand	mg/L	Not more than 50	344	IS 3025 (Part 58) :2017
4	Total Suspended Solids	mg/L	Not more than 20	28	IS 3025 (Part 17): 2012
5	Ammonical Nitrogen as N	mg/L	Not more than 5	29	IS 3025(Part 34): 2019
6	Total Nitrogen	mg/L	Not more than 10	66	APHA 23 rd edition; 4500-NO ₃ -D: 2017
7	Fecal coliform	MPN/ 100ml	Less than 100	840000	APHA 23 rd edition (9221 E): 2017
INFERENCE		Non Conforms to prescribed standards with respect to Biochemical Oxygen Demand @ 27°C for 3 days, Chemical Oxygen Demand, Total Suspended Solids, Ammonical Nitrogen as N, Total Nitrogen and Fecal Coliform			

Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 15 days from the date of issue of report.

Radha M.N.
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Dr. B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M.-Sreedhara Nayaka)



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ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 21.02.2024

NAME OF THE INDUSTRY :	M/s. Himathsingka Seide Limited, Plot No. 23A, Veerapura, KIADB Industrial Area, Doddaballapur, Bengaluru Rural District-561203.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri Rajashekar S., EO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 01.02.2024
DATE OF COLLECTION :	31.01.2024	DATE OF COMPLETION OF TEST : 12.02.2024
DATE OF RECEIPT :	01.02.2024	SAMPLE REPORT NO: WW-2694
PARTICULARS:	Combined trade effluent	SAMPLE NO : WW-2694

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.5 - 9.0	8.1	IS 3025 (Part 11): 2022
2	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	Not more than 10	13	IS 3025 (Part 44): 2019
3	Chemical Oxygen Demand	mg/L	Not more than 50	88	IS 3025 (Part 58) :2017
4	Total Suspended Solids	mg/L	Not more than 20	8.0	IS 3025 (Part 17): 2012
5	Ammonical Nitrogen as N	mg/L	Not more than 5	0.5	IS 3025(Part 34): 2019
6	Total Nitrogen	mg/L	Not more than 10	5.0	APHA 23 rd edition; 4500-NO ₃ -D: 2017
7	Fecal coliform	MPN/ 100ml	Less than 100	< 1.8	APHA 23 rd edition (9221 E): 2017
INFERENCE		Non Conforms to prescribed standards with respect to Biochemical Oxygen Demand @ 27°C for 3 days and Chemical Oxygen Demand			

Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 15 days from the date of issue of report.

4. MPN index per 100ml indicates <1.8 which conforms the absence of coliform bacteria.

Radha M.N.

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Dr. B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

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7 ನೇ 'ಡಿ' ಅಡ್ಡರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
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ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079
K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 01.02.2024

NAME OF THE INDUSTRY :	M/s. Resonance Laboratories Private Limited, Plot No. 8c & 9a, KIADB Industrial Area, Bashettihalli, Doddaballapur, Bengaluru Rural District-561203.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri S. Rajashekara, EO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 02.01.2024
DATE OF COLLECTION :	01.01.2024	DATE OF COMPLETION OF TEST : 11.01.2024
DATE OF RECEIPT :	02.01.2024	SAMPLE REPORT NO: WW-2416
PARTICULARS:	Combined treated trade effluent	SAMPLE NO : WW-2416

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.0-8.5	8.2	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	100	6.0	IS 3025 (Part 17): 2012
3	Oil and Grease	mg/L	10	BDL	APHA 23 rd edition (5520B): 2017
4	Ammonical Nitrogen as N	mg/L	100	0.13	IS 3025(Part 34): 2019
5	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	30	20	IS 3025 (Part 44): 2019
6	Chemical Oxygen Demand	mg/L	250	220	IS 3025 (Part 58): 2017
7	Phosphate as P	mg/L	5.0	BDL	IS 3025 (Part 31): 2019
8	Sulphide as S	mg/L	2.0	BDL	APHA 23 rd edition (4500-S2- F): 2017
9	Sodium Absorption Ratio	-	26	3.1	IS :11624: 2019
10	Bio-Assay	% of survival	90% survival of fish after first 96 hours in 100% effluent	100% survival of fishes after 96 hours of test	IS 6582: 2019
11	Copper as Cu	mg/L	3.0	BDL	IS 3025 (Part 42): 2019
12	Zinc as Zn	mg/L	5.0	0.064	IS 3025 (Part 49): 2019

INFERENCE

Conforms to prescribed standards

- Note:** 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L

Oil and Grease:1.0;Phosphate as P:0.05;Sulphide as S:2.0;Copper as Cu:0.05;

Authorized Signatory (Chemical)



TC-5487

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ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079
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ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 19.03.2024

NAME OF THE INDUSTRY :	M/s. Indigo Blues, Plot No. 2, KIADB Industrial Area, Bashettihalli, Doddaballapur, Bengaluru Rural District.	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vijaya M., DEO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 01.03.2024
DATE OF COLLECTION :	29.02.2024	DATE OF COMPLETION OF TEST : 16.03.2024
DATE OF RECEIPT :	01.03.2024	SAMPLE REPORT NO: WW-3020
PARTICULARS:	ETP outlet after secondary clarifier	SAMPLE NO : WW-3020

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	5.5-9.0	7.0	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	100	126	IS 3025 (Part 17): 2012
3	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	30	156	IS 3025 (Part 44): 2019
4	Chemical Oxygen Demand	mg/L	250	576	IS 3025 (Part 58): 2017
5	Copper as Cu	mg/L	3.0	BDL	IS 3025 (Part 42): 2019
6	Lead as Pb	mg/L	0.1	1.067	IS 3025 (Part 47): 2019
7	Zinc as Zn	mg/L	5.0	BDL	IS 3025 (Part 49): 2019
8	Nickel as Ni	mg/L	3.0	BDL	IS 3025 (Part 54): 2019
9	Cadmium as Cd	mg/L	2.0	BDL	IS 3025 (Part 41): 2019
10	Total Chromium	mg/L	2.0	BDL	IS 3025 (Part 52): 2019
INFERENCE		Non Conforms to prescribed standards with respect to Total Suspended Solids, Biochemical Oxygen Demand @ 27°C for 3 days, Chemical Oxygen Demand and Lead as Pb			

- Note:** 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L

Copper as Cu:0.05;Zinc as Zn:0.04;Nickel as Ni:0.1;Cadmium as Cd:0.03;Total Chromium:0.2;

Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer



TC-5487



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7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 19.03.2024

NAME OF THE INDUSTRY :	M/s. Indigo Blues, Plot No. 2, KIADB Industrial Area, Bashettihalli, Doddaballapur, Bengaluru Rural District.	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vijaya M., DEO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 01.03.2024
DATE OF COLLECTION :	29.02.2024	DATE OF COMPLETION OF TEST : 16.03.2024
DATE OF RECEIPT :	01.03.2024	SAMPLE REPORT NO: WW-3021
PARTICULARS:	RO outlet from final treated collection tank	SAMPLE NO : WW-3021

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	5.5-9.0	7.3	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	100	20	IS 3025 (Part 17): 2012
3	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	30	41	IS 3025 (Part 44): 2019
4	Chemical Oxygen Demand	mg/L	250	248	IS 3025 (Part 58): 2017
5	Copper as Cu	mg/L	3.0	BDL	IS 3025 (Part 42): 2019
6	Lead as Pb	mg/L	0.1	BDL	IS 3025 (Part 47): 2019
7	Zinc as Zn	mg/L	5.0	BDL	IS 3025 (Part 49): 2019
8	Nickel as Ni	mg/L	3.0	BDL	IS 3025 (Part 54): 2019
9	Cadmium as Cd	mg/L	2.0	BDL	IS 3025 (Part 41): 2019
10	Total Chromium	mg/L	2.0	BDL	IS 3025 (Part 52): 2019
INFERENCE		Non Conforms to prescribed standards with respect to Biochemical Oxygen Demand @ 27°C for 3 days			

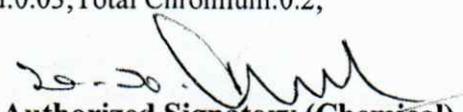
Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 15 days from the date of issue of report.

4. BDL: Below Detection Level in mg/L

Copper as Cu:0.05;Zinc as Zn:0.04;Nickel as Ni:0.1;Cadmium as Cd:0.03;Total Chromium:0.2;
Lead as Pb:0.2;


Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer



TC-5487



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7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 19.03.2024

NAME OF THE INDUSTRY :	M/s. Indigo Blues, Plot No. 2, KIADB Industrial Area, Bashettihalli, Doddaballapur, Bengaluru Rural District.	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vijaya M., DEO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 01.03.2024
DATE OF COLLECTION :	29.02.2024	DATE OF COMPLETION OF TEST : 04.03.2024
DATE OF RECEIPT :	01.03.2024	SAMPLE REPORT NO: WW-3022
PARTICULARS:	Treated sewage effluent	SAMPLE NO : WW-3022

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.5 - 9.0	7.4	IS 3025 (Part 11): 2022
2	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	Not more than 10	19	IS 3025 (Part 44): 2019
3	Chemical Oxygen Demand	mg/L	Not more than 50	208	IS 3025 (Part 58) :2017
4	Total Suspended Solids	mg/L	Not more than 20	20	IS 3025 (Part 17): 2012
5	Ammonical Nitrogen as N	mg/L	Not more than 5	5.0	IS 3025(Part 34): 2019
6	Total Nitrogen	mg/L	Not more than 10	29	APHA 23 rd edition; 4500-NO ₃ -D: 2017
7	Fecal coliform	MPN/ 100ml	Less than 100	23	APHA 23 rd edition (9221 E): 2017
INFERENCE		Non Conforms to prescribed standards with respect to Biochemical Oxygen Demand @ 27°C for 3 days, Chemical Oxygen Demand and Total Nitrogen			

Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 15 days from the date of issue of report.

Radha M.N.

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Dr. B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer



TC-5487



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Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 20.02.2024

NAME OF THE INDUSTRY :	M/s. Eco Green Solution System Pvt. Ltd., Plot No. 48-A4, KIADB Indl area, Ellupura, Doddaballapura Tq, Bengaluru rural dist.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri S.Rajashekar, EO RO. Doddaballapura	DATE OF COMMENCEMENT OF TEST : 25.01.2024
DATE OF COLLECTION :	24.01.2024	DATE OF COMPLETION OF TEST : 20.02.2024
DATE OF RECEIPT :	25.01.2024	SAMPLE REPORT NO: WW-2645
PARTICULARS:	Treated trade effluent	SAMPLE NO : WW-2645

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.0-9.0	7.2	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	100	20	IS 3025 (Part 17): 2012
3	Oil and Grease	mg/L	10	BDL	APHA 23 rd edition (5520B): 2017
4	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	100	17	IS 3025 (Part 44): 2019
5	Chemical Oxygen Demand	mg/L	250	124	IS 3025 (Part 58): 2017
6	Cyanide as CN	mg/L	0.2	BDL	IS 3025(Part 27): 2021
7	Fluoride as F	mg/L	2.0	11	IS 3025 (Part 60): 2019
8	Sulphide as S	mg/L	2.0	BDL	APHA 23 rd edition (4500-S2- F): 2017
9	Chloride as Cl	mg/L	1000	112	IS 3025 (Part 32): 2019
10	Phenolic Compounds as C ₆ H ₅ OH	mg/L	1.0	BDL	IS 3025 (Part 43): 2019
11	Sulphate as SO ₄	mg/L	1000	158	IS 3025 (Part 24): 2019
12	Copper as Cu	mg/L	3.0	0.09	IS 3025 (Part 42): 2019
13	Zinc as Zn	mg/L	15	0.18	IS 3025 (Part 49): 2019
14	Iron as Fe	mg/L	3.0	0.442	IS 3025 (Part 53): 2019
INFERENCE		Non Conforms to prescribed standards with respect to Fluoride as F			

Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 15 days from the date of issue of report.

4. BDL: Below Detection Level in mg/L

Oil and Grease: 1.0; Cyanide as CN: 0.03; Sulphide as S: 2.0; Phenolic Compounds as C₆H₅OH: 0.1;

Authorized Signatory (Chemical)
(Dr. R.M. Sreedhara Naveen)

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KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT**Date: 20.02.2024**

NAME OF THE INDUSTRY :	M/s. Eco Green Solution System Pvt. Ltd., Plot No. 48-A4, KIADB Indl area, Ellupura, Doddaballapura Tq, Bengaluru rural dist.	Page 1 of 2
SAMPLE COLLECTED BY :	Sri S.Rajashekar, EO RO. Doddaballapura	DATE OF COMMENCEMENT OF TEST : 25.01.2024
DATE OF COLLECTION :	24.01.2024	DATE OF COMPLETION OF TEST : 20.02.2024
DATE OF RECEIPT :	25.01.2024	SAMPLE REPORT NO: WW-2645A
PARTICULARS:	Treated trade effluent	SAMPLE NO : WW-2645

Sl No	Parameters	Unit	Standard	Result	Test Method
1	Fixed Dissolved Solids	mg/L	2100	870	IS 3025 (Part 18):2022
2	Trivalent Chromium	mg/L	2.0	BDL	IS 3025 (Part 52):2019
INFERENCE		Conforms to prescribed standards			

- Note: 1. The above results pertain only to the sample tested.
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3. Samples will be stored for a period of 15 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L
Trivalent Chromium:0.05;

(Signature)
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

----End of Report----



TC-5487



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Shivanagar, Bengaluru-5600

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 23.02.2024

NAME OF THE INDUSTRY :	M/s. Musashi Auto Parts India Private Limited, Sy No. 53 to 56 & 61 to 62, Raghuna thapura village, Kasba Hobli, Doddaballapura Taluk, Bengaluru Rural District.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri Rajashekar S., EO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 03.02.2024
DATE OF COLLECTION :	02.02.2024	DATE OF COMPLETION OF TEST : 09.02.2024
DATE OF RECEIPT :	03.02.2024	SAMPLE REPORT NO: WW-2715
PARTICULARS:	Treated trade effluent	SAMPLE NO : WW-2715

Sl No	Parameters	Unit	Standard	Result	Test Method
1	Colour	Hazen unit/CU	-	1.0	IS 3025(Part 4): 2021
2	Odour	-	-	Agreeable	IS 3025(Part 5): 2018
3	pH	-	6.0 to 8.5	8.4	IS 3025 (Part 11): 2022
4	Conductivity	µs/cm	2250	1662	IS 3025 (Part 14): 2019
5	Total Suspended Solids	mg/L	100	4.0	IS 3025 (Part 17): 2012
6	Oil and Grease	mg/L	10	BDL	APHA 23 rd edition (5520B): 2017
7	Total Dissolved Solids	mg/L	2100	1166	IS 3025 (Part 16) : 2017
8	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	100	4.0	IS 3025 (Part 44): 2019
9	Residual Sodium Carbonate	meq/L	5.0	BDL	IS:11624: 2019
10	Chloride as Cl ⁻	mg/L	600	224	IS 3025 (Part 32) : 2019
11	Sulphate as SO ₄	mg/L	1000	27	IS 3025 (Part 24) : 2019
INFERENCE		Conforms to prescribed standards			

- Note:** 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. BDL: Below Detection Level.

Oil and Grease:1.0;mg/L.;Residual Sodium Carbonate:4.0;meq/L;

Authorized Signatory (Chemical)



TC-5487



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

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ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road
Shivanagar, Bengaluru-5600

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 23.02.2024

NAME OF THE INDUSTRY :	M/s. Musashi Auto Parts India Private Limited, Sy No. 53 to 56 & 61 to 62, Raghuna thapura village, Kasba Hobli, Doddaballapura Taluk, Bengaluru Rural District.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri Rajashekar S., EO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 03.02.2024
DATE OF COLLECTION :	02.02.2024	DATE OF COMPLETION OF TEST : 08.02.2024
DATE OF RECEIPT :	03.02.2024	SAMPLE REPORT NO: WW-2716
PARTICULARS:	Treated sewage effluent	SAMPLE NO : WW-2716

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.5 - 9.0	8.0	IS 3025 (Part 11): 2022
2	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	Not more than 10	3.0	IS 3025 (Part 44): 2019
3	Chemical Oxygen Demand	mg/L	Not more than 50	32	IS 3025 (Part 58) :2017
4	Total Suspended Solids	mg/L	Not more than 20	8.0	IS 3025 (Part 17): 2012
5	Ammonical Nitrogen as N	mg/L	Not more than 5	4.9	IS 3025(Part 34): 2019
6	Total Nitrogen	mg/L	Not more than 10	10	APHA 23 rd edition; 4500-NO ₃ -D: 2017
7	Fecal coliform	MPN/100ml	Less than 100	3300	APHA 23 rd edition (9221 E): 2017
INFERENCE		Non Conforms to prescribed standards with respect to Fecal Coliform			

Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 15 days from the date of issue of report.

Radha M.N.

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Dr. B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer



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ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079
K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

TC-5487

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 23.02.2024

NAME OF THE INDUSTRY :	M/s. Stelis Biopharma Pvt. Ltd., No.2-D1 Obedanahalli, 3rd Phase, Doddaballapura, Bengaluru Rural Dist.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri Rajashekar S., EO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 03.02.2024
DATE OF COLLECTION :	02.02.2024	DATE OF COMPLETION OF TEST : 09.02.2024
DATE OF RECEIPT :	03.02.2024	SAMPLE REPORT NO: WW-2717
PARTICULARS:	Treated trade effluent	SAMPLE NO : WW-2717

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.0 to 8.5	7.0	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	100	8.0	IS 3025 (Part 17): 2012
3	Oil and Grease	mg/L	10	BDL	APHA 23 rd edition (5520B): 2017
4	Total Dissolved Solids	mg/L	2100	508	IS 3025 (Part 16): 2017
5	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	30	18	IS 3025 (Part 44): 2019
6	Chemical Oxygen Demand	mg/L	250	200	IS 3025 (Part 58): 2017
7	Phosphate as P	mg/L	5.0	0.4	IS 3025 (Part 31): 2019
8	Phenolic Compounds as C ₆ H ₅ OH	mg/L	1.0	BDL	IS 3025 (Part 43): 2019
9	Lead as Pb	mg/L	0.1	BDL	IS 3025 (Part 47): 2019
INFERENCE		Conforms to prescribed standards			

Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 15 days from the date of issue of report.

4. BDL: Below Detection Level in mg/L

Oil and Grease:1.0;Phenolic Compounds as C₆H₅OH:0.1;Lead as Pb:0.2;


Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer



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K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

TC-5487

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 23.02.2024

NAME OF THE INDUSTRY :	M/s. Stelis Biopharma Pvt. Ltd., No.2-D1 Obedanahalli, 3rd Phase, Doddaballapura, Bengaluru Rural Dist.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri Rajashekar S., EO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 03.02.2024
DATE OF COLLECTION :	02.02.2024	DATE OF COMPLETION OF TEST : 08.02.2024
DATE OF RECEIPT :	03.02.2024	SAMPLE REPORT NO: WW-2719
PARTICULARS:	Treated sewage effluent	SAMPLE NO : WW-2719

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.5 - 9.0	7.7	IS 3025 (Part 11): 2022
2	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	Not more than 10	25	IS 3025 (Part 44): 2019
3	Chemical Oxygen Demand	mg/L	Not more than 50	184	IS 3025 (Part 58) :2017
4	Total Suspended Solids	mg/L	Not more than 20	126	IS 3025 (Part 17): 2012
5	Ammonical Nitrogen as N	mg/L	Not more than 5	20	IS 3025(Part 34): 2019
6	Total Nitrogen	mg/L	Not more than 10	38	APHA 23 rd edition; 4500-NO ₃ -D: 2017
7	Fecal coliform	MPN/ 100ml	Less than 100	2000	APHA 23 rd edition (9221 E): 2017
INFERENCE		Non Conforms to prescribed standards with respect to Biochemical Oxygen Demand @ 27°C for 3 days, Chemical Oxygen Demand, Total Suspended Solids, Ammonical Nitrogen as N, Total Nitrogen and Fecal Coliform			

- Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.

Radha M.N.
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Dr. B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer



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7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 01.02.2024

NAME OF THE INDUSTRY :	M/s. Advance Cable Technologies (P) Limited, Plot No. 10&14, KIADB Industrial Area, Bashettihalli, Doddaballapura, Bengaluru Rural District-561203	Page 1 of 1
SAMPLE COLLECTED BY :	Sri S. Rajashekar, EO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 02.01.2024
DATE OF COLLECTION :	01.01.2024	DATE OF COMPLETION OF TEST : 06.01.2024
DATE OF RECEIPT :	02.01.2024	SAMPLE REPORT NO: WW-2417
PARTICULARS:	Treated sewage effluent	SAMPLE NO : WW-2417

SI No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.5 - 9.0	8.0	IS 3025 (Part 11): 2022
2	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	Not more than 10	31	IS 3025 (Part 44): 2019
3	Chemical Oxygen Demand	mg/L	Not more than 50	344	IS 3025 (Part 58) :2017
4	Total Suspended Solids	mg/L	Not more than 20	24	IS 3025 (Part 17): 2012
5	Ammonical Nitrogen as N	mg/L	Not more than 5	24	IS 3025(Part 34): 2019
6	Total Nitrogen	mg/L	Not more than 10	93	APHA 23 rd edition; 4500-NO ₃ -D: 2017
7	Fecal coliform	MPN/100ml	Less than 100	6300	APHA 23 rd edition (9221 E): 2017
INFERENCE		Non Conforms to prescribed standards with respect to Biochemical Oxygen Demand @ 27°C for 3 days, Chemical Oxygen Demand, Total Suspended Solids, Ammonical Nitrogen as N, Total Nitrogen and Fecal Coliform			

- Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.

Radha M.N.
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Dr. B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)



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K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 06.03.2024

NAME OF THE INDUSTRY :	M/s. Scotts Garments Limited, Subsidiary of M/s. Linen Art Pvt. Ltd., No. D-3, D-4, A-3, Apparel Park, 1st Phase, Kasaba Hobli, Doddaballapura, Bengaluru Rural District.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri Rajashekar S., EO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 17.02.2024
DATE OF COLLECTION :	16.02.2024	DATE OF COMPLETION OF TEST : 23.02.2024
DATE OF RECEIPT :	17.02.2024	SAMPLE REPORT NO: WW-2854
PARTICULARS:	Untreated effluent	SAMPLE NO : WW-2854

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	5.5 to 9.0	7.9	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	100	22	IS 3025 (Part 17): 2012
3	Total Kjeldahl Nitrogen as NH ₃	mg/L	100	14	IS 3025(Part 34): 2019
4	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	30	52	IS 3025 (Part 44): 2019
5	Chemical Oxygen Demand	mg/L	250	400	IS 3025 (Part 58): 2017
6	Hexavalent Chromium as Cr ⁺⁶	mg/L	0.1	BDL	APHA 23 rd edition (3500-Cr -B): 2017
7	Copper as Cu	mg/L	3.0	BDL	IS 3025 (Part 42): 2019
8	Lead as Pb	mg/L	0.1	0.307	IS 3025 (Part 47): 2019
9	Zinc as Zn	mg/L	5.0	BDL	IS 3025 (Part 49): 2019
10	Cadmium as Cd	mg/L	2.0	BDL	IS 3025 (Part 41): 2019
11	Total Chromium	mg/L	2.0	BDL	IS 3025 (Part 52): 2019

INFERENCE

Non Conforms to prescribed standards with respect to Biochemical Oxygen Demand @ 27°C for 3 days and Chemical Oxygen Demand

Note: 1. The above results pertain only to the sample tested.

- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 15 days from the date of issue of report.
- BDL: Below Detection Level in mg/L

Hexavalent Chromium as Cr⁺⁶:0.05; Copper as Cu:0.05; Zinc as Zn:0.04; Cadmium as Cd:0.03;
Total Chromium:0.2;

Authorized Signatory (Chemical)



TC-5487



**KARNATAKA STATE POLLUTION CONTROL BOARD
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K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 06.03.2024

NAME OF THE INDUSTRY :	M/s. Scotts Garments Limited, Subsidiary of M/s. Linen Art Pvt. Ltd., No. D-3, D-4, A-3, Apparel Park, 1st Phase, Kasaba Hobli, Doddaballapura, Bengaluru Rural District.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri Rajashekar S., EO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 17.02.2024
DATE OF COLLECTION :	16.02.2024	DATE OF COMPLETION OF TEST : 21.02.2024
DATE OF RECEIPT :	17.02.2024	SAMPLE REPORT NO: WW-2855
PARTICULARS:	Treated trade effluent	SAMPLE NO : WW-2855

Sl No	Parameters	Unit	Standard	Result	Test Method
1	Colour	Hazen unit/CU	-	1	IS 3025(Part 4): 2021
2	Odour	-	-	Agreeable	IS 3025(Part 5): 2018
3	pH	-	5.5 to 9.0	8.1	IS 3025 (Part 11): 2022
4	Total Suspended Solids	mg/L	200	12	IS 3025 (Part 17): 2012
5	Oil and Grease	mg/L	10	BDL	APHA 23 rd edition (5520B): 2017
6	Total Dissolved Solids	mg/L	2100	1398	IS 3025 (Part 16) : 2017
7	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	100	8.0	IS 3025 (Part 44): 2019
8	Chloride as Cl	mg/L	600	408	IS 3025 (Part 32) : 2019
INFERENCE		Conforms to prescribed standards			

- Note:** 1. The above results pertain only to the sample tested.
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4. BDL: Below Detection Level in mg/L
Oil and Grease:1.0;


Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details	
1.	Name of the industry	M/s. Everblue Apparel Limited	
2.	Address	Plot No. D1-D2, Apparel Park, KIADB Industrial Area, Doddaballapura Tq, Bangalore Rural District.	
3.	GPS co-ordinates	13°16'21.1"N 77°33'27.7"E	
4.	Date of inspection	24.01.2024	
5.	Activity / Product Manufactured	Garment Stitching and washing of denim garments of capacity-250000 nos/month	
6.	Size and category	Large Red	
7.	Persons contacted with mobile number	Sri Vasudev – HR Head Sri Girish – HR Assistant	
8.	Consent validity	Valid upto 30.06.2026	
9.	Source of water	Tanker	
10.	Water Pollution Control details :		
	W.C for	W.C in KLD	W.W gen in KLD
	Boiler Feed	46	7.2
	Domestic Purpose	100	80
	Manufacturing Processes	680	660
			Mode of treatment and disposal
			Combined ETP of capacity 750 KLD and 70% of treated effluent shall be utilized back to process and 30% of treated effluent shall be utilized for gardening within the premises.
11.	Whether water meters provided for water consumption and effluent generation	No.	
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	Combined ETP of capacity 750 KLD	
13.	Details of STP if provided (capacity, technology and units of STP)		
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-	
15.	Comment on any illegal discharge of effluent/ sewage	-NO-	
16.	Details of sample collected if any?	During the inspection sample of treated trade effluent collected and submitted in the laboratory for analysis.	
17.	Details of air pollution sources and control measure	1) 3 x 500 KVA DG set provided with Acoustics enclosure & chimney of 3m ARL. 2) Boiler 4 TPH capacity & 3 TPH Capacity chimney height of and dust collector air pollution control measure provided.	
18.	HWM Authorization validity	30.06.2026	

19.	Details of storage area for hazardous and other wastes	Stored in designated storage area
20.	Observations : <ul style="list-style-type: none"> • At the time of inspection industry was working & engaged Garment Stitching and washing of denim garments of capacity-250000 nos/month • Combined ETP of capacity 750 KLD AND 70% of treated effluent shall be utilized back to process and 30% of treated effluent shall be utilized for gardening within the premises. 	
21.	Recommendation: <ul style="list-style-type: none"> • Industry is generally complying 	


Environmental Officer
Regional Office- Doddaballapura

Details of ETP of capacity 750 KLD and 70% of treated effluent shall be utilized back to process and 30% of treated effluent shall be utilized for gardening within the premises.	Details of ETP of capacity 750 KLD and 70% of treated effluent shall be utilized back to process and 30% of treated effluent shall be utilized for gardening within the premises.
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Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s Threads India Pvt Ltd.		
2.	Address	Plot No.S-9, Apparel Park, Doddaballapura Taluk, Bangalore Rural Dist		
3.	GPS co-ordinates	13°16'34.2"N 77°33'24.9"E		
4.	Date of inspection	05.04.2024		
5.	Activity / Product Manufactured	Yarn winding and dyeing of capacity 100 MT/Month		
6.	Size and category	M/R		
7.	Persons contacted with mobile number	Sri Raghu, In charge		
8.	Consent validity	CFO vide order No. AW-338020 dated: 07/06/2023 for the period up to 30.06.2026 to carryout Yarn winding and dyeing of capacity 12.5 MT/Month		
9.	Source of water	Outside tankers		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Purpose	Quantity of water consumption	Quantity of waste water generation	Disposed to ST & SP
	Domestic	5.1 KLD	4.32 KLD	Treated in ETP of 40 KLD and treated water being utilized back to process and remaining used for gardening
	Washings	2.5KLD	2.5KLD	
	Manufacturing process	15KLD	15KLD	
11.	Whether water meters provided for water consumption and effluent generation	provided		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP of 40 KLD - Effluent raw collection tank- screening and Equalization tank- Primary clarifier- Aeration tank-secondary settling tank— holding tank- pressure sand filter- ozonation- carbon filter- RO- final collection tank		
13.	Details of STP if provided (capacity, technology and units of STP)	ST & SP		
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
15.	Comment on any illegal discharge of effluent/ sewage	-NO-		

16.	Details of sample collected if any?	The sample of treated trade effluent collected on 24.01.2024 and as per analysis report the sample conforming to the standard .		
17.	Details of air pollution sources and control measure	<ol style="list-style-type: none"> Boiler - Boiler-600kg/hr (wood fired)- Provided the Chimney of height 22 m AGL with dust collector. 140 KVA DG set with 5m ARL with acoustic enclosure. 		
18.	HWM Authorization validity	NA		
19.	Hazardous and other wastes generation and disposal :			
	Category No.	Waste description	Quantity authorized	Mode of storage
	Used oil (5.1)	Used oil (5.1)	0.6 KLTA	Stored in leak proof containers and disposed to authorized recycler M/s Mother earth Enviro tech Pvt. Ltd.,
	Oil soaked cotton waste (5.2)	Oil soaked cotton waste (5.2)	0.07MTPA	
	ETP sludge (35.3)	ETP sludge (35.3)	5 MTPA	ETP sludge to authorize TSDF.
	Empty Barrels (33.1)	Empty Barrels (33.1)	2 MTPA	Authorities have informed that send back to supplier
	Paper (DB3020)	Paper (DB3020)	0.150 MTPA	They have been informed to execute the agreement with authorized recycler for disposal
20.	Details of storage area for hazardous and other wastes		Stored in designated place	
21.	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2020-21		NA	
22.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).		-	
23.	Observations : <ol style="list-style-type: none"> During inspection the industry was engaged in the Yarn winding and dyeing The industry authorities have submitted the application seeking authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 for the generation of ETP sludge , used oil and oil soaked cotton waste and it is under process. 			
24.	Recommendation: complied			


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s. Jyothy Fabricare Services Ltd.		
2.	Address	Plot No. S-1, Apparel Park, Doddaballapura taluk, Bangalore Rural District		
3.	GPS co-ordinates	13°16'22.7"N 77°33'15.0"E		
4.	Date of inspection	05.04.2024		
5.	Activity / Product Manufactured	Garment washing, drying , dry cleaning and pressing of washed lenin @ of 10TPD or 300 TPM		
6.	Size and category	Large Orange		
7.	Persons contacted with mobile number	Mr.Karan- Store In charge and Legal		
8.	Consent validity	30.09.2031		
9.	Source of water	Outside Tankers		
10.	Water Pollution Control details :			
	Sl No.	Purpose	Qty of water consumption in KLD	Qty of waste water generation in KLD
	1	Domestic	9.0	7.2
	2	Washing	200	185.5
				Treated in combined ETP of capacity 200 KLD and recycled back to the process and excess treated water is utilized on land for gardening.
11.	Whether water meters provided for water consumption and effluent generation	-		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	Combined ETP of capacity 200 KLD		
13.	Details of STP if provided (capacity, technology and units of STP)	-		
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
15.	Comment on any illegal discharge of effluent/ sewage	-NO-		
16.	Details of sample collected if any?	-		
17.	Details of air pollution sources and control measure	Sl. No.	Air pollution sources	Air pollution control measures stipulated
		1	320KVA DG Set	Chimney of 6m ARL with acoustic enclosure.

		2	Boilers 2TPH (Agro based)	Common Chimney of height 30m AGL along with Dust collector
		3	Boilers 2TPH (Agro based)	
18.	HWM Authorization validity	30.09.2027		
19.	Details of storage area for hazardous and other wastes	Stored in designated place		
20.	Observations: 1. During inspection the industry was engaged in Stitching and washing of knitted and sweater garments of capacity 150000nos/month 2. The total number of employees working in the units is 200. 3. The average flow to the ETP is 60-65 KLD. The treated water is further used for gardening, washing process. 4. The authorities have provided separate room for the collection and storage of hazardous and other wastes.			
21.	Recommendation: Complied			

B. H. Illu
Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details	
1.	Name of the industry	M/s. Super Threads India	
2.	Address	Plot No. S-5, Apparel Park, Doddaballapura Taluk, Bangalore Rural Dist	
3.	GPS co-ordinates	13°16'23.0"N 77°33'23.0"E	
4.	Date of inspection	24.01.2024	
5.	Officer accompanied	Smt Vijaya M, DEO	
6.	Activity / Product Manufactured	Yarn winding and dyeing of capacity 100 MT/Month	
7.	Size and category	S/R	
8.	Persons contacted with mobile number	Sri Mukesh, In charge	
9.	Consent validity	CFO vide order No. AW-339647 dated: 15/09/2023 for the period up to 30.06.2027 to carryout Yarn winding and dyeing of capacity 100 MT/Month	
10.	Source of water	Outside tankers	
11.	Water Pollution Control details :		
	W.C for	W.C in KLD	W.W gen in KLD
	Domestic	3.75 KLD	3.0 KLD
	Process	50 KLD	40 KLD
			Mode of treatment and disposal
			Disposed to ST & SP
			Treated in ETP of 50 KLD and RO permeate is being utilized back to the process
12.	Whether water meters provided for water consumption and effluent generation	provided	
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP of 50 KLD with RO	
14.	Details of STP if provided (capacity, technology and units of STP)	ST & SP	
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-	
16.	Comment on any illegal discharge of effluent/ sewage	-NO-	
17.	Details of sample collected if any?	The sample of treated trade effluent collected on 24.01.2024 and submitted to the laboratory for analysis.	
18.	Details of air pollution sources and control measure	<ol style="list-style-type: none"> Boiler -0.5TPH (wood fired)- Provided the Chimney of height 30m AGL with dust collector. 80 KVA DG set with 3m ARL with 	

		acoustic enclosure.
19.	HWM Authorization validity	The industry authorities have submitted the application seeking authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 it is under process.
20.	Details of storage area for hazardous and other wastes	Stored in designated place
21.	Observations:	
	1) During inspection the industry was engaged in the Yarn winding and dyeing	
	2) They have installed soft winding machine 6 Nos. and dyeing machines 24 Nos., spinners, hydroextractor 2 Nos. and Hot air dryer 1 No.	
22.	Recommendation:	
	complied	


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s. Jeans Knit Private Limited		
2.	Address	Plot No. SW 9 & 10, KIADB Industrial Area, Apparel Park, Doddaballapur, Bangalore Rural dist- 561203		
3.	GPS co-ordinates	13°16'20.2"N 77°33'47.8"E		
4.	Date of inspection	18.03.2024		
5.	Officer accompanied	Smt Vijaya.M		
6.	Activity / Product Manufactured	Stitching and washing of knitted and sweater garments of capacity 150000nos/month		
7.	Size and category	Large Orange		
8.	Persons contacted with mobile number	Sri. Keshav- Industry Representative.		
9.	Consent validity	Valid upto 30.09.2031		
10.	Source of water	Outside Tankers		
11.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	45	36	Combined ETP of capacity 100 KLD to the standards as per annexure-1 and treated effluent used for gardening and toilet flushing
	Manufacturing Processes	16	16	
	Others (Humidifier)	10	0.0	
12.	Whether water meters provided for water consumption and effluent generation			
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility			Combined ETP of capacity 100 KLD
14.	Details of STP if provided (capacity, technology and units of STP)			-
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.			-NO-
16.	Comment on any illegal discharge of effluent/ sewage			-NO-
17.	Details of sample collected if any?			-
18.	Details of air pollution sources and control measure			4 x 500 KVA DG Set with acoustic enclosures
19.	HWM Authorization validity			Valid up to 30.09.2027

20.	Details of storage area for hazardous and other wastes	Stored in designated place
21.	Observations : 1. During inspection the industry was engaged in Stitching and washing of knitted and sweater garments . 2. During the inspection ETP unit are operating and treated effluent used for gardening.	
22.	Recommendation: Complied	

B. R. Shiv
Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s. Mehler Engineered Products India Private Limited,		
2.	Address	Plot No. S-10, Apparel Park, Doddaballapur, Bengaluru Rural District -		
3.	GPS co-ordinates	13°16'39.4"N 77°33'26.5"E		
4.	Date of inspection	15.2.2024		
5.	Activity / Product Manufactured	Manufacture of followings 1. Hose yarn of capacity 16.6 MT/Month 2. Mo soft cord of capacity 14.4 MT/Month 3. MO bond of capacity 16.6 MT/Month 4. SECT of capacity 28.9 MT/Month 5. Semi stiff cord of capacity 25 MT/Month 6. Soft cord of capacity 55.2 MT/Month 7. Stiff cord of capacity 38.7 MT/Month		
6.	Size and category	Small- Red		
7.	Persons contacted with mobile number	Sri.Mohan Menon - HR and Admin Sri. Velliangiri - Plant Head		
8.	Consent validity	30.06.2026		
9.	Source of water	Bore well		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	8	6.5	ST & SP
	washings	5	0.5	It is being treated in ETP of 3.5 KLD being utilized for back to make up for the scrubber
	Scrubbed liquid	24	0.5	
	Cooling	12	0.5	
	Gardening	2.0	0.0	
11.	Whether water meters provided for water consumption and effluent generation	They have been informed to provide a meter to BW		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP of 3.5 KLD		
13.	Details of STP if provided (capacity, technology and units of STP)	ST & SP		
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
15.	Comment on any illegal discharge of effluent/ sewage	-NO-		

16.	Details of sample collected if any?	-
17.	Details of air pollution sources and control measure	Air Pollution Sources
		1500 KVA DG set
		1010 KVA DG set
		200 KVA DG set
		Process section -1 (yarn treating line)
		Process section -2 (yarn treating section solvent based)
		Thermic fluid Boiler- LPG fired 1200 Kwh
		Thermic fluid Boiler- LPG fired 3000 Kwh
Emergency chimney attached to processing section		
18.	HWM Authorization validity	30.06.2026
19.	Details of storage area for hazardous and other wastes	Stored in designated place
20.	Observations . During inspection the industry was under operation and ETP units are operating.	
21.	Recommendation: complied	


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details
1.	Name of the industry	M/s Hanuman Weaving Factory,
2.	Address	Shed No.S1 and S-2, DITP Apparel Park Doddaballapura, Bangalore Rural District.
3.	GPS co-ordinates	13°16'01.4"N 77°33'32.9"E
4.	Date of inspection	18.03.2024
5.	Officer accompanied	Smt Vijaya M, DEO
6.	Activity / Product Manufactured	1. Weaving and finishing of fabrics 1,50,000 meters/month 2. Yarn dyeing activity 20 MT/Month 3. Fabric dyeing activity of capacity 10 MT/Month
7.	Size and category	Small- Red
8.	Persons contacted with mobile number	Sri Prakash , Manager
9.	Consent validity	30.06.2026
10.	Source of water	Bore well
11.	Water Pollution Control details :	
	W.C for	W.C in KLD
	Domestic	6
	Trade effluent process	20
	washings	50
	Boiler feed	20
	W.W gen in KLD	4
	Mode of treatment and disposal	Presently disposed to CSTP of DITPL Apparel park
		It is being treated in ETP of 100 KLD with RO . RO permeate being utilized for back to process and RO reject being handed over to CETP
12.	Whether water meters provided for water consumption and effluent generation	They have been informed to provide a meter to BW
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP of 100 KLD with RO
14.	Details of STP if provided (capacity, technology and units of STP)	CSTP of DITPL Apparel park
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-
16.	Comment on any illegal discharge of effluent/ sewage	-NO-

17.	Details of sample collected if any?	-
18.	Details of air pollution sources and control measure	4 TPH IBR Boiler (Briquette fired) and Thermic Fluid Heater-20 Lakh kilo Calories (Agro Based)- Common Chimney of height 30 mts AGL with individual cyclone Dust Collector
19.	HWM Authorization validity	-
20.	Details of storage area for hazardous and other wastes	Stored in designated place
21.	Observations:	<ol style="list-style-type: none"> 1. During inspection the industry was engaged in of Yarn dyeing and fabric dyeing activity . 2. They have total 8 No's of Yarn dyeing machines of 2 kg, 5 kg, 16 kg, 32 kg, 52 kg, 114 kg, 264 kg, 25 Kg in that 25 Kg machine is not in working condition. There are 6 fabric dyeing machines of capacity 100 kg, 300kg, 500kg , 1000kg , 500kg in which 500 kg Machine is not in working condition. Weaving activity is not in working condition. 3. Hazardous and other waste generated from the activity Viz., ETP sludge - they have executed an agreement with TSDF facility and manifest for the disposal is herewith enclosed and other waste such as corrugated boxes, MS scrap stored in an closed area Display Board is provided at the entrance as per the CPCB format and they have been informed to submit the application to obtain the authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016
22.	Recommendation:	Complied to the consent condition.

S. H. Chellu
Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s. Vignesh Enterprises		
2.	Address	No. 19, DITPL. SW-51, Apparel Park, KIADB Industrial area, Doddaballapur, Bengaluru Rural Dist. .		
3.	GPS co-ordinates	13°15'50.3"N 77°33'33.3"E		
4.	Date of inspection	24.01.2024		
5.	Activity / Product Manufactured	Industrial sewing thread yarn dyeing @ 3900 Kgs/month		
6.	Size and category	Small- Red		
7.	Persons contacted with mobile number	Sri. Santhosh, Dye Master		
8.	Consent validity	CFO vide order No. AW-307862 dated:20.09.2018 under the provisions of Water Act and Air Act which was expired on 30.06.2023 to carryout industrial sewing threads yarn dyeing of capacity 3900kgs/Month. Now they have submitted the application for the renewal of CFO under Water Act only they have removed all Air pollution Sources application has been forwarded to Board office for further processing.		
9.	Source of water	Bore well		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	0.54KLD	0.43 KLD	Disposed to DITPL common STP for treatment and disposal
	Process	4.5 KLD	4.3 KLD(Considering 95% effluent generation)	Treated in 5 KLD ETP and passed through 2 stage RO and RO permeate is being taken back to process and RO reject is being taken handed over o CETP
	Boiler feed.	5 KLD	NIL	They have removed the boiler they have submitted the requisition for deletion of the water consumption for this.
11.	Whether water meters provided for water consumption and effluent generation	provided		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP of capacity 5 KLD ETP Collection Tank 1 & 2, Reaction tank, Primary settling tank, Aeration tank, Secondary settling tank, Sludge drying beds, Pre-filtration tank, Final collection tank, ultra filtration and then RO treatment plant .		

13.	Details of STP if provided (capacity, technology and units of STP)	ST & SP
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-
15.	Comment on any illegal discharge of effluent/ sewage	-NO-
16.	Details of sample collected if any?	During the inspection sample of treated trade effluent collected and submitted in the laboratory for analysis.
17.	Details of air pollution sources and control measure	No
18.	HWM Authorization validity	NA
19.	Details of storage area for hazardous and other wastes	Stored in designated place
20.	Observations: 1) During inspection the industry was engaged in the Yarn winding and dyeing 2) They have installed soft winding machine 3 Nos and hard winding machine 1 no. and dyeing machines 9 No's., hydroextractor 1 Nos. and Hot air dryer 1 No. 3) They have not applied and obtained authorization for the generation of hazardous waste such as used oil, Oily soaked cotton waste, Oil filter, Discarded container and ETP sludge. During inspection informed to apply and obtained authorization immediately and in this regard notice has been issued to the industry	
21.	Recommendation: They have not applied and obtained authorization for the generation of hazardous waste such as used oil, Oily soaked cotton waste, Oil filter, Discarded container and ETP sludge. During inspection informed to apply and obtained authorization immediately and in this regard notice has been issued to the industry.	

S. Hulha
Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1.	Name of the industry	Sri Shakti Gravures India Pvt. Ltd., Unit-II		
2.	Address	Shed No.09, Sw-51, DITPL, Doddaballapura, Bangalore rural dist-561203		
3.	GPS co-ordinates	13°15'48.3"N 77°33'34.7"E		
4.	Date of inspection	18.03.2024		
5.	Activity / Product Manufactured	Manufacturing of Roto Gravures Printing Cylinders(Without plating)		
6.	Size and category	S/R		
7.	Persons contacted with mobile number	Mr.Sathyannarayan-Manager		
8.	Consent validity	30/06/2025		
9.	Source of water	DITPL		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	1.0	0.8	DITPL STP
	Process	1.5	1.35	ETP of 2 KL
	Cooling	-	-	-
	Others	-	-	-
11.	Whether water meters provided for water consumption and effluent generation	Only for water supply DITPL provided meter.		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	Provided 2 KL ETP Collection tank/pH correction/precipitate tank/clarifier/neutralization/ACF/PSF & filter press single stage RO system.		
13.	Details of STP if provided (capacity, technology and units of STP)	-NA-		
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
15.	Comment on any illegal discharge of effluent/	-NO-		

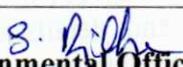
	sewage	
16.	Details of sample collected if any?	-.
17.	Details of air pollution sources and control measure	DG set of 250 KVA with Acoustic enclosure & chimney of 3 M ARL. Fume extraction system for Pickling section with wet scrubber.
18.	HWM Authorization validity	30.9.2024
19.	Details of storage area for hazardous and other wastes	Provided
20.	Observations: <ul style="list-style-type: none"> Industry is working & Manufacturing of Roto Gravures Printing Cylinders with 15 Nos of employees. 	
21.	Recommendation: <ul style="list-style-type: none"> Industry is complying 	


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details
1.	Name of the industry	Kabadi Shankarsa Textile Ltd
2.	Address	. Plot No. SW 23-26(P), Apparel Park, Phase II, Doddaballapura Taluk, Bangalore rural
3.	GPS co-ordinates	13°15'48.5"N 77°33'42.6"E
4.	Date of inspection	2.04.2024
5.	Officer accompanied	Smt Vijaya M, DEO
6.	Activity / Product Manufactured	Digital Printing, Garment stitching Washing fabric
7.	Size and category	S/G
8.	Persons contacted with mobile number	Sri. Ajith Kumar –In charge
9.	Consent validity	Consent valid up to 30.06.2022 to carryout Digital Printing @ 1,00,000 Sq Mts/Month. Garment stitching @ 1,50,000 Nos/Month Washing fabric @ 1,60,000 sq. mts/Month
10.	Source of water	Bore well
11.	Water Pollution Control details :	
	W.C for	W.C in KLD
	Domestic	9
	Others	10
	W.W gen in KLD	7
	Mode of treatment and disposal	ST & SP
		CETP
12.	Whether water meters provided for water consumption and effluent generation	No
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA
14.	Details of STP if provided (capacity, technology and units of STP)	ST & SP
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-
16.	Comment on any illegal discharge of effluent/ sewage	-NO-
17.	Details of sample collected if any?	NA
18.	Details of air pollution sources and control measure	Thermic heater & Boiler- 2 T/Hr with common chimney of 30 Mts. AGL with cyclone dust collector and wood is used as

		<p>fuel. Thermic heater is not in working condition.</p> <p>DG sets of capacity 160 KVA and provided adequate chimney of height 4 mts ARL with acoustic enclosures. They have installed DG set of capacity 40KVA - it is not in working condition</p>
19.	HWM Authorization validity	30.06.2022
20.	Observations .	<ol style="list-style-type: none"> 1) During inspection the industry was under operation and engaged only in Digital printing 2) They have provided one No. of digital printing machine. 3) No. of employees working is 25 No's 4) Source of water is through Bore well they have provided softener 5) Domestic effluent is being discharged to septic tank and soak pit. 6) The effluent generating from the digital printing activity is being handed over to CETP. 7) They have washing machineries, whereas it was not in working condition they have stopped the activity due to lack of order 8) They have submitted the letter for change of category from Red to Orange category since they are into digital printing and washing activity As per the Notification No.KSPCB/798/COC/2016-17/1425, dated : 15.06.2016. 1352- Mechanized laundry using oil fired boiler , Washing & thermic fluid heater and printing and 1332 -Gravure printing, digital printing on flex, vinyl activity falls under orange category. Hence it has been forwarded to Board office for change of category
21.	Recommendation:	<p>Notice issued to the industry and recommended for issue of notice of proposed direction under the provision of water Act 1974.</p>


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s Aditree Apparels Manufacturing Pvt. Ltd., (Formerly known as Bilteek Fashions Private Limited)		
2.	Address	A-4, 5 & 6, Apparel Park, Industrial Area, Arehalliguddadahalli Village, Kasaba Hobli, Doddaballapura, Bangalore Rural District-561203		
3.	GPS co-ordinates	13°16'13.2"N 77°33'23.4"E		
4.	Date of inspection	02.04.2024		
5.	Officer accompanied	Smt. Vijaya.M		
6.	Activity / Product Manufactured	Ready Made Garments		
7.	Size and category	L/G		
8.	Persons contacted with mobile number	Mr. Jayaram.-Plant Head 9845241195		
9.	Consent validity	31/12/2036		
10.	Source of water	Tanker		
11.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	36	30	STP of 30 KLD treated water is used for gardening & construction activity within the site
12.	Whether water meters provided for water consumption and effluent generation	No.		
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	-NA-		
14.	Details of STP if provided (capacity, technology and units of STP)	STP of 30 KLD based on SBR technology consists of Bar screen/Equalization Tank/SBR/Decant/ACF/PCF & SDB		
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
16.	Comment on any illegal discharge of effluent/ sewage	-NO-		
17.	Details of sample collected if any?	-		
18.	Details of air pollution sources and control measure	500 KVA DG set provided with Acoustic enclosure & chimney of 20m ARL. Baby Boiler diesel fired-03m ARL chimney.		
19.	HWM Authorization validity	-		

20.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	Returned to the supplier
21.	Observations : <ul style="list-style-type: none">• At the time of inspection industry was working & engaged Ready Made Garments stitching activity with 800Nos of employees.• Water is used for domestic purpose only there is no trade effluent generation.• They have been informed to obtain the HWM authorization	
22.	Recommendation: complied	


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s.. Cotton World Unit-6,		
2.	Address	Plot No: S-3, 1 st Phase, Apparel Park Doddaballapura, Bengaluru Rural District		
3.	GPS co-ordinates	13°16'23.1"N 77°33'18.3"E		
4.	Date of inspection	02.04.2024		
5.	Officer accompanied	Smt.Vijaya.M		
6.	Activity / Product Manufactured	Ready Made Garment with 1,50,000 Nos/Month		
7.	Size and category	M/G		
8.	Persons contacted with mobile number	Sri. Suhal – Senior Manager		
9.	Consent validity	CFO vide order No. AW-121424 dated: 10/11/2022 for the period up to 31/12/2036 to carryout Ready Made Garment with 1,50,000 Nos/Month		
10.	Source of water	Outside tankers		
11.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Purpose	Quantity of water consumption	Quantity of waste water generation	Disposed to ST & SP
	Domestic	15	12	Treated in 25 KLD STP and used for gardening
12.	Whether water meters provided for water consumption and effluent generation	provided		
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	There is no generation of trade effluent from the process		
14.	Details of STP if provided (capacity, technology and units of STP)	STP 25 KLD- SBR technology		
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
16.	Comment on any illegal discharge of effluent/ sewage	-NO-		
17.	Details of sample collected if any?	-		
18.	Details of air pollution sources and control measure	125 KVA DG set- with 2 m ARL with acoustic enclosure.		
19.	HWM Authorization validity	-		
20.		-		

	Details of storage area for hazardous and other wastes
21.	Observations: 1. During inspection the industry was operating and STP units are operating used for gardening
22.	Recommendation: complied


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details	
1.	Name of the industry	M/s. Signode India Ltd.,	
2.	Address	(Prime Progression Exports & Services Pvt. Ltd.) No.36 & 37, 2nd Phase KIADB Apparel Park, Doddaballapura Bangalore Rural District-561 203	
3.	GPS co-ordinates	13°15'41.6"N 77°33'48.9"E	
4.	Date of inspection	05.04.2024	
5.	Officer accompanied	Smt. Vijaya.M	
6.	Activity / Product Manufactured	Manufacturing of 1. PE Liner 144 MT/Month 2. PP/HDPE Liner 69 MT/Month 3. Thermal Pallet Cover 5 MT/Month	
7.	Size and category	L/G	
8.	Persons contacted with mobile number	Mr. Sudarshan, Manager Maintenance	
9.	Consent validity	CFO vide order No.AW-123996 dated: 01/07/2023 for the period up to 31/12/2037	
10.	Source of water	Outside tankers	
11.	Water Pollution Control details :		
	W.C for	W.C in KLD	W.W gen in KLD
	Purpose	Quantity of water consumption	Quantity of waste water generation
	Domestic	6.5	5.2
			Mode of treatment and disposal
			Disposed to ST & SP
			Treated in STP of capacity 10 KLD and treated utilized for on land for gardening and flushing
12.	Whether water meters provided for water consumption and effluent generation	provided	
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	There is no generation of trade effluent from the process	
14.	Details of STP if provided (capacity, technology and units of STP)	STP 10 KLD- MBR technology	
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-	

16.	Comment on any illegal discharge of effluent/ sewage	-NO-
17.	Details of sample collected if any?	-
18.	Details of air pollution sources and control measure	125 KVA DG set- 2 No's with 3m ARL with acoustic enclosure.
19.	HWM Authorization validity	31.12.2037
20.	Details of storage area for hazardous and other wastes	Stored in designated place
21.	Observations : 1. During inspection the industry was operating and engaged in PE Liner PP/HDPE Liner and Thermal Pallet Covers stitching 2. They have obtained the Plastic registration under Plastic Waste management Rules, 2016 from CPCB	
22.	Recommendation: complied	

S. R. Pillai
Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details	
1.	Name of the industry	Gokuldas Images Pvt. Ltd.,	
2.	Address	Plot No. W-1, 2, 3 7, 8 & 9, KIADB Apparel Park Phase I, Doddaballapura Taluk, Bangalore Rural District	
3.	Date of inspection	05.04.2024	
4.	Officer accompanied	Smt. Vijaya.M	
5.	Activity / Product Manufactured	Readymade Garment 100000 Number/Month	
6.	Size and category	M/G	
7.	Persons contacted with mobile number	Sri Kannan, Manager	
8.	Consent validity	CFO vide order No. AW-114928 dated: 4.11.2020 for the period up to 31/12/2033	
9.	Source of water	Outside tankers	
10.	Water Pollution Control details :		
	W.C for	W.C in KLD	W.W gen in KLD
	Purpose	Quantity of water consumption	Quantity of waste water generation
	Domestic	50	40
			Mode of treatment and disposal
			Disposed to ST & SP
11.	Whether water meters provided for water consumption and effluent generation		provided
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility		There is no generation of trade effluent from the process
13.	Details of STP if provided (capacity, technology and units of STP)		-
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.		-NO-
15.	Comment on any illegal discharge of effluent/ sewage		-NO-
16.	Details of sample collected if any?		-
17.	Details of air pollution sources and control measure		1) DG Set of capacity 200 KVA. They have provide a chimney of height 6m AGL(3mARL) with acoustic enclosures.
18.	HWM Authorization validity		-
19.			Stored in designated place

	Details of storage area for hazardous and other wastes
20.	Observations: <ol style="list-style-type: none"> 1. During inspection the industry was operating 2. They have informed that At present about 40 No's employees are working
21.	Recommendation: complied


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1.	Name of the industry	Pearl Global Industries Ltd., (Formerly Known as M/s.Webkraft Inc)		
2.	Address	No. S-18,19,20, KIADB Apparel Park, Doddaballapura taluk,, Bangalore Rural District		
3.	GPS co-ordinates	13°16'37.0"N 77°33'28.3"E		
4.	Date of inspection	24.01.2024		
5.	Activity / Product Manufactured	Garment Stitching unit 1. Masks-50,00,000 nos/Month 2. Stitching of Readymade Garments-6,25,000 nos/month		
6.	Size and category	L/G		
7.	Persons contacted with mobile number	Sri Sadhashiv Nayak, HR		
8.	Consent validity	CFO vide order No. AW-122144 dated: 19.01.2023 for the period up to 31.12..2034		
9.	Source of water	Outside tankers		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Purpose	Quantity of water consumption	Quantity of waste water generation	Disposed to ST & SP
	Domestic	90	72	Treated STP and used for gardening
11.	Whether water meters provided for water consumption and effluent generation	-		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	There is no generation of trade effluent from the process		
13.	Details of STP if provided (capacity, technology and units of STP)	STP		
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
15.	Comment on any illegal discharge of effluent/ sewage	-NO-		
16.	Details of sample collected if any?	During the inspection sample of treated trade effluent collected and submitted in the laboratory for analysis.		

17.	Details of air pollution sources and control measure	2x250 KVA DG set with acoustics and chimney height of 6 mtr AGL. 1x500 KVA DG set with acoustics and chimney height of 7mtr AGL
18.	HWM Authorization validity	13.12.2024
19.	Details of storage area for hazardous and other wastes	Designated storage area has been provided.
20.	Observations: 1. During inspection the industry was operating	
21.	Recommendation: complied	

Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballpura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s.Laguna Clothing Pvt. Ltd.,		
2.	Address	SW-49,50, KIADB Apparel Park Phase II, Doddaballapura Taluk, Bangalore Rural District		
3.	GPS co-ordinates	13°15'34.0"N 77°33'30.0"E		
4.	Date of inspection	25.03.2024		
5.	Officer accompanied	Smt.Vijaya.M		
6.	Activity / Product Manufactured	Readymade Garment 400000 Number/Month		
7.	Size and category	L/G		
8.	Persons contacted with mobile number	Sri Sadhashiv Nayak, HR		
9.	Consent validity	CFO vide order No. AW-122398 dated: 4.02.2023 for the period up to 31/12/2037		
10.	Source of water	BW & Outside tankers		
11.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Purpose	Quantity of water consumption	Quantity of waste water generation	Disposed to ST & SP
	Domestic	67.5	54	Treated in 125 KLD STP and used for gardening and flushing
	Boiler feed	14.0	0.28	utilized for on land for gardening after mix with treated sewage
12.	Whether water meters provided for water consumption and effluent generation	provided		
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	There is no generation of trade effluent from the process		
14.	Details of STP if provided (capacity, technology and units of STP)	STP 125 KLD- ASP technology		
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
16.	Comment on any illegal discharge of effluent/ sewage	-NO-		
17.	Details of sample collected if any?	-		

18.	Details of air pollution sources and control measure	<p>1) DG Set of capacity 380 KVA. They have provide a chimney of height 6m AGL(3mARL) with acoustic enclosures.</p> <p>2) Boiler 1.5 TPH capacity . chimney height of and dust collector air pollution control measure provided</p> <p>3) DG set of capacity 500 KVA with acoustic enclosures</p>
19.	HWM Authorization validity	31.12.2027
20.	Details of storage area for hazardous and other wastes	Stored in designated place
21.	Observations:	<p>1. During inspection the industry was operating and STP units are operating treated waste water used for gardening and flushing</p>
1.	Recommendation:	complied


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl. No.	Particulars	Details		
1.	Name of the industry	M/s BPL Limited.		
2.	Address	Plot no. 28B/29, KIADB Industrial area, Veerapura Post, Doddaballapura taluk, Bangalore Rural District		
3.	GPS co-ordinates	13°15'00.6"N 77°33'08.2"E		
4.	Date of inspection	19.03.2024		
5.	Officer accompanied	Smt Vijaya M, DEO		
6.	Activity / Product Manufactured	<p>Manufacture of printed circuit boards of capacity 50,000 Sqmt/month</p> <p>Manufacturing Process: The process involves cutting of epoxy/Aluminium copper clad- Material receipt--GI & IQC---Auto loading---surface treatment---Static dust removal--pattern printing--- UV curing---etching---ink sripping---surface treatment-2---solder mass printing--- UV curing--- cooler---Marking A printing---UV curing---cooler---Marking B printing---UV curing--- Auto un loader. After the above process, the remaining process carried out in the existing line/set up which is Manual guide drilling---punching--V cut---BBT--- Finishing---rework--final inspection---packing--- Dispatch.</p>		
7.	Size and category	Large Red		
8.	Persons contacted with mobile number	Sri Kempegowda, HR		
9.	Consent validity	Valid for the period upto 30.06.2026		
10.	Source of water	Outside tankers No of Employees:200 No's		
11.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	12.5	11.5	Treated 15 KLD STP and treated water used for gardening.
	Process	172.7	147.0	Treated in 150 KLD ETP, treated water partially recycled in process and remaining used for gardening.
12.	Whether water meters provided for water consumption and effluent generation	Yes		

13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	<p>150 KLD ETP consists of following units.</p> <ul style="list-style-type: none"> ➤ Bar screen. ➤ Equalization tank. ➤ Neutralization tank. ➤ Flocculation tank ➤ Primary clarifier ➤ Settled sludge ➤ Sludge holding tank ➤ Neutralization tank ➤ Secondary clarifier ➤ Sludge holding tank ➤ Pressure Sand Filter ➤ Activated Carbon Filter ➤ Cartridge filter ➤ Recycled water tank <ul style="list-style-type: none"> ✓ The ETP was operating at the time of inspection. ✓ Sample of Treated effluent from the outlet of the ETP was collected and handed over to laboratory for analysis. Results awaited. ✓ The treated water is recycled to the process and remaining used for gardening. ✓ The authorities have maintained the logbook for operation and maintenance of ETP. ✓ The authorities have provided separate flow meter and energy meter to ETP.
14.	Details of STP if provided (capacity, technology and units of STP)	<p>15 KLD, the units are as follows;</p> <ul style="list-style-type: none"> ➤ Bar screen ➤ Equalization tank ➤ SBR Tank ➤ PSF ➤ ACF <ul style="list-style-type: none"> ✓ The STP was operating at the time of inspection. ✓ Sample of Treated effluent from the outlet of the STP was collected and handed over to laboratory for analysis. Results awaited. ✓ The treated sewage is reused for gardening. ✓ The authorities have maintained the logbook for operation and maintenance of STP. ✓ The authorities have provided separate flow meter and energy meter to STP.
15.	Comment on any illegal discharge of effluent/ sewage	There is no illegal discharge
16.	Details of sample collected if any?	Sample of treated effluent from the outlet of ETP and sample of treated sewage effluent from the outlet of STP are collected and handed over to the laboratory and results awaited.
17.	Details of air pollution sources and control measure	Air emission sources and control measures are as follows;

Sl. No	Air emission sources	Control measures	Remarks
1	920 KVA	Chimney of height 30 m AGL with acoustic enclosures	adequate
2	Etching and lacquering section.	chimney of height 3 mts ARL With Scrubber	adequate
3	Cu clad Cutting section (5 No's)	Closed system with dust collector as APC measures	adequate
4	UV curing section	Duct	adequate
18.	HWM Authorization validity	Now the authorities have applied for renewal of authorization under HWM Rules 2016 and the same is under process. 1. The authorities have provided storage facility for hazardous waste and other waste	
19.	Details of any other solid wastes not listed above and mode of storage and disposal	Solid wastes discharged through local body.	
20.	Observations and recommendation: The unit is complying with consent conditions.		


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1	Name of the industry	M/s Himathsingka seide Ltd.		
2	Address	Plot No. 23/A, KIADB Industrial area, Veerapura, Doddaballapura, Bengaluru Rural District-561203		
3	GPS co-ordinates	13°15'21.1"N 77°32'48.8"E		
4	Date of inspection	19.03.2024		
5	Activity / Product Manufactured	<p>Manufacture of followings:</p> <ol style="list-style-type: none"> 1) Spun silk of capacity 410 MT/Annum (34.17 MT/Month) 2) Cotton and blended fabrics of capacity 4,28,500 sq. mts./Annum (35708.33 sq. mts./Month) 3) Dyeing of silk /yarn of capacity 30,000 kgs/Month 4) Pile fabrics of capacity 2,88,000 mts. /Annum(24000 mts./Month) 5) Natural silk / blended fabrics of capacity 25.51 lakhs sq. mts./Annum (2.13 lakhs mts./Month) <p>Details of Process: yarn winding-> twisting-> heat settling-> dyeing-> rewinding-> wrapping-> weaving having 98 nos machines</p>		
6	Size and category	Large Red		
7	Persons contacted with mobile number	Sri Narasimha – Manager (Engg)		
8	Consent validity	Valid for the period upto 30.06.2026.		
9	Source of water	KIADB, Bore well and outside tanker		
10	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	75	60	Domestic effluent is being treated in existing sewage treatment plant of 60 KLD followed by RO-1 and ERP –RO2 (effluent recycling plant). The RO permeate will be collected in final collection tank and reused back to process. The RO reject is being used for gardening during summer season. During rainy season the same will be treated in RO 3 stage followed by MEE and ATFD.
	Process	250	250	Trade effluent generated from the process and Boiler blow down is being treated in the existing ETP of capacity 400 KLD followed

				by 3 stage RO. The RO permeate is being used back in the process and RO reject will be treated in MEE and ATFD.
	Boiler feed (Recycled water)	45	3	--
	Cooling	33	0	
	Total	403	313	
11	Whether water meters provided for water consumption and effluent generation	Yes		
12	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	<p>ETP of 400 KLD capacity comprises of units namely:</p> <ul style="list-style-type: none"> ➤ Equalization tank, ➤ Primary flocculation tank, ➤ Tube settler, ➤ Buffer aeration tank, ➤ 1st clarifier, ➤ 2nd aeration tank, ➤ 2nd clarifier, ➤ Chemical dosing, ➤ tertiary treatment, ➤ RO-1, RO-2, RO-3 stage, <p>The RO permeate is being used back to process and RO reject will be treated in MEE and ATFD</p>		
13	Details of STP if provided (capacity, technology and units of STP)	<p>The STP of 60 KLD capacity comprises of units namely</p> <ul style="list-style-type: none"> ➤ Bar Screen, ➤ Collection tank, ➤ Aeration tank, ➤ Tube settling collection tank, ➤ Chlorine dosing, ➤ PSF, ➤ ACF, ➤ RO-1 and ➤ ERP –RO2 (effluent recycling plant). <p>The RO reject is being used for gardening during summer season and during rainy season the same will be treated in RO 3 stage followed by MEE and ATFD.</p>		
15	Comment on any illegal	There is no illegal discharges		

	discharge of effluent/ sewage					
16	Details of sample collected if any?	The sample of treated trade effluent collected on 31.01.2024 and as per analysis report the sample Non-conforming to the standard. Notice issued to the industry.				
17	Details of air pollution sources and control measure	Air emission source	Control Measures provided		Remarks	
		380 KVA DG set	Common Chimney height 24 Mts. AGL with acoustic enclosures		Adequate	
		380 KVA DG set			Adequate	
		625 KVA DG set	Chimney height 7 Mts. ARL with acoustic enclosures		Adequate	
		Boiler of capacity 3TPH	Chimney height 36.5 Mts. AGL		Adequate	
		Boiler of capacity 5TPH	Chimney height 33 Mts. AGL		Adequate	
		Boiler of capacity 5.5 TPH	Chimney height 30 Mts. AGL with multi clone dust collector		Adequate	
18	HWM Authorization validity	Valid for the period upto 30.06.2026.				
20	Details of storage area for hazardous and other wastes	Sl. No	Waste type	Category	Quantity	Remark
		1	Used Spent Oil	5.1	1.5 KL	Recyclers
		2	Chemical Sludge from Waste Water Treatment	35.3	312 MT	TSDF
		3	Empty barrels/containers/line	33.1	3.5MT	Recyclers
		4	Metal and metal alloy wastes	B1010	9.3 MTA	Recyclers
		5	Untreated Cork and Wood Waste	B3050	0.650 MTA	Recyclers
		6	Paper and Paper Board	DB3020	9.3 MTA	Recyclers
		7	Textile Waste	B3030	40.00 MTA	Re-processor
		8	Concentration or Evaporation	37.3	258 MT/A	TSDF

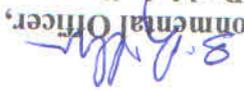
		<table border="1"> <tr> <td data-bbox="451 107 826 152">Residues</td> <td data-bbox="826 107 967 152"></td> <td data-bbox="967 107 1150 152"></td> <td data-bbox="1150 107 1377 152"></td> </tr> <tr> <td colspan="4" data-bbox="451 152 1377 365"> <ol style="list-style-type: none"> 1. The authorities have provided secured shed for storage of hazardous and other wastes. 2. The authorities have displayed category and name of the waste stored along with quantity of waste stored. 3. The authorities have maintained Form-3 at site. </td> </tr> </table>	Residues				<ol style="list-style-type: none"> 1. The authorities have provided secured shed for storage of hazardous and other wastes. 2. The authorities have displayed category and name of the waste stored along with quantity of waste stored. 3. The authorities have maintained Form-3 at site. 			
Residues										
<ol style="list-style-type: none"> 1. The authorities have provided secured shed for storage of hazardous and other wastes. 2. The authorities have displayed category and name of the waste stored along with quantity of waste stored. 3. The authorities have maintained Form-3 at site. 										
23	<p>Observations and recommendation:</p> <ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. The STP and ETP were operating at the time of inspection. 3. Grab sample of treated effluent from RO-3 was collected and handed over to laboratory for analysis. 4. The treated water is recycled back to the process. 5. The authorities have maintained the logbook. 6. Prohibitory order vide No. 337 dated;18.10.2023 was issued for the non compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 for that industry authorities have taken the corrective measures. <p>The unit is complying with consent conditions.</p>									


Environmental Officer
Regional Office- Doddaballpura

**INSPECTION REPORT OF RAJASHEKAR. S. EO, KSPCB,
REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s. Resonance Laboratories Pvt. Ltd.		
2.	Address	Plot No. 8C & 9A, KIADB Indl area Doddaballapura, Bangalore Rural District		
3.	GPS co-ordinates	13°15'39.6"N 77°33'30.7"E		
4.	Date of inspection	24.01.2024		
5.	Activity / Product Manufactured	Large Red R-58- Pharmaceutical (Bulk drug & Active Pharmaceutical Ingredients (API)) &/or R & D in Pharma sector including Bio Technology activity		
6.	Size and category	Large- RED		
7.	Persons contacted with mobile number	Sri Shankar, Plant Head		
8.	Consent validity	The Consent issued by the Board under the provisions of the Water Act, 1974 and the Air Act,1981 is valid up to 30.06.2026 to manufacture the following 5 products namely: <ul style="list-style-type: none"> • Imipramine Hydrochloride of capacity 1.0TPA • Amino Bengamidine Dihydro chloride ABDA of capacity 3.2TPA • Aceturic Acid of capacity 2.4TPA • Mepyramine Maleate Base of capacity 2.24TPA • Pheniramine Maleate/Base of capacity 2.40TPA 		
9.	Source of water	Borewell		
10.	No. of Employees	65 No's		
11.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	5.5	4	The domestic effluent of 4 KLD , washings of 3.3KLD, Boiler blow down of 0.8 KLD and cooling tower blow down of 2.5 KLD is being treated in the existing combined effluent treatment plant of capacity 20 KLD. The treated effluent is being mixed with RO reject of 14 KLD and utilized for gardening purpose. (The RO reject generated during treatment of Raw water of 32 KLD from Borewell which will be treated in mini RO plant.) The RO permeate generated will be 18 KLD and will be utilized for manufacture process, washing reactors and Boiler.
	2 nd and 3 rd washing of Reactors	3.3	3.3	
	Boiler feed	11.5	0.8	
	Cooling tower make up	23.5	2.5	

Manufacture process, 1 st wash of reactors and scrubbers provided	3.2	3.2	The High TDS effluent generated from process, 1 st wash of reactors and scrubbed liquid is being handed over to CETP after pretreatment.	12.	Whether water meters provided for water consumption and effluent generation	17. Details of air pollution sources and control measure 16. Details of sample collected if any? 15. discharge of effluent/ sewage Comment on any illegal discharge of effluent or sewage disposal at the time of inspection 14. Details of STP if provided (capacity, technology and units of STP) CETP, if disposed to primary treatment facility CETP and details of provided / details of CETP Combined ETP and high TDS effluent handed over to 13. Details of ETP if Combined ETP 12. Whether water meters provided for water consumption and effluent generation
				13.	Details of ETP if Combined ETP and high TDS effluent handed over to CETP	
14.	Details of STP if provided (capacity, technology and units of STP)					
15.	Comment on any illegal discharge of effluent/ sewage					
16.	Details of sample collected if any?					
17.	Details of air pollution sources and control measure					
0	SLN Air Pollution Sources	Pollution Control measures stipulated	Pollution Control measures provided	0	0	
1	Stainless Steel Reactor (SSR)- 101	Chimney height 3 Mts. ARL with Acid scrubber	Chimney height 3 Mts. ARL with Acid scrubber	1	Stainless Steel Reactor (SSR)- 101	
2	Glass lined Reactor (GLR)- 102	Chimney height 3 Mts. ARL with Acid scrubber	Chimney height 3 Mts. ARL with Acid scrubber	2	Glass lined Reactor (GLR)- 102	
3	Common floor area	Chimney height 3 Mts. ARL with scrubber	Chimney height 3 Mts. ARL with Alkali scrubber	3	Common floor area	
4	Stainless Steel Reactor (SSR) - 301	Chimney height 3 Mts. ARL with scrubber	Chimney height 3 Mts. ARL with Alkali scrubber	4	Stainless Steel Reactor (SSR) - 301	
5	Glass lined Reactor (GLR)- 302	Chimney height 3 Mts. ARL with scrubber	Chimney height 3 Mts. ARL with Acid scrubber	5	Glass lined Reactor (GLR)- 302	
5	Steam Boiler 200 kg/Hr	Chimney height 17 Mts. AGL	Chimney height 17 Mts. AGL with Acid scrubber	5	Steam Boiler 200 kg/Hr	
6	Steam Boiler 600 kg/Hr	Chimney height 21 Mts. AGL	Common chimney height of 21 mts. AGL. Fuel used HSD	6	Steam Boiler 600 kg/Hr	
7	Thermic fluid Boiler 1,00,000 kcal/hr	Chimney height 21 Mts. AGL	Common chimney height of 21 mts. AGL. Fuel used HSD	7	Thermic fluid Boiler 1,00,000 kcal/hr	
8	100 KVA DG set	Chimney height 5 Mts. ARL with acoustic enclosures	Chimney height 17 Mts. AGL with acoustic enclosures	8	100 KVA DG set	
9	160 KVA DG set	Chimney height 5 Mts. ARL with acoustic enclosures	Chimney height 17 Mts. AGL with acoustic enclosures	9	160 KVA DG set	
10	Boiler of 2TPH fuel is HSD	Chimney height 21 Mts. AGL	provided	10	Boiler of 2TPH fuel is HSD	


Environmental Officer,
RO, Doddaballapura

18.	HWM Authorization	Valid for the period upto 30.06.2026.		19.	Details of storage area for hazardous and other wastes	They have provided a designated storage area for the other waste	20.	Observations and recommendation: Industry was in operation They have submitted the application for expansion activity, it is under process at Head Office
		11	250 KVA DG set Chimney height 2.5 Mrs. AGL with acoustic enclosures					

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No	Particulars	Details																										
1.	Name of the industry	M/s. Tractors & Farm Equipment Limited Bangalore Rural District																										
2.	Address	Plot No. 1, KIADB Industrial Area, Bashettihalli, Doddaballapura Tq,																										
3.	GPS co-ordinates	13°15'15.7"N 77°33'25.6"E																										
4.	Date of inspection	19.03.2024																										
5.	Officer accompanied	Smt. Vijaya.M																										
6.	Activity / Product Manufactured	Assembling of Tractors with PT and CED of 8335 Nos per month.																										
7.	Size and category	Large Red																										
8.	Persons contacted with mobile number	Sri G.Dhayanesh Prabhu - DGM- Maintenance																										
9.	Consent validity	Valid up to 30.06.2028																										
10.	Source of water	Outside tanker and water from rain water harvesting facility																										
11.	Water Pollution Control details :	<table border="1"> <thead> <tr> <th>Details</th> <th>Water Consumption in KLD</th> <th>Waste Water generation</th> <th>Mode of Disposal</th> </tr> </thead> <tbody> <tr> <td>Domestic</td> <td>84</td> <td>71</td> <td>Treated in STP 100 KLD and treated effluent being utilized for On land for gardening</td> </tr> <tr> <td>Industrial (Process)</td> <td>10</td> <td>10</td> <td rowspan="5">Treated in ETP of 80 KLD and treated effluent being utilized for On land for gardening</td> </tr> <tr> <td>Boiler</td> <td>0.8</td> <td>--</td> </tr> <tr> <td>Cooling</td> <td>--</td> <td>--</td> </tr> <tr> <td>Washing</td> <td>30</td> <td>30</td> </tr> <tr> <td>Other use</td> <td>33</td> <td>33</td> </tr> </tbody> </table>			Details	Water Consumption in KLD	Waste Water generation	Mode of Disposal	Domestic	84	71	Treated in STP 100 KLD and treated effluent being utilized for On land for gardening	Industrial (Process)	10	10	Treated in ETP of 80 KLD and treated effluent being utilized for On land for gardening	Boiler	0.8	--	Cooling	--	--	Washing	30	30	Other use	33	33
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Other use	33	33																										
12.	Whether water meters provided for water consumption and effluent generation	Provided																										
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP of 80 KLD																										
14.	Details of STP if provided (capacity, technology and units of STP)	STP 100 KLD																										
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-																										
16.	Comment on any illegal discharge of effluent/ sewage	-NO-																										

17.	Details of sample collected if any?			
18.	Details of air pollution sources and control measure	Sl. No.	Name of the air pollution sources	Air pollution control measures stipulated
		1	Hot water generator- 1 & 2 (6 Lakh K Cal each)	Provided common chimney height of 30 mtr AGL
		2	Hot water generator- 1,2&3 (6 Lakh K Cal -2no & 10 Lakh K Cal - 1 no)	Provided common chimney height of 30 mtr AGL
		3	Bio mass - Hot water generator (10 Lakh K Cal)	Provided chimney height of 30 mtr AGL with cyclone dust collector
		4	1010 KVA DG Set	Provided with acoustics and chimney height of 30 mtr AGL
		5	1250 KVA DG Set	Provided with acoustics and chimney height of 30 mtr AGL
		6	SM paint booth primer	Provided chimney of 3 mtr ARL with water curtain
		7	SM paint booth top coat	Provided chimney of 3 mtr ARL with water curtain
		8	Touch up paint booth	Provided chimney of 3 mtr ARL with water curtain
		9	Chassis paint booth primer	Provided chimney of 3 mtr ARL with water curtain
		10	Chassis paint booth topcoat	Provided chimney of 3 mtr ARL with water curtain
		11	CED drying oven	Provided chimney of 3 mtr ARL
		12	CED safe vent-oven	Provided chimney of 3 mtr ARL
		13	Sheet metal-oven loop1	Provided chimney of 3 mtr ARL
		14	Sheet metal-safe vent loop1	Provided chimney of 3 mtr ARL
		15	Sheet metal-oven loop2	Provided chimney of 3 mtr ARL
		16	Sheet metal-safe vent loop2	Provided chimney of 3 mtr ARL
		17	Chassis primer oven	Provided chimney of 3 mtr ARL
		18	Chassis top coat oven	Provided chimney of 3 mtr ARL
		19	Chassis WDO oven	Provided chimney of 3 mtr ARL
		20	Fume extract CED	Provided chimney of 3 mtr ARL
		21	Fume extract chassis-1	Provided chimney of 3 mtr ARL
		22	Fume extract chassis -2	Provided chimney of 3 mtr ARL
		23	Fume extract chassis -3	Provided chimney of 3 mtr ARL
		24	SM paint mixing	Provided chimney of 3 mtr

		room loop 1	ARL
25	SM paint mixing room loop 2		Provided chimney of 3 mtr ARL
26	Chassis paint mixing room		Provided chimney of 3 mtr ARL
27	Fume& exhaust-1	smoke	Provided chimney of 3 mtr ARL
28	Fume& exhaust-2	smoke	Provided chimney of 3 mtr ARL
29	Fume& exhaust-3	smoke	Provided chimney of 3 mtr ARL

19. HWM Authorization validity Valid up to 30.06.2028

20. Hazardous and other wastes generation and disposal :

Waste category	Name of the Hazardous waste	Authorized Quantity	Mode of Disposal
5.1	Used Oil	80 KLPA	Is being stored under shed and disposed through KSPCB Authorized vendors for Reprocessing
5.2	Oil Soaked cotton waste	7 MTPA	Is being stored under shed and disposed through KSPCB Authorized vendors for incineration
12.5	Phosphate Sludge	36 MTPA	Is being stored under shed and disposed through KSPCB Authorized vendors for Land Fill
21.1	Paint sludge	350 MTPA	Is being stored under shed and disposed through KSPCB Authorized vendors for incineration
33.1	Discarded containers	600 MTPA	Is being stored under shed and disposed through KSPCB vendors for reprocessing
35.2	Spent ion exchange resin	2 MTPA	Is being stored under shed and disposed through KSPCB vendors for Landfill
35.3	ETP Sludge	65 MTPA	Is being stored under shed and disposed through KSPCB Authorized vendors for Land fill
Schedule IV Sl. No. 18	E-waste	2.5 MTPA	Is being stored under shed and disposed through KSPCB Authorized vendors for Reprocessing

	Schedule - III Part-B, B2060	Activated carbon waste	0.5 MTPA	Is being stored under shed and disposed through KSPCB Authorized vendors for Land fill
	Schedule - III Part-B, B3050	Packing wood waste	500 MTPA	Is being stored under shed and disposed through KSPCB Authorized vendors for Reprocessing
	Schedule - III Part-D, B1010	Iron, Steel and aluminum scrap	900 MTPA	Is being stored under shed and disposed through KSPCB Authorized vendors for Reprocessing
	Schedule - III Part-D, B3020	Paper, Paper board and office trash	900 MTPA	Is being stored under shed and disposed through KSPCB Authorized vendors for Reprocessing
21.	Details of storage area for hazardous and other wastes			Provided facility for storage of hazardous and other waste.
22.	<p>Observations:</p> <ol style="list-style-type: none"> 1) During inspection the industry was engaged in the Assembling of Tractors with PT and CED 2) Total number of employees working is about 1350 No's. 3) The source of water is from outside tanker and water from rain water harvesting facility. 4) Provided acoustic to DG set of 1010 KVA DG set & 1250 KVA DG set. 5) On verification of the details, the water consumption, waste water generation, productions are within the consented capacity. 6) The industry has obtained authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 valid up to 30.06.2028. 			


Environmental Officer
Regional Office- Doddaballpura

INSPECTION FORMAT

Sl.No.	Particulars	Details	
1.	Name of the industry	M/s Jodhani Paper India Pvt Ltd.,	
2.	Address	No.32 and 33, KIADB Industrial Area, Bashettyhalli, Doddaballapur -561203	
3.	GPS co-ordinates	13°14'57.4"N 77°32'57.3"E	
4.	Date of inspection	31.01.2024	
5.	Activity / Product Manufactured	Manufacture of Unbleached kraft paper by using waste kraft papers of capacity 6000 Ton per Month	
6.	Size and category	Large Red	
7.	Persons contacted with mobile number	Sri.Shivaprakash-Plant Operations	
8.	Consent validity	Valid Upto 30.06.2026	
9.	Source of water	Bore well	
10.	Water Pollution Control details :		
	W.C for	W.C in KLD	W.W gen in KLD
	Domestic	14	11.5
	Process	148	146
	Boiler	24	3
			Mode of treatment and disposal
			Treated in 15 KLD Eco STP and reused for gardening, floor washing and toilet flushing
			Treated in ETP and recycled back completely into process
			The generation of Boiler blow down has been stored in collection tank and reused for process
11.	Whether water meters provided for water consumption and effluent generation	Yes	
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	<ol style="list-style-type: none"> The ETP units are located within the pulp mill production area. The water is initially fed to pulp where it is mixed with waste paper. The mixed pulp is taken to high density cleaner wherein the heavy materials are rejected. The accepted wet slurry is taken to dump tower. The wet slurry is screened in a coarse screen. The resultant slurries fed to medium density cleaner (MDC), wherein separation of water and material takes place. This waste water is taken to series of treatment units such as common collection tank with equalization tank, hill screen, chemical dosing tank, silo over flow tank,, cum chest tower with aeration facility, Poly Disc Filter (PDF), purification system, Sedicel (DAF Krofta), Sand trap chamber, water holding tank, filter press and solid waste storage pit. After treatment the treated water is being recycled back to 	

		the process. 5. The ETP units are part of production line as it is installed within the pulp mill process area with the facility of zero liquid discharge in closed circuit concept.		
13.	Details of STP if provided (capacity, technology and units of STP)	<ul style="list-style-type: none"> ➤ 15 KLD Eco STP with series of underground settling tanks. ➤ The authorities have provided flow meter and maintaining the logbook for operation of STP. 		
14.	Comment on any illegal discharge of effluent/ sewage	No illegal discharges		
15.	Details of sample collected if any?	-		
16.	Details of air pollution sources and control measure	Air emission sources	Control Measures	Remarks
		82.5 KVA DG set	Chimney with 2mtr AGL with acoustics	Provided
		Boiler 16 TPH (Husk Fired)	40 mtr AGL with ESP	Provided
17.	HWM Authorization validity	Valid Up to 30.06.2026		
18.	Hazardous and other wastes generation and disposal :			
	Category No.	Waste description	Quantity authorized	Mode of storage
	5.1	Used oil	2.5 KLT/A	Stored in closed room
	5.2	Waste residues containing oil	0.5 MT/A	Stored in closed room
	DB3020	Paper waste	83950 MT/A	Recycling Facilitator
	33.1	Empty Barrels/containers	2.5 MTA	Stored in closed room
				To authorized recycler
19.	Details of storage area for hazardous and other wastes	The authorities have provided storage shed for storage of hazardous waste		
20.	Observations: 1. Industry was operating at the time of inspection 2. Prohibitory order under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 vide No.120 dated:10.08.2022NPD was issued for the non compliances videNo.121 dated:10.08.2022 . they have taken up the corrective measures. 3. Generally Complied to the consent condition.			


Environmental Officer,
Regional Office-Doddaballapura

INSPECTION REPORT OF RAJASHEKAR S. EO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s. Indigo Blues,		
2.	Address	Plot no. 2, KIADB Industrial area, Bashettihalli, Doddaballapura, Bangalore Rural District		
3.	GPS co-ordinates	13°15'24.2"N 77°33'18.0"E		
4.	Date of inspection	05.04.2024		
5.	Activity / Product Manufactured	Large Red R-40 - Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring		
6.	Size and category	Large- Red		
7.	Persons contacted with mobile number	Mr. Praveen- Environmental Officer, EHS,		
8.	Consent validity	Board has issued the Consent under the provisions of Water Act, 1974 and the Air Act, 1981 vide order no. AW-339791 dated:26.09.2023 for the period up to 30.06.2028 to carryout 1. Garment Stitching - 240000 No's /month 2. Garment washing - 450000 No's/month 3. Garment Dyeing - 150000 No's/month .		
9.	Source of water	Outside tanker		
10.	No. of Employees	1500 No's		
11.	Water Pollution Control details :			
	Purpose	Water Consumption in KLD	Waste water generation in KLD	Mode of treatment and disposal
	Domestic	50.0	40.0	Treated in STP of Capacity 50 KLD and treated effluent shall be utilized for gardening.
	Boiler Feed	40.0	4.0	Treated in ETP of Capacity 700 KL followed by 3 stage RO system.
	Process (Washing)	500.0	450.0	Effluent generated from garment washing and dyeing treated in the ETP of Capacity 700 KLD followed by 4 stage RO systems. RO permeate taken back to process and RO reject treated in ME followed by ATED.
	Process (Dyeing)	220	220	
	Total	810	714	
12.	Whether water meters provided for water consumption and effluent generation	They have provided meter for quantification of water consumption		

13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	<p>ETP of capacity 700 KLD consist of following units;</p> <table border="1" data-bbox="730 226 1444 1272"> <thead> <tr> <th>Sl. No</th> <th>Un</th> </tr> </thead> <tbody> <tr><td>1</td><td>Bar Screen</td></tr> <tr><td>2</td><td>Collection Tank Cum Equalization Tanks</td></tr> <tr><td>3</td><td>Flash Mixer Tank</td></tr> <tr><td>4</td><td>Lime Dosing Tank</td></tr> <tr><td>5</td><td>Ferric Chloride Dosing Tank</td></tr> <tr><td>6</td><td>Flocculation Tanks</td></tr> <tr><td>7</td><td>Ploy Electrolyte Dosing Tank</td></tr> <tr><td>8</td><td>Primary Clarifier Tanks</td></tr> <tr><td>9</td><td>Aeration Tanks</td></tr> <tr><td>10</td><td>Secondary Clarifier Tanks</td></tr> <tr><td>11</td><td>Clarified Water Tanks</td></tr> <tr><td>12</td><td>Pressure Sand Filter</td></tr> <tr><td>13</td><td>Activated Carbon Filter</td></tr> <tr><td>14</td><td>ETP Treated Water Tank / UFFeed Tank (70</td></tr> <tr><td>15</td><td>Sludge Beds</td></tr> <tr><td>16</td><td>Sludge Filtrate Gutter Tank</td></tr> <tr><td>17</td><td>Sludge & Evaporation Storage Area</td></tr> <tr><td>18</td><td>UF Plant</td></tr> <tr><td>19</td><td>UFTreated Water Tank/ Ro Feed Tank</td></tr> <tr><td>20</td><td>RO Plant (4 Stage Ro Filtration)</td></tr> <tr><td>21</td><td>RO Permeate Tank</td></tr> <tr><td>22</td><td>RO Reject Tank</td></tr> <tr><td>23</td><td>MEE& ATFD Plant</td></tr> </tbody> </table> <ul style="list-style-type: none"> • After treatment in ETP units, the treated water is taken into 4 stages RO System and each consists of 450 KLD and 250 KLD RO systems. • After passing through RO systems, RO passed of about 640 KLD taken back into process. • RO rejected about 60 KLD taken into 3 Stage MEE of capacity 3000 Ltr/hr this into ATFD of Capacity 200 Ltr/hr. 	Sl. No	Un	1	Bar Screen	2	Collection Tank Cum Equalization Tanks	3	Flash Mixer Tank	4	Lime Dosing Tank	5	Ferric Chloride Dosing Tank	6	Flocculation Tanks	7	Ploy Electrolyte Dosing Tank	8	Primary Clarifier Tanks	9	Aeration Tanks	10	Secondary Clarifier Tanks	11	Clarified Water Tanks	12	Pressure Sand Filter	13	Activated Carbon Filter	14	ETP Treated Water Tank / UFFeed Tank (70	15	Sludge Beds	16	Sludge Filtrate Gutter Tank	17	Sludge & Evaporation Storage Area	18	UF Plant	19	UFTreated Water Tank/ Ro Feed Tank	20	RO Plant (4 Stage Ro Filtration)	21	RO Permeate Tank	22	RO Reject Tank	23	MEE& ATFD Plant
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14.	Details of STP if provided (capacity, technology and units of STP)	<p>Domestic Waste water generated is about 40 KLD taken into STP of capacity of 50 KLD. STP consists of following units;</p> <ol style="list-style-type: none"> 1. Bar Screen 2. Collection tank 3. Aerations tank 4. Settling tank 5. Filter feed tank 6. PSF & ACF 																																																

		7. Sludge drying Beds The average of about 30 to 35 KLD domestic waste water treated and then used for gardening																													
15.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal noticed at the time of inspection																													
16.	Details of sample collected if any?	-																													
17.	Details of air pollution sources and control measure	<table border="1"> <thead> <tr> <th>Name of the air pollution sources</th> <th>Air Pollution Control Measures Stipulated</th> </tr> </thead> <tbody> <tr> <td>320 KVA DG Set-4 Nos</td> <td>Each provided with acoustic enclosures and individual of chimney height 10 Mtr ARL</td> </tr> <tr> <td>400 KVA DG Set 1 Number</td> <td>Provided with acoustics and chimney height of 10 Mtr ARL</td> </tr> <tr> <td>Boiler capacity 3 TPH</td> <td rowspan="3">Provided the individual dust collector and common chimney 30 Mts AGL</td> </tr> <tr> <td>Boiler capacity 5 TPH</td> </tr> <tr> <td>Boiler capacity 2 TPH</td> </tr> </tbody> </table>	Name of the air pollution sources	Air Pollution Control Measures Stipulated	320 KVA DG Set-4 Nos	Each provided with acoustic enclosures and individual of chimney height 10 Mtr ARL	400 KVA DG Set 1 Number	Provided with acoustics and chimney height of 10 Mtr ARL	Boiler capacity 3 TPH	Provided the individual dust collector and common chimney 30 Mts AGL	Boiler capacity 5 TPH	Boiler capacity 2 TPH																			
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		contaminated with hazardous chemicals/wastes		
	B3030	Textile wastes	280 MT/A	Is being stored and disposed through KSPCB Authorized recyclers.
	B3050	Untreated cork and wood wastes Wood waste	0.5 MT/A	Is being stored and disposed through KSPCB Authorized recyclers.
	DB1010	Metal and metal alloys	12.0 MT/A	Is being stored and disposed through KSPCB Authorized recyclers
	DB3020	Paper paperboard and paper product wastes	60 MT/A	Is being stored and disposed through KSPCB Authorized recyclers.
20.	Details of storage area for hazardous and other wastes		They have provided a designated hazardous storage area and provided a display Board and labeling as per the HWM Rules and following the e manifest	
21.	Observations: Industry was in operation Complied to the consent conditions.			


Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF RAJASHEKAR S. EO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s. Indo Mim Tec Pvt Ltd.		
2.	Address	Plot No.43-45, Veerapura Village, KIADB Industrial area, Doddaballapura, Bangalore Rural Dist		
3.	GPS co-ordinates	13°15'14.0"N 77°32'51.1"E		
4.	Date of inspection	02.04.2024		
5.	Officer accompanied	Smt. Vijaya.M		
6.	Activity / Product Manufactured	R-1125 Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing		
7.	Size and category	Large- Red		
8.	Persons contacted with mobile number	Mr. Sandeep- Environmental Officer, EHS,		
9.	Consent validity	<i>Ceramic Trays-10 MT/month, Complex shaped metal parts -60 MT/month and Surface finishing process-400 Sqm/month</i> vide order No. AW-331778 dated: 17.06.2022 for the period up to 30.06.2026.		
10.	Source of water	Outside tanker		
11.	No. of Employees	950 No's		
12.	Water Pollution Control details :			
	W.C for	W.C in	W.W gen in	Mode of treatment and disposal
	Domestic	70	56	Treated in STP of capacity 100KLD and used on land for gardening
	Industrial	56	40	Treated in ETP of capacity 100KLD with RO system. The RO permeates (28 KLD) is being reused back to the process after treatment in 2 stage RO Plant (5 Kl/hr) and remaining 30% RO rejects (12 KLD) handed over to CETP further treatment and disposal.
	<p>➤ STP was under operation and they have labelled all the STP units and housekeeping near STP is good . Provided flow meter for the inlet and outlet to the STP.</p> <p>➤ The ETP was under operation. They have provided tank in tank system for the collection of trade effluent from plating section and ETP unit comprises of chrome reduction tank/Acid -alkali treatment tank-Neutralization Tank-1 and Tank-2- Flocculation Tank, Lamella Clarifier- pH adjustment Tank- Pressure Sand Filter-Activated Carbon Filter-Treated Storage Tank-Ultra Filtration-RO-de ionized plant- Final Treated Wastewater Collection Tank and Filter Press</p>			

	<p>➤ They have provided flow meter at the plating section and blacking section for the treatment and effluent utilization. They have maintained the log book for the operation and maintenance of the ETP. They have been informed to provide the meter at the outlet of the ETP.</p>													
13.	Whether water meters provided for water consumption and effluent generation	They have provided meter for quantification of water consumption												
14.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	Treated in ETP of capacity 100KLD with RO system. The RO permeates (28 KLD) is being reused back to the process after treatment in 2 stage RO Plant (5 KI/hr) and remaining 30% RO rejects (12 KLD) handed over to CETP further treatment and disposal.												
15.	Details of STP if provided (capacity, technology and units of STP)	Treated in STP of capacity 100KLD (MBR) and used on land for gardening and log book has been maintained. As per the information furnished from industry authorities they have green belt area of 16,152 sq m (1.6152 Hectare). Hence, they have a sufficient land to use the treated effluent into on land for gardening												
16.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal noticed at the time of inspection												
17.	Details of sample collected if any?	Sample of treated effluent from the outlet of ETP and sample of treated sewage effluent from the outlet of STP are collected and handed over to the laboratory and results awaited.												
18.	Details of air pollution sources and control measure	<table border="1"> <thead> <tr> <th>Sl No.</th> <th>Name of air pollution sources</th> <th>Control measure provided</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>1010 KVA D.G-Set -6 No's</td> <td>Individual Chimney of height 30m AGL with acoustic enclosure</td> </tr> <tr> <td>2.</td> <td><i>Automotive section Batch sinter furnace 6 No's (Electrically operated)</i></td> <td>Common chimney of ht 3m ARL (PM, Sox, NOx)</td> </tr> <tr> <td>3.</td> <td><i>Automotive section continuous sinter furnace (Electrically</i></td> <td>Individual chimney of ht 3 mts ARL</td> </tr> </tbody> </table>	Sl No.	Name of air pollution sources	Control measure provided	1.	1010 KVA D.G-Set -6 No's	Individual Chimney of height 30m AGL with acoustic enclosure	2.	<i>Automotive section Batch sinter furnace 6 No's (Electrically operated)</i>	Common chimney of ht 3m ARL (PM, Sox, NOx)	3.	<i>Automotive section continuous sinter furnace (Electrically</i>	Individual chimney of ht 3 mts ARL
Sl No.	Name of air pollution sources	Control measure provided												
1.	1010 KVA D.G-Set -6 No's	Individual Chimney of height 30m AGL with acoustic enclosure												
2.	<i>Automotive section Batch sinter furnace 6 No's (Electrically operated)</i>	Common chimney of ht 3m ARL (PM, Sox, NOx)												
3.	<i>Automotive section continuous sinter furnace (Electrically</i>	Individual chimney of ht 3 mts ARL												

	<i>operated)</i> <i>3No's</i>	
4.	Spray paint Booth- 2No's	Individual Filter system with chimney of ht 3 mts ARL
5.	NDT Penantrant -2 No's (Non Destruction Testing)	Individual chimney of ht 3 mts ARL
6.	<i>Medical section batch sinter furnace electrically operated 3No's</i>	Individual chimney of 3 mts ARL
7.	Shot Peening	Chimney of 3 mts ARL with Bag filters
8.	<i>Plating section- Process emission from surface treatment (Acid section)-</i>	Scrubber with chimney of height 3 mts ARL
9.	<i>Plating section- Semi auto line (Alkali and acid)</i>	Scrubber with chimney of height 3 mts ARL
10.	<i>Plating section- Anodizing Line (Alkali)</i>	Scrubber with chimney of height 3 mts ARL
11.	<i>Plating section Hard chrome line</i>	Scrubber with chimney of height 3 mts ARL
12.	<i>Plating section- Blackening</i>	Scrubber with chimney of height 3 mts ARL
13.	Electric Oven 4No's	Common chimney 3 mts ARL
14.	Electric oven (Ceramic section) Electricity	Common of Chimney 3 mts ARL
Additional Air pollution Sources- Expansion		

1.	2000KVA DG set -3 No's	Individual Chimney of height 30m AGL with acoustic enclosure
2.	Automotive section Batch Sintering Furnace- 4 No's (Electrically operated)-	Individual Chimney of height 3m ARL and installation of chimney is under process
3.	Automotive section batch sinter furnace electrically operated 2 No's	Individual chimney 3 mts ARL
4.	Automotive section Continuous Sintering Furnace- 2 no's (Electrically operated)	2 No's of Chimney to the individual furnace Chimney of height 5 m ARL
5.	Medical section Batch Sintering Furnace- 3No's (Electrically operated)-	Individual chimney height 3m ARL to the 1 No's and common chimney to the 2 furnace
6.	Continuous Sintering Furnace- 3No's (Electrically operated)- ceramic section-2 No's	Individual chimney height 3m ARL
7.	Steam Generator - 850 kcal/hr 2No's Diesel based	Common chimney of ht 3 ARL
8.	Aero space - welding unit- 2 no's	exhaust
9.	Air space - grit blasting	Dust collector -exhaust
10.	Hardening units -4 No's	Individual chimney 3 M ARL and under installation process
11.	Tempering	Common chimney 3 M

		units -4 No's	ARL
19.	HWM Authorization validity	30.06.2026	
20.	Hazardous and other waste generation and disposal		
	Waste category	Waste name	Authorized quantity
			Mode of treatment and disposal
	5.1	Used oil	10 KL/A
			Stored under shed and they have executed the agreement with M/s Century Refineries (Used Oil) for the disposal
	5.2	Oil soaked cotton waste	10 MT/A
			Stored under shed and being disposed to authorized incinerators
	20.2	Used solvents	10 KL/A
			Stored under shed and being disposed to M/s Shailini Enterprises
	21.1	Paint booth filters and Paint Process waste residue	100 No's/A (0.3 MT/A)
			Stored under shed and being disposed to authorized incinerators
	33.1	Discarded barrels	300 No's/A (30 MT/A)
			Stored under shed and being disposed to M/s Shanilini Enterprises.
	35.3	ETP sludge	30 MT/A
			Stored in secured manner and being disposed to TSDF
	20.3	Distillation residue	20 MT/A
			Stored under shed and being disposed to authorized incinerators
21.	Details of storage area for hazardous and other wastes	They have provided a designated hazardous storage area and provided a display Board and labeling as per the HWM Rules and following the e manifest	
22.	Observations: Industry was in operation and engaged in Manufacture of <i>Ceramic Trays- Complex shaped metal parts and Surface finishing process</i> at the time of inspection. Generally Complied to the consent condition.		


 Environmental Officer,
 RO, Doddaballapura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s. Essillor Manufacturing India (P) Ltd.,		
2.	Address	Plot no. 48 L & M, KIADB Industrial Area, Doddaballapura taluk, Bangalore Rural District		
3.	GPS co-ordinates	13°14'43.8"N 77°33'11.8"E		
4.	Date of inspection	02.04.2024		
5.	Officer accompanied	Smt Vijaya M, DEO		
6.	Activity / Product Manufactured	1) Manufacture of Spectacle lenses of other materials of capacity 3,33,334 No's/Month. 2) Spectacles frames (repacking only) 83,334 No's/Month.		
7.	Size and category	L/O		
8.	Persons contacted with mobile number	Sri.Harish- EHS.		
9.	Consent validity	30.09.2024		
10.	Source of water	Outside Tankers		
11.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	35	28	Domestic waste water is being treated in STP of capacity 30KLD and treated effluent being utilized for on land for gardening
	Industrial	89.4	58.65	Treated in ETPs of capacity 40KLD & 80KLD ETPs and treated is being utilized for on land for gardening
	Cooling	21	5	
	Other use (DM plant WTP RO reject)	15	15	
12.	Whether water meters provided for water consumption and effluent generation	provided		
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETPs of capacity 40KLD & 80KLD		
14.	Details of STP if provided (capacity, technology and units of STP)	STP of capacity 30KLD -		
15.	If sewage is connected to BWSSB UGD, verify	-NO-		

	BWSSB bill and RR No.			
16.	Comment on any illegal discharge of effluent/ sewage	-NO-		
17.	Details of sample collected if any?	-		
18.	Details of air pollution sources and control measure	Sl No.	Name of air pollution sources	Control measures provided
		1	Tinting-A	Common chimney of 3 mts ARL
		2	Tinting-B	
		3	HMC-1 (Hard & Multi Coat)	Individual chimney of 3 mts. ARL with hood
		4	Surfacing-1	Individual chimney of 6 mts. AGL with hood
		5	Fire pump	Chimney of height 7 mts AGL
		6	DG set - 1010KVA- 2 nos.	Chimney of height 30mt AGL with acoustic enclosure
		7	DG set- 1000KVA	Chimney of height 30mt AGL with acoustic enclosure
		8	DG set- 1010KVA	Provided a Chimney of height 30mt AGL with acoustic enclosure
19.	HWM Authorization validity	30.09.2024		
20.	Details of storage area for hazardous and other wastes	Stored in designated place		
21.	Observations: 1) During inspection the industry was under operation comply with consent conditions			


Environmental Officer
Regional Office- Doddaballpura

INSPECTION REPORT OF RAJASHEKAR S. EO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details												
1.	Name of the industry	M/s Eco Green Solution systems Pvt Ltd.,												
2.	Address	Plot No: 48/A4, KIADB Industrial Area, Doddaballapura-T, Bangalore-Rural Dist												
3.	GPS co-ordinates	13°14'49.7"N 77°33'22.1"E												
4.	Date of inspection	24.01.2024												
5.	Activity / Product Manufactured	R-1171 - i) Common Effluent Treatment Plant , CETP of capacity 100 KLD with MEE of capacity 2 KL/hr for treatment of inorganic effluent generated from industries												
6.	Size and category	Large- Red												
7.	Persons contacted with mobile number	Mr. Srinivas, Director												
8.	Consent validity	The Consent is issued under the provisions of the Water Act, 1974 and the Air Act, 1981 The Consent issued under the provision of the Water Act 1974 and the Air Act 1981 vide order No. AW-333573 dated: 28/09/2022 for the period up to 30.06.2027 for operation of <i>CETP for treating inorganic effluents generated from different industries.</i>												
9.	Source of water	BW												
10.	No. of Employees	30 No's												
11.	Water Pollution Control details :													
	<table border="1"> <thead> <tr> <th>W.C for</th> <th>W.C in</th> <th>W.W gen in</th> <th>Mode of treatment and disposal</th> </tr> <tr> <td></td> <td>KLD</td> <td>KLD</td> <td></td> </tr> </thead> <tbody> <tr> <td>Domestic</td> <td>0.8</td> <td>0.64</td> <td>ST & SP</td> </tr> </tbody> </table>	W.C for	W.C in	W.W gen in	Mode of treatment and disposal		KLD	KLD		Domestic	0.8	0.64	ST & SP	
W.C for	W.C in	W.W gen in	Mode of treatment and disposal											
	KLD	KLD												
Domestic	0.8	0.64	ST & SP											
	<p>➤ CETP was operating at the time of inspection <i>The Ro permeate being used for boiler feed and excess shall be utilized for gardening/ on land for irrigation in the rand owned by Sri. H P.Ashok,- Survey No. 175 Aralumallige Village, Kasaba Hobli, Doddaballapura Taluk, Bangalore Rural District.</i></p>													
12.	Whether water meters provided for water consumption and effluent generation	They have provided meter for quantification of water consumption												
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	It is Common effluent treatment facility of capacity 100 KLD i. Neutralization tank (4 Nos.) connected with 5 Nos. of Dosing tank and each tank is added												

		<p>with bleaching powder, sodium meta bisulphate, Alum, sodium hydroxide and polyelectrolyte to adjust pH and for precipitation.</p> <ul style="list-style-type: none"> ii. Blending tank (I No.) with holding capacity 27626 Lts for pH correction. ii. Clarifier (parallel) I and clarifier-II v. Sludge holding tank I No. v. RO feed tank 1 No. vi. Pressure sand filters 2 Nos. ii. Activated carbon filters 1 No. ii. Ultra filtration x. Single stage RO with three passes of capacity 10 KL/hr. x. Filter press 1 No. xi. Final collection tank (1 No.) ii. RO rejection collection tank (1 No.) ii. MEE Plant (1 No.) with capacity 2 KL/hr.
14.	Details of STP if provided (capacity, technology and units of STP)	NO
15.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal noticed at the time of inspection
16.	Details of sample collected if any?	During the inspection sample of treated trade effluent collected and submitted in the laboratory for analysis.
17.	Details of air pollution sources and control measure	<ol style="list-style-type: none"> 1) The unit has one Boiler -1 TPH for which they have provided 20m above ground level chimney with dust collector and fuel used is briquette . 2) DG set of capacity 65 KVA, for which they have provided 6m Chimney AGL with acoustic enclosure.
18.	HWM Authorization validity	30.06.2027
19.	Observations CETP was in operation . Complied with consent conditions.	


Environmental Officer,
RO, Doddaballapura

**INSPECTION REPORT OF RAJASHEKAR. S. EO, KSPCB,
REGIONAL OFFICE-DODDABALLAPURA**

Sl.No	Particulars	Details		
1.	Name of the industry	M/s Musashi Auto Parts India Private Limited.		
2.	Address	Sy.No.53 to 56 & 61 to 62, Raghunathapura Village, Kasba Hobli, Doddaballapura Taluk, Bangalore Rural District-561203		
3.	Officer accompanied	Vijaya M, DEO		
4.	GPS co-ordinates	13°17'07.4"N 77°34'52.6"E		
5.	Date of inspection	02.02.2024		
6.	Activity / Product Manufactured	Large Orange O- 1370 Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace/basic oxygen furnace /hot rolling reheated furnace , Engineering Industries with Heat Treatment, Annealing, Quenching, Blackening, Spray Painting etc (Leaf Springs),Products made from Iron also in addition to steel using various furnaces, foundaries based on induction furnace		
7.	Size and category	Large- Orange		
8.	Persons contacted with mobile number	Sri RadhKrishna, General manager		
9.	Consent validity	The Consent issued by the Board under the provisions of the Water Act, 1974 and the Air Act,1981 is valid up to 30.09.2031 to manufacture the following: Transmission parts (2w/4w), steering parts and suspension parts 3500000 No's		
10.	Source of water	BW		
11.	No. of Employees	710 No's		
12.	Water Pollution Control details :			
	W.C for	W.C in W.W gen KLD in KLD	Mode of treatment and disposal	
	Domestic	45	40.5	Treated in STP of capacity 70 KLD – treated effluent is being utilized for on land for gardening
	Industrial process (Washing after quenching and coolant liquid) ie.,	10	8.96	Treated in ETP of capacity 10KLD – treated effluent is being utilized for on land for gardening
	Cooling Water	13.0	00	Recycled back
13.	Whether water meters provided for water consumption and effluent generation	provided		

14.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP provided of capacity 10 KLD	
15.	Details of STP if provided (capacity, technology and units of STP)	STP of capacity 10KLD	
16.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal at the time of inspection	
17.	Details of sample collected if any?	During the inspection sample of treated trade effluent collected and submitted in the laboratory for analysis.	
18.	Details of air pollution sources and control measure	Sl No.	APC System provided/Proposed
		1	Sealed quench furnace-1 (LPG operated)
		2	Sealed quench furnace-2 (LPG operated))
		3	Continues gas carbonizing furnace-1(LPG fired)
		4	Continues gas carbonizing furnace-2(LPG fired)*
		5	Continues gas carbonizing furnace-3(LPG fired)*
		6	Tempering furnace(electrically operated)
		7	DG set of 1500 KVA-3 nos
		8	DG set of 750 KVA-1
		9	Shot blasting machine-1(400kgs)*
		10	Shot blasting machine-2(400kgs)*
		11	Shot blasting machine-
			Common chimney of ht 15 mts AGL provided
			Common chimney of ht 15 mts AGL provided
			Common chimney of ht 15 mts AGL provided
			Individual chimney of ht 30mts AGL along with acoustic enclosure.
			Chimney of ht 30mys AGL along with acoustic enclosure
			Dust collector with chimney ht 15 mts AGL
			Dust collector with chimney ht 15 mts AGL
			Dust collector with chimney

		3(350kgs)*	ht 15 mts AGL
		12 Shot blasting machine- 4(350kgs)*	Dust collector with chimney ht 15 mts AGL
19.	HWM Authorization validity	Valid for the period upto 30.09.2025.	
20.	Hazardous and other waste generation and disposal		
21.	Details of storage area for hazardous and other wastes	They have provided a designated storage area for the other waste	
22.	Observations: Industry was in operation Industry is complied with consent conditions		

S. R. Reddy
Environmental Officer,
RO, Doddaballapura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl. No.	Particulars	Details															
1.	Name of the industry	M/s. Sonarome Private Limited															
2.	Address	No.34, 35 and 36, KIADB Industrial Area, Doddaballapura															
3.	GPS co-ordinates	13°15'02.1"N 77°32'57.1"E															
4.	Date of inspection	19.03.2024															
5.	Activity / Product Manufactured	Industrial Flavours and fragrances of capacity 666.60 MT/Annum															
6.	Size and category	Large Orange															
7.	Persons contacted with mobile number	Sri. Lokesha Chari- VP and Quality															
8.	Consent validity	30.09.2031															
9.	Source of water	Bore well															
10.	Water Pollution Control details :																
	<table border="1"> <thead> <tr> <th>W.C for</th> <th>W.C in KLD</th> <th>W.W gen in KLD</th> <th>Mode of treatment and disposal</th> </tr> </thead> <tbody> <tr> <td>Domestic</td> <td>6.5</td> <td>5.2</td> <td>Treated in 30 KLD Combined ETP used for gardening.</td> </tr> <tr> <td>Process</td> <td>6.0</td> <td>00</td> <td rowspan="2">Washing effluent, treated in 30 KLD Combined ETP and used for gardening</td> </tr> <tr> <td>Others (Washing)</td> <td>24.0</td> <td>24.0</td> </tr> </tbody> </table>	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal	Domestic	6.5	5.2	Treated in 30 KLD Combined ETP used for gardening.	Process	6.0	00	Washing effluent, treated in 30 KLD Combined ETP and used for gardening	Others (Washing)	24.0	24.0	
W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal														
Domestic	6.5	5.2	Treated in 30 KLD Combined ETP used for gardening.														
Process	6.0	00	Washing effluent, treated in 30 KLD Combined ETP and used for gardening														
Others (Washing)	24.0	24.0															
11.	Whether water meters provided for water consumption and effluent generation	Meter provided for Combined ETP															
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	<p>30 KLD Combined ETP consists of</p> <ul style="list-style-type: none"> ➤ Bar Screen Chamber ➤ Equalization tank ➤ Oil and Grease Trap ➤ Pre settling tank ➤ Primary Aeration Tank ➤ Primary Clarifier Tank ➤ Secondary Aeration Tank ➤ Secondary Clarifier Tank ➤ Filter Feed tank ➤ Dual Media Filter ➤ Treated water tank. <p>ETP was operating at the time of inspection. Grab sample of treated effluent was collected and handed over to laboratory for analysis.</p>															
13.	Details of STP if provided (capacity, technology and units of STP)	Sewage is being treated in combined ETP. The units details are as above.															
14.	Comment on any illegal	There is no discharge was observed on the day of															

	discharge of effluent/ sewage	inspection.			
15.	Details of sample collected if any?	-			
16.	Details of air pollution sources and control measure	Air emission sources	Control measures	Remarks	
		15 KVA DGset	9 mtr AGL chimney and acoustic enclosures	Adequate	
		2x 140KVA DG Set	9 mtr AGL chimney and acoustic enclosures	Adequate	
		Spray Drier (HSD fired)	9 mtr AGL chimney	Adequate	
17.	HWM Authorization validity	Authorization is valid for the period upto 30.09.2026.			
18.	Hazardous and other wastes generation and disposal :				
	Category No.	Waste description	Quantity authorized	Mode of storage	Mode of disposal
	5.1	Used Oil	1.0 KL/A	Stored in secured room	Authorized Recycler
	5.2	Waste residues containing oil	0.240 MT/A	Stored in secured container	Authorized incinerator
	35.3	ETP Sludge	24 MT/A	Stored in secured room	TSDf
	33.1	Empty Barrels/containers/liners contaminated with hazardous chemicals/wastes	300 MT/A	Stored in secured room	Authorized Recycler
	DB3020	Paper, paper Board, paper Product wastes	1.0 MTA	Stored in secured room	Authorized Recycler
19.	Details of storage area for hazardous and other wastes	The authorities have provided secured shed for storage of hazardous and other wastes			
20.	Observations and recommendation. 1. The unit was operating at the time of inspection. Complied to the consent condition.				

S. Khan
Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl. No.	Particulars	Details		
1	Name of the industry	M/s.Griffith Foods (P) Ltd.,		
2	Address	Plot No. 21, KIADB Industrial Area, Doddaballapura Taluk, Bangalore Rural District		
3	GPS co-ordinates	13°15'09.1"N 77°33'01.9"E		
4	Date of inspection	02.04.2024		
5	Officer accompanied	Smt Vijaya.M		
6	Activity / Product Manufactured	Manufacturing of 1. Bread Crumbs-300MT/M 2. Food bases (Bakery products, sauce mixes, flour blends & flavoring substances)-50MT/M 3. Food seasonings(Seasonings & marinades)-150MT/M 4. Food Spices & Mixes (Spice powder)-41.66MT/M 5. Sauce and Dressing -500 MT/month		
7	Size and category	Large Orange		
8	Persons contacted with mobile number	Mr.Basavraj, Technical Executive		
9	Consent validity	Valid for the period upto 30.09.2031		
10	Source of water	Bore well		
11	Water Pollution Control details :			
	W.C for	W.C in KLD		
	W.W gen in KLD	Mode of treatment and disposal		
	Domestic	14.5	11.6	Treated in STP of capacity 15KLD and used on land for gardening. Treated in ETP of capacity 40KLD and used for toilet flushing and on land for gardening
	Cooling	2.0	0.2	
	Boiler	1.5	0.2	
	Others (Washing)	33.0	33.0	
	Total	51	45	
12	Whether water meters provided for water consumption and effluent generation	Yes		
13	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	40 KLD ETP 1. Bar Screen Chamber 2. Collection tank 3. UASB Tank 4. Fluidized Bed Bio Reactor – 1 5. Fluidized Bed Bio Reactor – 1 6. Secondary Tube Settler Tank 7. Clarified water tank 8. Pressure sand filter 9. Activated carbon filter		

		10. Filter press			
14	Details of STP if provided (capacity, technology and units of STP)	15 KLD STP 1. Bar Screen 2. Collection tank 3. Fludized Bed Bio Reactor 4. Secondary Settling tank 5. Clarified water tank 6. Pressure Sand Filter 7. Activated Carbon Filter 8. Filter press 9. Disinfection tank			
15	Comment on any illegal discharge of effluent/ sewage	No illegal disposal was observed			
16	Details of sample collected if any?	-			
17	Details of air pollution sources and control measure	Sl. No	Air pollution source	Air Pollution Control Measures Stipulated	Remarks
		1	Hot water generator (LPG operated)	Provided Chimney of height 3m ARL	Not used since 2018
		2	Mixing de-dusting	Provided chimney of height 3m ARL with cyclone	Provided
		3	DG set 125KVA	Provided chimney of height 3m ARL with acoustic enclosure	Provided
		4	Thermic fluid heater	Provided chimney of height 8m ARL, but not using the same and kept idle.	Not used since 2018
		5	Lab fume hood	Provided chimney of height 3m ARL	Provided
		6	Boiler	Provided	Provided

			capacity 2TPH	chimney height 12 AGL	of m	
		7	250 KVA DG set	Provided chimney height 3.5 ARL with acoustic enclosure	of m	Provided
18	HWM Authorization validity	Valid for the period upto 30.09.2026				
19	Hazardous and other wastes generation and disposal :					
	Category No.	Waste description	Quantity authorized	Mode of storage	Mode of disposal	
	5.1	Used oil	0.6 KL	Stored in designated area	Disposed through KSPCB authorized recycler	
	5.2	Oil soaked cotton waste	0.05 MT	Stored in designated area	Disposed through KSPCB authorized Incinerator	
	5.2	Oil filters	0.02 MT	Stored in designated area	Disposed through KSPCB authorized Incinerator	
	33.1	Discarded containers	1.0 MT	Stored in designated area	Disposed through KSPCB authorized Recycler	
	35.3	ETP sludge	0.5 MT	Stored in designated area	Disposed through KSPCB authorized TSDF	
20	Details of storage area for hazardous and other wastes			The authorities have provided separated storage sheds for storage of hazardous and other wastes.		
21	<p>Observations:</p> <ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. The authorities have provided ETP and STP to treat the industrial and domestic sewage effluent separately. 3. The treated sewage and trade effluent are being used for gardening. <p>The industry is generally complying with consent conditions.</p>					


Environmental Officer,
Regional Office-Doddaballapura

INSPECTION REPORT OF RAJASHEKAR S. EO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details		
1.	Name of the industry	M/s Mach Aero Components Pvt Ltd.		
2.	Address	Plot No. 27B, KIADB Industrial area, Veerapura village, Kasaba hobli, Doddaballapura Taluk, Bangalore Rural Dist.		
3.	GPS co-ordinates	13°15'07.8"N 77°32'51.6"E		
4.	Date of inspection	19.03.2024		
5.	Activity / Product Manufactured	Manufacture of Civil Aviation components (general engineering using CNC machines with electroplating) of capacity 2,88,000 Nos./Annum (24000 Nos./Month) The activity involves general engineering with electroplating ie., Anodizing, Passivation, Phosphating based on the requirement.		
6.	Size and category	Large Red		
7.	Persons contacted with mobile number	Ms. Supriya-EHS Manager		
8.	Consent validity	Valid for the period upto 30.06.2026 CFExp for Civil Aviation components (general engineering using CNC machines with electroplating) of capacity 8350.0000 Nos./Month vide No. CTE-339643 dated:15/09/2023		
9.	Source of water	Bore well and outside tankers		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	10.00	8.0	Treated in 16 KLD STP and reused for gardening
	Process	16.00	16.00	Treated in 16 KLD ETP and reused for gardening.
11.	Whether water meters provided for water consumption and effluent generation	Yes		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	16 ETP is provided and the process flow Plating section chromic acid stream Collection tank Reaction Tank – 01 Reaction Tank (pH Increment) – 02 Reaction Tank (Coagulation) -03 Tube Deck settling Tank Clarified water tank- Reuse for gardening		

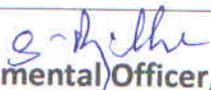
		Plating shop alkaline stream Collection tank Reaction Tank(pH increment) – 01 Reaction Tank – 03 Tube Deck settling Tank Clarified water tank Reuse for gardening			
13.	Details of STP if provided (capacity, technology and units of STP)	16 KLD STP is provided, the STP is fabricated type HICLEAR STP provided. The units include <ol style="list-style-type: none"> 1. Bar screen 2. Equalization tank. 3. Hiclear STP unit (Having aeration and clarifier) 4. Pressure sand filter 5. Activated carbon filter 6. Chlorine dosing 7. Final treated water collection tank The treated water is being used for gardening.			
14.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.			
15.	Details of sample collected if any?	-			
16.	Details of air pollution sources and control measure	Sl. No.	Air Pollution Sources	APC System stipulated	APC System Provided
		1.	200 KVA DG set	9 Mts. AGL chimney height with acoustic enclosures	Adequate
		2.	200 KVA DG set	9 Mts. AGL chimney height with acoustic enclosures	Adequate
		3.	40 KVA DG set	7 Mts. AGL chimney height	Adequate

			acoustic enclosures		
		4.	Fugitive emission from chemical treatment section	7Mts. AGL chimney height with scrubber	Adequate
		5.	Shot blasting machine	9 Mts. AGL chimney height with dust collector	Adequate
		6.	Deburring section closed type	9 Mts. AGL chimney height	Adequate
17.	HWM Authorization validity	Valid for the period upto 30.06.2026			
18.	Hazardous and other wastes generation and disposal :				
	Catego ry	Type of hazardous waste	Authorized quantity	Treatment and disposal method	
	5.1	Used oil	0.4 KL/A	Is being collected in leak proof container and stored in secured manner and handed over to Board authorized recyclers	
	5.2	Waste residues containing oil	2.7 MT/A	Is being stored in secured manner and handed over to Board authorized incinerator	
	5.3	Waste cutting oil (coolant oil)	140KL/A	Is being collected in leak proof container and stored in secured manner and handed over to Board authorized recycles.	
	12.4	Sludge from bath containing organic solvents	0.05MT/A	Is being stored in secured manner and handed over to Board authorized TSDF	
	35.3	Chemical sludge from waste water treatment	6.0 MT/A	Is being stored in secured manner and handed over to Board authorized TSDF.	
	33.1	Empty Barrels/containers/ liners contained	0.5 MT/A	Is being stored in secured manner and handed over to Board authorized recyclers	

		Plating shop alkaline stream Collection tank Reaction Tank(pH increment) – 01 Reaction Tank – 03 Tube Deck settling Tank Clarified water tank Reuse for gardening			
13.	Details of STP if provided (capacity, technology and units of STP)	16 KLD STP is provided, the STP is fabricated type HICLEAR STP provided. The units include <ol style="list-style-type: none"> 1. Bar screen 2. Equalization tank. 3. Hiclear STP unit (Having aeration and clarifier) 4. Pressure sand filter 5. Activated carbon filter 6. Chlorine dosing 7. Final treated water collection tank The treated water is being used for gardening.			
14.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.			
15.	Details of sample collected if any?	-			
16.	Details of air pollution sources and control measure	Sl. No.	Air Pollution Sources	APC System stipulated	APC System Provided
		1.	200 KVA DG set	9 Mts. AGL chimney height with acoustic enclosures	Adequate
		2.	200 KVA DG set	9 Mts. AGL chimney height with acoustic enclosures	Adequate
		3.	40 KVA DG set	7 Mts. AGL chimney height	Adequate

				acoustic enclosures	
		4.	Fugitive emission from chemical treatment section	7Mts. AGL chimney height with scrubber	Adequate
		5.	Shot blasting machine	9 Mts. AGL chimney height with dust collector	Adequate
		6.	Deburring section closed type	9 Mts. AGL chimney height	Adequate
17.	HWM Authorization validity	Valid for the period upto 30.06.2026			
18.	Hazardous and other wastes generation and disposal :				
	Category	Type of hazardous waste	Authorized quantity	Treatment and disposal method	
	5.1	Used oil	0.4 KL/A	Is being collected in leak proof container and stored in secured manner and handed over to Board authorized recyclers	
	5.2	Waste residues containing oil	2.7 MT/A	Is being stored in secured manner and handed over to Board authorized incinerator	
	5.3	Waste cutting oil (coolant oil)	140KL/A	Is being collected in leak proof container and stored in secured manner and handed over to Board authorized recyclers.	
	12.4	Sludge from bath containing organic solvents	0.05MT/A	Is being stored in secured manner and handed over to Board authorized TSDF	
	35.3	Chemical sludge from waste water treatment	6.0 MT/A	Is being stored in secured manner and handed over to Board authorized TSDF.	
	33.1	Empty Barrels/containers/ liners contained	0.5 MT/A	Is being stored in secured manner and handed over to Board authorized recyclers	

		with hazardous chemicals/wastes		
	33.2	Contaminated cotton rags or other cleaning material	0.5 MT/A	Is being stored in secured manner and handed over to Board authorized incinerator
	B1010	Metal scrap	120 MT/A	Is being stored in secured manner and handed over to authorized actual users
	B3020	Paper waste	2 MT/A	Is being stored in secured manner and handed over to authorized actual users
	<ul style="list-style-type: none"> ➤ The authorities have provided secured storage facility for storing the hazardous and other waste. ➤ The authorities have maintained form-3 at site. The authorities are submitting the annual report under HWM Rules 2016 regularly. 			
19.	Details of storage area for hazardous and other wastes.		The authorities have provided secured storage facility for hazardous and other waste.	
20.	Observations and recommendation: <ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. The authorities are generally complying with consent conditions. 			


Environmental Officer,
Regional Office-Doddaballapura

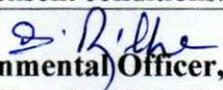
**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL OFFICE-
DODDABALLAPURA**

Sl. No.	Particulars	Details		
1.	Name of the industry	M/s. Hitachi Astemo Fie Pvt. Ltd.,		
2.	Address	Plot No.152,KIADB Industrial area, 3 rd Phase,Obedenahalli Village, Kasaba hobli, Doddaballapura taluk Bengaluru Rural Dist		
3.	GPS co-ordinates	13°16'17.7"N 77°34'37.4"E		
4.	Date of inspection	02.02.2024		
5.	Activity / Product Manufactured	Manufacture of followings: 1) Fuel injection spare parts of capacity 1,60,000 Nos./Month 2) Fuel pump module of capacity 4,80,000 Nos/Moth 3) Inlet pipe of capacity 3,75,000 Nos./Month 4) Sol Comp of capacity 5,20,000 Nos/Month 5) Throttle body of capacity 4,80,000 Nos/Month 6) Throttle shaft of capacity 12,00,000 Nos./Month		
6.	Size and category	L/R R-44- Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing		
7.	Persons contacted with mobile number	Sri. Joseph, Deputy Manager		
8.	Consent validity	Valid for the period upto 30.06.2026 CFExp for Civil Aviation components (general engineering using CNC machines with electroplating) of capacity 8350.0000 Nos./Month vide No. CTE-339643 dated:15/09/2023		
9.	Source of water	Bore well and outside tankers		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	90	81	Domestic effluent is being treated in the STP of capacity 100 KLD. The treated domestic water is mixed with treated trade effluent collected in a tank and used for gardening, and toilet flushing within the premises.
	Industrial process i.e surface treatment	85	82	Trade effluent is being treated in the ETP of capacity 100 KLD. The treated trade effluent is been mixed with treated sewage effluent and used for gardening, and toilet flushing within the premises.
	For scrubber	3	2.7	

	Cooling	31	0	Completely recycled.		
	Industrial purpose i.e zinc phosphate	3	3	Treated in MEE and ATFD to treat the zinc phosphate effluent and the salt is handed over to TSDF. The MEE & ATFD of 6 KLD		
	Boiler feed	16	1.6	Boiler blow down is being treated in the ETP of capacity 100 KLD. The treated trade effluent is been mixed with treated sewage effluent and used for gardening		
11.	Whether water meters provided for water consumption and effluent generation			Yes		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility			<p>1) The ETP of 100 KLD capacity comprises of units namely Raw effluent alkaline batch tank, alkaline rinse tank, acidic rinse tank, acidic batch tank, Raw fluoride batch and rinse tank, acid and alkaline Equalization tank, neutralization tank, reaction tank, flocculation tank, clarifier, MGF (multi grade filter) feed tank , Multi grade filter, bio feed tank, MBR tank treated water tank, filter feed tank, PSF & ACF, UV , combined final holding tank.</p> <p>2) Raw fluoride batch and rinse tank, Flouride collection tank, reaction and settling tank, MGF feed tank, multigrade filter resin filter, bio feed tank bio feed tank, MBR tank treated water tank, filter feed tank, PSF & ACF, UV , combined final holding tank</p> <p>zinc phosphate collection tank, MEE, ATFD</p>		
13.	Details of STP if provided (capacity, technology and units of STP)			The STP of 100 KLD capacity comprises of units namely Bar Screen, Equalization tank, Moving bed bio reactor, Clarifier, filter feeding tank, PSF, ACF, Chlorine dosage UV system Common final holding tank for both STP and ETP, and Sludge drying beds		
14.	Comment on any illegal discharge of effluent/ sewage			There is no illegal disposal is observed.		
15.	Details of sample collected if any?			-		
16.	Details of air pollution sources and control measure			<table border="1"> <tbody> <tr> <td>Air Pollution</td> <td>APC System provided</td> </tr> </tbody> </table>	Air Pollution	APC System provided
Air Pollution	APC System provided					

		Sources	
		500 KVA DG set	7Mts. AGL chimney height with acoustic enclosures
		500 KVA DG set	7Mts. AGL chimney height with acoustic enclosures
		500 KVA DG set	7Mts. AGL chimney height with acoustic enclosures
		Die casting machines 8 Nos. (LPG fired)	Chimney 30 mts AGL
		Remelting furnace (LPG fired)	
		Surface treatment plant 3 nos.	Scrubber with chimney 15 mts AGL
		Shot blasting machine-2 no	Dust collector with chimney 15 mts AGL
		Fire Hydrant Pump -01	chimney of 5mt AGL
		Coating machine 6 Nos.	Common Scrubber and chimney of 15 mts AGL
		500 KVA DG set	7Mts. ARL chimney height with acoustic enclosures provided
		Boiler of 500 KG/Hr. Fuel as LPG	12 mts. chimney AGL provided
		500 KVA DG set	7Mts. ARL chimney height with acoustic enclosures

		500 KVA DG set	
17.	HWM Authorization validity	Valid for the period upto 30.06.2026	
18.	Details of storage area for hazardous and other wastes.	The authorities have provided secured storage facility for hazardous and other waste.	
19.	Observations:	<ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. The authorities are generally complying with consent conditions. 	


Environmental Officer,
Regional Office-Doddaballapura

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL OFFICE-
DODDABALLAPURA**

Sl. No.	Particulars	Details		
1.	Name of the industry	M/s. Kapci Coating India Pvt Ltd		
2.	Address	Plot No 2A, 3rd phase, Kasaba Industrial Area, Obdenahalli, Doddaballapura, Bengaluru Rural Dist.		
3.	GPS co-ordinates	13°16'37.1"N 77°34'53.1"E		
4.	Date of inspection	02.04.2024		
5.	Activity / Product Manufactured	Blending of surface coating paints of following products: 1.2k color paints-250MT/M 2.2k white paints-300MT/M 3.color alkyd-100MT/M 4. color rmx-200MT/M 5.emulsion putty-800MT/M 6.emulsions-3000MT/M 7.fillers-200MT/M 8.hardeners-250MT/M 9.metallic-200MT/M 10.milled color alkyd-400MT/M 11.milled white alkyd-600MT/M 12.nitro-400MT/M 13.polyester putties-700MT/M 14.preparation of surface coating paints (blending only)-5MT/M 15.repacking of surface coating paints-3MT/M 16.sealer polyester-600MT/M 17.stains-75MT/M 18.thinners-400MT/M 19.varnishes(clear coats)-450MT/M 20.white alkyd-700MT/M 21.white rmx-375MT/M		
6.	Size and category	L/Q, O-55 Paints and varnishes (mixing and blending)		
7.	Persons contacted with mobile number	Sri. Pallini Swamy K- safety officer		
8.	Consent validity	CFO vide order No. AW-317306 dated:20.02.2020 under Water Act and Air Act for the period of 10 years up to 30.09.2029		
9.	Source of water	outside tankers		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	20	17	<ul style="list-style-type: none"> The both domestic and trade effluents is being treated in combined ETP of capacity 40KLD.
	Manufacturing	5.0	5.5	

	Process			
	Cooling tower make up	20	13	
11.	Whether water meters provided for water consumption and effluent generation	Yes		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	<ul style="list-style-type: none"> The combined ETP of capacity 40 KLD consists of Bar screen, Equalization tanks, Reaction cum settling tank, screen chamber -2, equalization tank-2 MBBR tank, settling tank, pre-filtration tank, PSF, activated carbon filter, chlorination dosing and Post filtration tank 		
13.	Details of STP if provided (capacity, technology and units of STP)	Combined ETP		
14.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.		
15.	Details of sample collected if any?	-		
16.	Details of air pollution sources and control measure	<ol style="list-style-type: none"> DG set -500KVA- Installed and Provided chimney of height is 6 m ARL with acoustic enclosure. DG set-125KVA- Not installed. DG set-250KVA- Not installed. Spray Paint booths -2 Nos. installed and Provided individual chimney of height 3ARL with individual water curtain as air pollution control equipment. Spray Paint booths - 2nos is yet to be installed by the industry as CFE has obtained for 4 Nos. of spray painting Booths. Informed that, they will install at later stage. Process section- Provided chimney of height 3mts ARL with dust collector. 		
17.	HWM Authorization validity	Valid for the period upto 30.09.2025		
18.	Details of storage area for hazardous and other wastes.	The authorities have provided secured storage facility for hazardous and other waste.		
19.	Observations and recommendation: <ol style="list-style-type: none"> The unit was operating at the time of inspection. The industry has generally complying with consent conditions. 			


Environmental Officer,
Regional Office-Doddaballapura

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL OFFICE-
DODDABALLAPURA**

Sl. No.	Particulars	Details																																																																														
1.	Name of the industry	M/s Stelis Biopharma Pvt Ltd.,																																																																														
2.	Address	Plot No. 2D1, DB Pura 3 rd Phase, Industrial area DB Pura Tq, Bangalore Rural-561203																																																																														
3.	GPS co-ordinates	13°16'17.7"N 77°34'37.4"E																																																																														
4.	Date of inspection	02.02.2024																																																																														
5.	Activity / Product Manufactured	<p>Manufacture of followings: Formulation activity and to produce biopharmaceutical bulk drugs comprising of various type of biological monoclonal antibodies and therapeutic proteins of following products:</p> <p>a) production capacity of formulations:</p> <ol style="list-style-type: none"> 1. Cartridge - 36,00,000 No.s /Month 2. Prefilled Syringes- 27,00,000 No.s/ Month 3. Vials and lyophilized vials - 90,00,000 No.s/Month <p>b) Bulk Drug products:</p> <table border="1"> <thead> <tr> <th>Sl. No.</th> <th>Products name as per CFO</th> <th>Maximum Quantity consented (Kg /Month)</th> <th>Maximum Quantity consented (Kg/Annum)</th> </tr> </thead> <tbody> <tr><td>4</td><td>Bevacizumab</td><td>8.333</td><td>100</td></tr> <tr><td>5</td><td>Adalimumab</td><td>4.166</td><td>50</td></tr> <tr><td>6</td><td>Aflibercept</td><td>4.166</td><td>50</td></tr> <tr><td>7</td><td>Denosumab</td><td>1.666</td><td>20</td></tr> <tr><td>8</td><td>Trastuzumab</td><td>1.666</td><td>20</td></tr> <tr><td>9</td><td>Olaratumab</td><td>0.833</td><td>10</td></tr> <tr><td>10</td><td>Omalizumab</td><td>0.833</td><td>10</td></tr> <tr><td>11</td><td>Palivizumab</td><td>0.833</td><td>10</td></tr> <tr><td>12</td><td>Panitumumab</td><td>0.833</td><td>10</td></tr> <tr><td>13</td><td>Tocilizumab</td><td>0.833</td><td>10</td></tr> <tr><td>14</td><td>Trastuzumabemtansine</td><td>0.833</td><td>10</td></tr> <tr><td>15</td><td>Infliximab</td><td>0.833</td><td>10</td></tr> <tr><td>16</td><td>Eculizumab</td><td>0.833</td><td>10</td></tr> <tr><td>17</td><td>Etanercept</td><td>0.833</td><td>10</td></tr> <tr><td>18</td><td>Ziv-aflibercept</td><td>0.833</td><td>10</td></tr> <tr><td>19</td><td>Rituximab</td><td>0.833</td><td>10</td></tr> <tr><td>20</td><td>Ramucirumab</td><td>0.416</td><td>5</td></tr> <tr><td>21</td><td>Raxibacumab</td><td>0.416</td><td>5</td></tr> </tbody> </table>			Sl. No.	Products name as per CFO	Maximum Quantity consented (Kg /Month)	Maximum Quantity consented (Kg/Annum)	4	Bevacizumab	8.333	100	5	Adalimumab	4.166	50	6	Aflibercept	4.166	50	7	Denosumab	1.666	20	8	Trastuzumab	1.666	20	9	Olaratumab	0.833	10	10	Omalizumab	0.833	10	11	Palivizumab	0.833	10	12	Panitumumab	0.833	10	13	Tocilizumab	0.833	10	14	Trastuzumabemtansine	0.833	10	15	Infliximab	0.833	10	16	Eculizumab	0.833	10	17	Etanercept	0.833	10	18	Ziv-aflibercept	0.833	10	19	Rituximab	0.833	10	20	Ramucirumab	0.416	5	21	Raxibacumab	0.416	5
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20	Ramucirumab	0.416	5																																																																													
21	Raxibacumab	0.416	5																																																																													

22	Sarilumab	0.416	5
23	Inotuzumabozogamicin	0.333	4
24	Brodalumab	0.166	2
25	Abatacept	0.166	2
26	Abeiximab	0.166	2
27	Agalsidase beta	0.166	2
28	Alemtuzumab	0.166	2
29	Alglucosidasealfa	0.166	2
30	Alirocumab	0.166	2
31	Alteplase, cathfloactivase	0.166	2
32	Anakinra	0.166	2
33	Asfotasealfa	0.166	2
34	Atezolizumab	0.166	2
35	Avelumab	0.166	2
36	Basiliximab	0.166	2
37	Belatacept	0.166	2
38	Belimumab	0.166	2
39	Benralizumab	0.166	2
40	Bezlotoxumab	0.166	2
41	Blinatumomab	0.166	2
42	Brentuximabvedotin	0.166	2
43	Canakinumab	0.166	2
44	Cerliponasealfa	0.166	2
45	Certolizumabpegol	0.166	2
46	Cetuximab	0.166	2
47	Daclizumab	0.166	2
48	Daratumumab	0.166	2
49	Darbepoetinalfa	0.166	2
50	Dinutuximab	0.166	2
51	Dornasealfa	0.166	2
52	Dulaglutide	0.166	2
53	Dupilumab	0.166	2
54	Durvalumab	0.166	2
55	Elosulfasealfa	0.166	2
56	Elotuzumab	0.166	2
57	Emicizumab	0.166	2

58	Epoetinalfa	0.166	2
59	Evolocumab	0.166	2
60	Follitropin	0.166	2
61	Galsulfase	0.166	2
62	Gemtuzumabozogamicin	0.166	2
63	Golimumab	0.166	2
64	Guselkumab	0.166	2
65	Ibritumomabtiuxetan	0.166	2
66	Idarucizumab	0.166	2
67	Idursulfase	0.166	2
68	Ipilimumab	0.166	2
69	Ixekizumab	0.166	2
70	Laronidase	0.166	2
71	Mepolizumab	0.166	2
72	Methoxy polyethylene glycol- epoetin beta	0.166	2
73	Natalizumab	0.166	2
74	Necitumumab	0.166	2
75	Nivolumab	0.166	2
76	Obiltoxaximab	0.166	2
77	Obinutuzumab	0.166	2
78	Ocrelizumab	0.166	2
79	Ofatumumab	0.166	2
80	Pembrolizumab	0.166	2
81	Pertuzumab	0.166	2
82	Reslizumab	0.166	2
83	Rilonacept	0.166	2
84	Secukinumab	0.166	2
85	Siltuximab	0.166	2
86	Somatropin	0.166	2
87	Tenecteplase	0.166	2
88	Ustekinumab	0.166	2
89	Vedolizumab	0.166	2
90	Vestronidasealfa	0.166	2
91	Itolizumab	0.166	2
92	Nimotuzumab	0.166	2

93	Insulin glargine	29.166	350
94	Insulin lispro	20.833	250
95	Insulin aspart	16.666	200
96	Rh Insulin	8.333	100
97	Teriparatide	0.833	10
98	Hyaluronic acid	4.166	50
99	Streptokinase	4.166	50
100	Filgrastim	4.166	50
101	Insulin degludec	4.166	50
102	Insulin detemir	4.166	50
103	Insulin glulisine	4.166	50
104	Collagenase	1.666	20
105	Pegfilgrastim	0.833	10
106	Peginterferon alfa-2a	0.833	10
107	Peginterferon alfa-2b	0.833	10
108	Peginterferon beta-1a	0.833	10
109	Pramlintide	0.833	10
110	Kanibizumab	0.833	10
111	Tbo-filgrastim	0.833	10
112	Interferon alfa-2b	0.833	10
113	Interferon beta-1a	0.833	10
114	Dulaglutide	0.833	10
115	Interferon alfa-n3	0.416	5
116	Interferon beta-1b	0.416	5
117	Interferon gamma-1b	0.416	5
118	Albiglutide	0.416	5
119	Exenatide	0.416	5
120	Liraglutide	0.416	5
121	Lixisenatide	0.416	5
122	Parathyroid hormone	0.333	4
123	Aldesleukin	0.166	2
124	Asparaginase	0.166	2
125	Becaplermin	0.166	2
126	Ecallantide	0.166	2
127	Glucarpidase	0.166	2
128	Mectricleptin	0.166	2

		129	Ocriplasmin	0.166	2
		130	Oprelvekin	0.166	2
		131	Palifermin	0.166	2
		132	Pegaspargase	0.166	2
		133	Pegloticase	0.166	2
		134	Rasburicase	0.166	2
		135	Reteplase	0.166	2
		136	Romiplostim	0.166	2
		137	Sargramostim	0.166	2
		138	Semaglutide	0.166	2
		139	Somatropin	0.166	2
6.	Size and category	L/R Large Red R-58- Pharmaceutical (Bulk drug & Active Pharmaceutical Ingredients (API)) &/or R & D in Pharma sector including Bio Technology activity			
7.	Persons contacted with mobile number	Sri.Bhaskar, Manager EHS			
8.	Consent validity	CFO vide order No. AW-335536 dated:16.01.2023 for the period up to 30.06.2027			
9.	Source of water	Bore well and outside tankers			
10.	Water Pollution Control details :				
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal	
	Domestic	17	15	Domestic effluent being e treated in existing sewage treatment plant of 20 KLD the treated sewage is utilized for gardening..	
	Manufacturing Process	125	115	ETP and STP are operating at the time of inspection	
	Cooling tower make up	20	13	<ul style="list-style-type: none"> They have provided OCEMS system; it is connected to KSPCB and CPCB server and it was operating at the time of inspection. Camera is in operation condition. 	
	Boiler feed	105	10.5		
	Other viz Autoclave, pure steam generator, Hot water system, washing scrubbing, floor cleaning	164	19		

	etc.													
11.	Whether water meters provided for water consumption and effluent generation	Yes												
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	<p>1) The ETP of 100 KLD capacity comprises of units namely Raw effluent alkaline batch tank, alkaline rinse tank, acidic rinse tank, acidic batch tank, Raw fluoride batch and rinse tank, acid and alkaline Equalization tank, neutralization tank, reaction tank, flocculation tank, clarifier, MGF (multi grade filter) feed tank , Multi grade filter, bio feed tank, MBR tank treated water tank, filter feed tank, PSF &ACF, UV , combined final holding tank.</p> <p>2) Raw fluoride batch and rinse tank, Flouride collection tank, reaction and settling tank, MGF feed tank, multigrade filter resin filter, bio feed tank bio feed tank, MBR tank treated water tank, filter feed tank, PSF &ACF, UV , combined final holding tank</p> <p>zinc phosphate collection tank, MEE, ATFD sewage treatment plant of 20 KLD</p>												
13.	Details of STP if provided (capacity, technology and units of STP)	zinc phosphate collection tank, MEE, ATFD sewage treatment plant of 20 KLD												
14.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.												
15.	Details of sample collected if any?	During the inspection sample of treated trade effluent and treated sewage effluent collected and submitted in the laboratory for analysis												
16.	Details of air pollution sources and control measure	<table border="1"> <thead> <tr> <th>Existing Air Pollution Sources</th> <th>Pollution Control measures provided</th> </tr> </thead> <tbody> <tr> <td>1010 KVA DG set</td> <td>Chimney height 30 Mts. AGL with acoustic enclosures</td> </tr> <tr> <td>1010 KVA DG set</td> <td>Chimney height 30 Mts. AGL with acoustic enclosures</td> </tr> <tr> <td>Boiler of capacity 3TPH</td> <td>Chimney height 30 Mts. AGL</td> </tr> <tr> <td>Boiler of capacity 3TPH</td> <td>Chimney height 30 Mts. AGL</td> </tr> </tbody> </table>			Existing Air Pollution Sources	Pollution Control measures provided	1010 KVA DG set	Chimney height 30 Mts. AGL with acoustic enclosures	1010 KVA DG set	Chimney height 30 Mts. AGL with acoustic enclosures	Boiler of capacity 3TPH	Chimney height 30 Mts. AGL	Boiler of capacity 3TPH	Chimney height 30 Mts. AGL
Existing Air Pollution Sources	Pollution Control measures provided													
1010 KVA DG set	Chimney height 30 Mts. AGL with acoustic enclosures													
1010 KVA DG set	Chimney height 30 Mts. AGL with acoustic enclosures													
Boiler of capacity 3TPH	Chimney height 30 Mts. AGL													
Boiler of capacity 3TPH	Chimney height 30 Mts. AGL													

		Any other (Quality control Instrumentation lab) 1 No.	Chimney height 8 Mts. AGL with scrubber
		1010 KVA DG set	Chimney height 30 Mts. AGL with acoustic enclosures
		Boiler of capacity 5TPH	Chimney height 30 Mts. AGL
		Process emission Quality control laboratory vents	Chimney height 9 Mts. AGL with scrubber
		Process emission - DS block fermentation room	Chimney height 9 Mts. AGL with scrubber
		Process emission Quality control laboratory vents	Chimney height 9 Mts. AGL with scrubber
17.	HWM Authorization validity	Valid for the period upto 30.06.2027	
18.	Details of storage area for hazardous and other wastes.	The authorities have provided secured storage facility for hazardous and other waste.	
19.	Observations and recommendation: <ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. The authorities are generally complying with consent conditions. 		

S. R. Pillai
Environmental Officer,
Regional Office-Doddaballapura

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL OFFICE-
DODDABALLAPURA**

Sl. No.	Particulars	Details		
1.	Name of the industry	Ajax Engineering Private limited.		
2.	Address	Plot/Phase No. 149,150 & 151, Obadenahalli KIADB Industrial Area, 3rd phase, KasabaHobli, DoddaballapuraBangalore Rural District .		
3.	GPS co-ordinates	13°16'26.0"N 77°34'49.5"E		
4.	Date of inspection	18.03.2024		
5.	Officer Accompanied	Smt Vijaya.M		
6.	Activity / Product Manufactured	manufacturing of concrete mixing equipments of capacity 800 No's per month		
7.	Size and category	L/O Orange – Large		
8.	Persons contacted with mobile number	Sri Srikanth, Assistant Manager		
9.	Consent validity	30.09.2033		
10.	Source of water	BW		
11.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	25 KLD	20 KLD	Treated in Combined ETP of 30 KLD capacity and used for on land for gardening
	Process (vehicle washing and painting)	5 KLD	5 KLD	
12.	Whether water meters provided for water consumption and effluent generation	Yes		
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	Combined ETP of 30 KLD		
14.	Details of STP if provided (capacity, technology and units of STP)	Combined ETP		
15.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.		
16.	Details of sample collected if any?	-		

17.	Details of air pollution sources and control measure	Source	Chimney height provided (in Mtr)
		D.G sets 62.5 KVA	Chimney 33 mts AGL with acoustic enclosure
		D.G Set 750 KVA	Chimney 33 mts AGL with acoustic enclosure
		OVEN -2 burner No's 4 Chimneys	4 Chimneys with 3 m ARL
		Paint booths (Touch up booth - 2 No's 4 chimney)	4 chimney with 3 m ARL
		Any other (Flash off zone - 1 Chimney)	chimney with 3 m ARL
		Any other (Flash off zone - 2)	Chimney with 3 m ARL
		Paint booths (Top coat 1 No's)	2 chimney with 3 m ARL
		Paint booths (Prime coat 1 No's)	2 chimney with 3 m ARL
		Paint booths (Paint Stripes booth -)	chimney with 3 m ARL
		Any other (Shot Blasting -2 No's)	Closed type
Paint Kitchen (1 chimney from the inception)	chimney with 3 m ARL		
18.	HWM Authorization validity	Valid for the period upto 30.09.2028	
19.	Details of storage area for hazardous and other wastes.	The authorities have provided secured storage facility for hazardous and other waste.	
20.	Observations and recommendation: 1. The unit was operating at the time of inspection. 2. The authorities are generally complying with consent conditions.		


Environmental Officer,
Regional Office-Doddaballapura

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL OFFICE-
DODDABALLAPURA**

Sl. No.	Particulars	Details		
1.	Name of the industry	M/s. Drawcans Private Limited		
2.	Address	Plot no. 2-F1, KIADB industrial area, Obadenahalli 3 rd phase, Doddaballapura taluk, Bangalore rural district		
3.	GPS co-ordinates	13°16'47.2"N 77°34'32.0"E		
4.	Date of inspection	18.03.2024		
5.	Activity / Product Manufactured	Manufacturing of Aluminium Bottles of capacity 3,00,000 Nos./Month and Aluminium Cans and canisters of capacity 3000 Nos./Month with degreasing activity		
6.	Size and category	M/O Orange - Large		
7.	Persons contacted with mobile number	Sri. Annappa, Manager		
8.	Consent validity	30.09.2030		
9.	Source of water	Outside tankers		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	2.2 KLD	1.8 KLD	ST & SP
	Process (vehicle washing and painting)	3KLD	3 KLD	Being treated in ETP of 5 KLD reused back to the process
	Cooling water	0.1	0.0	
11.	Whether water meters provided for water consumption and effluent generation	-		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP of 5 KLD		
13.	Details of STP if provided (capacity, technology and units of STP)	-		
14.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.		
15.	Details of sample collected if any?	-		

16.	Details of air pollution sources and control measure	1) DG Set of capacity 200 KVA with chimney of height 6 Mts. AGL with acoustic enclosures. 2) Degreasing section provided with chimney of height 10 mts. AGL with scrubber and blower
17.	HWM Authorization validity	30.09.2028
18.	Details of storage area for hazardous and other wastes.	The authorities have provided secured storage facility for hazardous and other waste.
19.	Observations and recommendation:	
	1. The unit was operating at the time of inspection. 2. The industry are generally complying with consent conditions.	


Environmental Officer,
Regional Office-Doddaballapura

INSPECTION REPORT OF RAJSHEKAR S. EO, KSPCB,
REGIONAL OFFICE DODDABALLAPURA

Sl.No.	Particulars	Details
1.	Name of the industry	M/s Suprajit Automotive Pvt. Ltd.,
2.	Address	Plot No. 25, 26A (part), KIADB Industrial area, Veerapura, Doddaballapur Taluk, Bengaluru Rural District
3.	Officer accompanied	Smt Vijaya M, DEO
4.	GPS co-ordinates	13°15'11.2"N 77°32'45.0"E
5.	Date of inspection	02.04.2024
6.	Activity / Product Manufactured	Manufacture of Automotive cables and components of capacity 3333334.0 Nos./Month
7.	Size and category	Large -Green
8.	Persons contacted with mobile number	Mr.Jagadish- Maintenance Head
9.	Consent validity	31.12.2037
10.	Source of water	Bore well
11.	No. of Employees	400 No's
12.	Water Pollution Control details :	
	W.C for	W.C in KLD
	Domestic	59 KLD
	W.W gen in KLD	47.4 KLD
	Mode of treatment and disposal	
	STP and treated sewage to on land for gardening	
13.	Whether water meters provided for water consumption and effluent generation	Not provided the meter for water consumption and there is no generation of effluent from the process
14.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA
15.	Details of STP if provided (capacity, technology and units of STP)	The 50 KLD STP was operating at the time of inspection. The authorities have maintained the logbook for operation of STP. The authorities have installed flow meter
16.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent/ sewage noticed during the inspection
17.	Details of sample collected if any?	-
18.	Details of air pollution sources and control measure	1) DG sets of capacity 15 KVA and provided chimney of height 6 mts AGL with acoustic enclosures. 2) DG sets of capacity 250 KVA and provided chimney of height 8 mts AGL with acoustic enclosures. 3) DG sets of capacity 500 KVA and provided chimney of height 10 mts AGL with acoustic enclosures. 4) DG sets of capacity 500 KVA and

		provided chimney of height 10 mts AGL with acoustic enclosures.
19.	HWM Authorization validity	They have obtained authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the same valid for the period up to 16.07.2024
20.	Details of storage area for hazardous and other wastes	Provided
21.	Observations and recommendation: Industry was in operation at the time of inspection. Complied with the consent condition	


Environmental Officer,
RO, Doddaballapura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl. No.	Particulars	Details		
1.	Name of the industry	M/s Denim Works (Unit-1)		
2.	Address	No.28A, KAIDB Industrial Area, Veerapura, Doddaballapura, Bangalore Rural District-561203		
3.	GPS co-ordinates	13°15'05.5"N 77°33'08.6"E		
4.	Date of inspection	19.03.2024		
5.	Officer accompanied	Smt Vijaya.M		
6.	Activity / Product Manufactured	Readymade garment of capacity 187000 per month.		
7.	Size and category	Large Green		
8.	Persons contacted with mobile number	Sri. Savitha-Assistant Manager		
9.	Consent validity	31.12.2027		
10.	Source of water	Bore well and outside tankers		
11.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	50 KLD	40 KLD	Treated in STP and reused for gardening.
12.	Whether water meters provided for water consumption and effluent generation	Yes		
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	No trade effluent is generated		
14.	Details of STP if provided (capacity, technology and units of STP)	STP is provided with DEWATS system. There is no pressure sand filter, activated carbon filter and disinfection facility.		
15.	Comment on any illegal discharge of effluent/ sewage			
16.	Details of sample collected if any?			
17.	Details of air pollution sources and control measure	Air emission source	Control Measures provided	Remarks
		600KVA DG set	Chimney height 10 Mts. AGL with acoustic enclosures	Adequate
		250 KVA DG set	Not present in industry	-
		Boiler of capacity	Dismantled	-

		2TPH		
		Oven 88000 KCl	Not present in industry	-
18.	HWM Authorization validity	Valid for the period upto 31.12.2023.		
19.	Hazardous and other wastes generation and disposal :			
	Category No.	Waste description	Quantity authorized	Mode of storage Mode of disposal
	5.1	Used oil	0.400 KLT	-- --
	5.2	Waste residues containing oil	0.030 MTA	-- --
	B3030	Textile wastes	50.00 MTA	-- --
	DB3020	Paper waste and paper products waste	1.0 aMT/A	-- --
20.	Details of storage area for hazardous and other wastes		The authorities have not provided storage facility for the hazardous waste	
21.	<p>Observations:</p> <ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. About 630 number of employees are working in the unit. 3. The authorities have provided DEWATS type of STP however, there is no proper maintenance. There is no Pressure sand filter and activated carbon filter and disinfection facility provided. 4. The authorities have not maintained the logbook for Operation and Maintenance of STP. 5. The authorities have not provided designated storage facility for hazardous and other wastes. 6. The display board is not updated. 7. The authorities are not submitting the annual report under HWM Rules. 8. The authorities are not submitting the Environmental Audit Statement in Form-V every year. 9. The authorities have not registered under E-manifest for disposal of hazardous waste. <p>In view of the above show-cause notice can be issued.</p>			


Environmental Officer
Regional Office-Doddaballapura

INSPECTION REPORT OF RAJSHEKAR S. EO, KSPCB,
REGIONAL OFFICE DODDABALLAPURA

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s Tulsyan nec Limited		
2.	Address	Sy. No.7A, KIADB Industrial Area, Doddaballapur, Bangalore Rural District-561203		
3.	Officer accompanied	Smt Vijaya M, DEO		
4.	GPS co-ordinates	13°15'32.9"N 77°33'40.2"E		
5.	Date of inspection	25.03.2024		
6.	Activity / Product Manufactured	Manufacturing of HDPE/PP woven sacks fabric & bags of capacity 500 MT/Month		
7.	Size and category	Large -Green		
8.	Persons contacted with mobile number	Sri. Nagappa, HR		
9.	Consent validity	31.12.2037		
10.	Source of water	Outside tankers		
11.	No. of Employees	50 No's		
12.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	2.2 KLD	1.8 KLD	Being disposed to ST and SP
	Cooling	60 KLD (2 KLD make up)	0.0 KLD	Recycled
13.	Whether water meters provided for water consumption and effluent generation	Not provided the meter for water consumption and there is no generation of effluent from the process		
14.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA		
15.	Details of STP if provided (capacity, technology and units of STP)	-		
16.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent/ sewage noticed during the inspection		
17.	Details of sample collected if any?	-		
18.	Details of air pollution sources and control measure	There are no air pollution sources		
19.	HWM Authorization validity	NA		
20.	Details of storage area for hazardous and other wastes	-		

21.	Observations: Industry was in operation at the time of inspection. Complied with consent condition
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S. H. Illu
**Environmental Officer,
RO, Doddaballapura**

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL OFFICE-
DODDABALLAPURA**

Sl.No.	Particulars	Details												
1.	Name of the industry	M/s. Otto Bilz India (P) Ltd.												
2.	Address	5A-5B/6A, KIADB Industrial Area, Bashettihalli, Doddaballapura, Bengaluru Rural District												
3.	GPS co-ordinates	13°15'14.0"N 77°32'51.1"E												
4.	Date of inspection	25.03.2024												
5.	Officer accompanied	Smt Vijaya.M												
6.	Activity / Product Manufactured	Tapping chucks, adopters and tool holders of Capacity 41.660 Tons per month												
7.	Size and category	Large- Orange												
8.	Persons contacted with mobile number	Sri. Mallikarjuna- HR												
9.	Consent validity	Valid upto 30.09.2031												
10.	Source of water	Outside tanker												
11.	No. of Employees													
12.	Water Pollution Control details :													
	<table border="1"> <thead> <tr> <th>W.C for</th> <th>W.C in KLD</th> <th>W.W gen in KLD</th> <th>Mode of treatment and disposal</th> </tr> </thead> <tbody> <tr> <td>Domestic</td> <td>9</td> <td>8</td> <td>STP 10 KLD capacity provided- treated effluent utilized for on land for gardening</td> </tr> <tr> <td>Industrial</td> <td>2.2</td> <td>0.1</td> <td>Disposed to CETP M/s Eco green solutions</td> </tr> </tbody> </table>	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal	Domestic	9	8	STP 10 KLD capacity provided- treated effluent utilized for on land for gardening	Industrial	2.2	0.1	Disposed to CETP M/s Eco green solutions	
W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal											
Domestic	9	8	STP 10 KLD capacity provided- treated effluent utilized for on land for gardening											
Industrial	2.2	0.1	Disposed to CETP M/s Eco green solutions											
	➤ STP was under operation and they have labelled all the STP units and housekeeping near STP is good . Provided flow meter for the inlet and outlet to the STP.													
13.	Whether water meters provided for water consumption and effluent generation	They have provided meter for quantification of water consumption												
14.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	CETP- primary treatment facility has been provided												
15.	Details of STP if provided (capacity, technology and units of STP)	<p>1. STP was under operation, the STP consists of following units;</p> <ul style="list-style-type: none"> ➤ Bar screen Chamber ➤ Collection cum equalization tank, ➤ Aeration tank, ➤ Clarifier tank, ➤ Filter Feed Tank ➤ Dual Media Filter ➤ Disinfection ➤ Garden Tank ➤ Sludge drying beds 												

16.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal noticed at the time of inspection	
17.	Details of sample collected if any?	-	
18.	Details of air pollution sources and control measure	APC source	APC measures provided
		180KVA DG set	5m ARL chimney
		320KVA DG set	6m ARL chimney
		200KVA DG set	5m ARL chimney
		Blackening area	Scrubber with chimney 3mts ARL
		Shot blasting machine-1	Cyclone dust collector with chimney 3m ARL
		Shot blasting machine-2	Cyclone dust collector with chimney 3m ARL
19.	HWM Authorization validity	30.06.2026	
20.	Details of storage area for hazardous and other wastes	They have provided a designated hazardous storage area and provided a display Board and labeling as per the HWM Rules and following the e manifest	
21.	Observations and recommendation: Industry was in operation Complied with consent condition.		


Environmental Officer,
RO, Doddaballapura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballpura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s.Adithay Auto Products And Engg Pvt. Ltd.,		
2.	Address	Plot No. 13C. D. AND E. KIADB industrial Area. Doddabalapura Bashettihalli Dodbalpura Bangalore Rural District		
3.	GPS co-ordinates	13°15'30.5"N 77°33'32.9"E		
4.	Date of inspection	25.03.2024		
5.	Officer accompanied	Smt. Vijaya.M		
6.	Activity / Product Manufactured	1. Assembling of automobile parts of window regulators, door latches/components-3000000 No's /Month . 2. Assembling of motors for automobile with electrostatic powder coating 2000000 No's /Month		
7.	Size and category	Large Green		
8.	Persons contacted with mobile number	Sri RajKamal, HR 9972702156		
9.	Consent validity	CFO vide order No.AW-118707 dated:10.01.2022 for the period up to 31.12.2035.		
10.	Source of water	Tankers outside		
11.	Water Pollution Control details :			
	Process : there is no generation of trade effluent from the process Domestic : 34 KLD sewage-28 KLD			
12.	Whether water meters provided for water consumption and effluent generation			
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	-		
14.	Details of STP if provided (capacity, technology and units of STP)	Sewage is being treated in STP of capacity 35 KLD		
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
16.	Comment on any illegal discharge of effluent/ sewage	-NO-		
17.	Details of sample collected if any?	NA		
18.	Details of air pollution sources and control measure	SI No.	APC source	APC measures provided
		1	They have installed 500 KVA DG whereas they have accorded the	5 m ARL chimney

			consent for DG set 250 KVA DG set	
		2	250 KVA DG set	5m ARL chimney
		3	Electro static powder coating closed type with dust collector	Cyclone dust collector
19.	HWM Authorization validity	Valid up to 31.12.2027		
20.	Hazardous and other wastes generation and disposal :			
	Category No.	Waste description	Quantity authorized	Mode of storage
	33.1	-Empty barrels/containers/liners contaminated with hazardous chemicals wastes	1.0	-
	5.1	Used Spent Oil	0.5	
	5.2	Wastes Residues Containing Oil	6.0	
	B3050	Untreated cork and wood waste:-	4.0	
	DB1010	Metal and metal-alloy wastes in metallic,	50.0	
	DB3020	Paper, paperboard and paper product wastes	4.0	
21.	Details of storage area for hazardous and other wastes		Stored in designated place	
22.	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2020-21		-	
23.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).		-	
24.	Observations : 1. During inspection the industry was engaged Assembling of automobile parts of window regulators, door latches/components-3000000 No's /Month, Assembling of motors for automobile with electrostatic powder coating 2000000 No's /Month 2. They have installed 500 KVA DG whereas they have accorded the consent for DG set 250 KVA DG set. 3. Notice issued to the industry.			


Environmental Officer
Regional Office- Doddaballpura

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL OFFICE-
DODDABALLAPURA**

Sl.No.	Particulars	Details		
1.	Name of the industry	Advance Cable Technologies (P) Limited Unti-I		
2.	Address	Plot No 10 & 14, Sy.No.95, KIADB Industrial Area, Ellupura, Doddaballapura, Bangalore Rural District-561203		
3.	GPS co-ordinates	13.25978N 77.55729 E		
4.	Date of inspection	1.1.2024		
5.	Activity / Product Manufactured	Plastic Wires & Cables		
6.	Size and category	S/G		
7.	Persons contacted with mobile number	Mr.T. K. Singh -HR		
8.	Consent validity	31/12/2034		
9.	Source of water	Borewell		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	8	6.4	STP-20 KLD
	Cooling	4.0	0.0	-
11.	Whether water meters provided for water consumption and effluent generation	Not Provided		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA		
13.	Details of STP if provided (capacity, technology and units of STP)	STP of 20 KL Capacity based on SBR technology		
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
15.	Comment on any illegal discharge of effluent/ sewage	NO		
16.	Details of sample collected if any?	Sample of treated effluent from the STP outlet was collected and handed over to lab for analysis		
17.	Details of air pollution sources and control measure	320 KVA DG set X 3 Nos with Acoustic enclosure Chimney Height of 03 Mt ARL.		
18.	HWM Authorization validity	Not obtained		
19.	Details of storage area for hazardous and other wastes	-		

20.	<p>Observations :</p> <p>The industry is working & engaged in the Plastic Wires & Cables. STP is not working. Not provided Danger sign Board to STP, units name & size, Flow chart, Flow meter to STP. Log books not maintained. Not obtained authorization under HWM Rules.</p>
21.	<p>Remarks:</p> <ul style="list-style-type: none">• Industry is not complying.• Notice issued to the industry


Environmental Officer,
Regional Office-Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details	
1.	Name of the industry	M/s Carclo Technical Plastics Pvt Ltd.,	
2.	Address	Plot No.27A-2, KIADB Industrial area, Veera pura, Doddaballapura Bangalore Rural district	
3.	GPS co-ordinates	13°15'08.9"N 77°32'47.7"E	
4.	Date of inspection	25.03.2024	
5.	Activity / Product Manufactured	1. Moulding of various plastic components of 3502518 No's/Month	
6.	Size and category	Large- Green	
7.	Persons contacted with mobile number	Smt Kaviths, Manager HR, 9902244331	
8.	Consent validity	Consent order vide No. AW-104866 dated:13.10.2017 for the period up to 31.12.2024	
9.	Source of water	Outside tanker	
10.	No. of Employees	164 No's	
11.	Water Pollution Control details :		
	W.C for	W.C in KLD	W.W gen in KLD
	Domestic	8.9	8
	Cooling	3.0	0
			Mode of treatment and disposal
			Treated in STP of Capacity 10 KLD and treated effluent being utilized for on land for gardening
			-
12.	Whether water meters provided for water consumption and effluent generation	They have provided meter for quantification of water consumption	
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	There is no generation of effluent from the process	
14.	Details of STP if provided (capacity, technology and units of STP)	Provided STP of 10 KLD capacity- BGL – SBR technology. Meter has been provided at the outlet of the STP unit and log book has been maintained.	
15.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal	
16.	Details of sample collected if any?	-	
17.	Details of air pollution sources and control measure	<ul style="list-style-type: none"> • 380 KVA DG Set with acoustic enclosure and adequate chimney height . • 250 KVA DG Set with acoustic enclosure and adequate chimney height 	
18.	HWM Authorization validity	They have obtained authorization under Hazardous and Other Wastes	

		(Management and Transboundary Movement) Rules, 2016 vide No. H-118521 dated:23.12.2021 up to 31.12.2024 and addendum order vide No. 746 dated:19.03.2022 up to 31.12.2024.
19.	Details of storage area for hazardous and other wastes	They have provided a designated storage area for the other waste
20.	Observations and recommendation: <ol style="list-style-type: none"> 1. Industry was in operation and engaged in Moulding of various plastic component the time of inspection. 2. They have provided rain water harvesting facility and collection tank Complied	


Deputy Environmental Officer,
RO, Doddaballapura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details												
1.	Name of the industry	M/s. IDE-PRO , Engineering Asia Pvt. Ltd.,												
2.	Address	Plot No.48-H1, 48-H2, 48-O, KIADB Industrial area, Ellupura, Doddaballapura Taluk, Bangalore Rural District												
3.	GPS co-ordinates	13°14'34.9"N 77°33'18.9"E												
4.	Date of inspection	25.03.2024												
5.	Activity / Product Manufactured	1.Engineering service/CAD and CAM- On Job work basis and 2. Manufacturing of engineering moulds and components-10TPM												
6.	Size and category	Large Green												
7.	Persons contacted with mobile number	Sri.Nagaraj- Manager and HR Deputy Manager 9632914330 & 9591066339												
8.	Consent validity	Valid for the period 31.12.2023. now they have submitted the application for renewal of CFO under the provisions of the Water Act and Air Act.												
9.	Source of water	Bore well.												
10.	Water Pollution Control details :	<table border="1"> <thead> <tr> <th>Sl.No</th> <th>Purpose</th> <th>Qty of water consumption</th> <th>Qty of waste water generation</th> <th>Mode of Disposal</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Domestic</td> <td>6.30KLD</td> <td>5.4 KLD</td> <td>The domestic sewage is being treated in the existing DEWATS waste water treatment system. The treated water is being used for on land for gardening purpose.</td> </tr> </tbody> </table>			Sl.No	Purpose	Qty of water consumption	Qty of waste water generation	Mode of Disposal	1	Domestic	6.30KLD	5.4 KLD	The domestic sewage is being treated in the existing DEWATS waste water treatment system. The treated water is being used for on land for gardening purpose.
Sl.No	Purpose	Qty of water consumption	Qty of waste water generation	Mode of Disposal										
1	Domestic	6.30KLD	5.4 KLD	The domestic sewage is being treated in the existing DEWATS waste water treatment system. The treated water is being used for on land for gardening purpose.										
11.	Whether water meters provided for water consumption and effluent generation													
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	There is no trade effluent												
13.	Details of STP if provided (capacity, technology and units of STP)	STP of capacity 15 KLD												
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-												
15.	Comment on any illegal discharge of effluent/ sewage	-NO-												
16.	Details of sample collected if any?	-												
17.	Details of air pollution sources and control measure	Sl. No.	Air pollution sources	APC system provided										
		1	125KVA DG Set-Existing	Existing and provided Chimney 5m ARL with										

			acoustic enclosures
	2	380KVA DG Set	Provided with acoustics and chimney of 5 Mtrt ARL
	3	Grit Blasting Machine	Provided with bag filter, 3 Mtr ARL
18.	HWM Authorization validity	No	
19.	Details of storage area for hazardous and other wastes	Stored in designated place	
20.	<p>Observations:</p> <ol style="list-style-type: none"> 1. During inspection the industry was engaged in Engineering service/CAD and CAM- on Job work basis and Manufacturing of engineering moulds and components 2. The total number of employees working in the unit is 160 numbers. 3. The authorities have provided 15 KLD DEWATS STP to treat the sewage generated from the industry. The authorities were informed to maintain logbook for operation and maintenance of STP. 4. The treated water is being used for on land for gardening. 5. The authorities have installed 380 KVA DG set and there will generation of used oil and filters, cotton waste, a condition shall be given for obtaining authorization under HWM Rules 2016 for generation of hazardous waste from newly installed DG set. 		


Environmental Officer
Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballpura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s. Y.G Cutting Tool Corporation Pvt Ltd.,		
2.	Address	Plot no. 2C, Obadenahalli, 3 rd phase, KIADB Industrial area, Doddaballapura taluk, Bangalore Rural District-561203		
3.	GPS co-ordinates	13°16'51.7"N 77°34'54.2"E		
4.	Date of inspection	25.03.2024		
5.	Officer accompanied	Smt.Vijaya.M		
6.	Activity / Product Manufactured	Manufacturing of 1.Solid Carbides, end mills, drills, centered drills, reamers-30,000 Nos /month, 2. Taps of capacity-1,50,000 Nos/month. 3. HSS Drills capacity -30000nos/month		
7.	Size and category	Large Orange O-63-Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace /basic oxygen furnace /hot rolling reheated furnace		
8.	Persons contacted with mobile number	Shri. Vishwanath Shetty-Manager		
9.	Consent validity	30.09.2031		
10.	Source of water	Outside tankers		
11.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Purpose	Quantity of water consumption	Quantity of waste water generation	--
	Domestic	11.05	8.8	Treated STP and used for gardening
12.	Whether water meters provided for water consumption and effluent generation			
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary	There is no generation of trade effluent from the process		

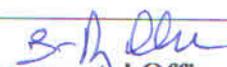
	treatment facility													
14.	Details of STP if provided (capacity, technology and units of STP)	STP 15 KLD Capacity												
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-												
16.	Comment on any illegal discharge of effluent/ sewage	-NO-												
17.	Details of sample collected if any?	-												
18.	Details of air pollution sources and control measure	<table border="1"> <thead> <tr> <th>Sl no.</th> <th>Air pollution source</th> <th>Air Pollution Control Measures Provided</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>DG set 250KVA</td> <td>Provided chimney of height 5mts ARL with acoustic enclosure</td> </tr> <tr> <td>2</td> <td>DG set -750KVA</td> <td>Provided chimney of height 7mts ARL with acoustic enclosure</td> </tr> <tr> <td>3</td> <td>DG set -750KVA</td> <td>Provided chimney of height 7mts ARL with acoustic enclosure</td> </tr> </tbody> </table>	Sl no.	Air pollution source	Air Pollution Control Measures Provided	1	DG set 250KVA	Provided chimney of height 5mts ARL with acoustic enclosure	2	DG set -750KVA	Provided chimney of height 7mts ARL with acoustic enclosure	3	DG set -750KVA	Provided chimney of height 7mts ARL with acoustic enclosure
		Sl no.	Air pollution source	Air Pollution Control Measures Provided										
		1	DG set 250KVA	Provided chimney of height 5mts ARL with acoustic enclosure										
		2	DG set -750KVA	Provided chimney of height 7mts ARL with acoustic enclosure										
3	DG set -750KVA	Provided chimney of height 7mts ARL with acoustic enclosure												
19.	HWM Authorization validity	30.09.2026												
20.	Details of storage area for hazardous and other wastes	Designated storage area has been provided.												
21.	Observations	<ol style="list-style-type: none"> 1. During inspection the industry was operating 2. complied with the consent condition 												


 Environmental Officer
 Regional Office- Doddaballpura

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballpura

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s. Legion Energy Products Private Limited		
2.	Address	(formerly M/s Legion Energy) Plot No. 61, 62 and 63 , Obdenahalli Industrial area, 3 rd phase, Doddaballapur Tq. Bengaluru Rural Dist		
3.	GPS co-ordinates	13°16'30.7"N 77°34'23.9"E		
4.	Date of inspection	27.03.2024		
5.	Activity / Product Manufactured	Industry has obtained CFO for the following products; 1) Aluminum casting of capacity 40MT/Month 2) Aluminium flats of capacity 10 MT/Month 3) Performed Armour Rod and retainer of capacity 40 MT/Month 4) Aluminum/steel fabrication 40 MT/Month Vibration Damper assembly of capacity 15000 Nos./Month		
6.	Size and category	L/O		
7.	Persons contacted with mobile number	Sri Sathish Nair, Partner		
8.	Consent validity	30.09.2025		
9.	Source of water	Outside tankers		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Purpose	Quantity of water consumption	Quantity of waste water generation	--
	Domestic	12	10	Treated in 12 KLD STP and used for gardening and flushing
11.	Whether water meters provided for water consumption and effluent generation	-		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	There is no generation of trade effluent from the process		
13.	Details of STP if provided (capacity, technology and units of STP)	STP 12 KLD- SBR technology		
14.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-		
15.	Comment on any illegal discharge of effluent/ sewage	-NO-		

16.	Details of sample collected if any?	-
17.	Details of air pollution sources and control measure	<ol style="list-style-type: none"> 1) DG sets of capacity 125 KVA and provided chimney of height 3 mts ARL with acoustic enclosures. 2) Totally there are 3 nos. of Induction furnace provided with common chimney of 3 mts. ARL and common electrostatic filters and operated electrically. 3) Welding booth – closed system- electrostatic filters
18.	HWM Authorization validity	30.09.2022
19.	Details of storage area for hazardous and other wastes	Stored in designated place
20.	Observations . During inspection the industry was operating	


Environmental Officer
Regional Office- Doddaballpura

INSPECTION REPORT OF RAJASHEAKR S., EO, KSPCB,
REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details		
1.	Name of the industry	M/s Supreme Solar projects Pvt. Ltd.		
2.	Address	No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial area, Doddballapura, Bengaluru rural district..		
3.	GPS co-ordinates	13°15'06.3"N 77°33'03.2"E		
4.	Officer accompanied	Smt Vijaya M, DEO		
5.	Date of inspection	18.03.2024		
6.	Activity / Product Manufactured	As per the consent Large Green G-97 Activity of Powder Coating on surface of the furniture (3 in 1chemical solution) without generating trade effluents		
7.	Size and category	Large- Green		
8.	Persons contacted with mobile number	Sri Pavan Kumar, Manager		
9.	Consent validity	The consent issued under the provision of the Water Act and Air Act to manufacture Electrical Geysers of capacity 15,000 Nos./Month and Solar water Heaters of capacity 15,000 Nos./Month is valid for the period up to 31.12.2033 under Large Green G-97 Activity of Powder Coating on surface of the furniture (3 in 1chemical solution) without generating trade effluents		
10.	Source of water	BW		
11.	No. of Employees			
12.	Water Pollution Control details :			
	W.C for	W.C in	W.W gen in	Mode of treatment and disposal
		KLD	KLD	
	Domestic	6.75	6	Treated in STP of capacity 100KLD and used on land for gardening
	Industrial	0.5	0.4	Wastewater generated from the leakage of drums shall be treated in the STP facility and treated effluent shall be used for gardening within the premises.
13.	Whether water meters provided for water consumption and effluent generation	They have not provided meter for quantification of water consumption		
14.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	-		

15.	Details of STP if provided (capacity, technology and units of STP)	-
16.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal noticed at the time of inspection
17.	Details of sample collected if any?	
18.	Details of air pollution sources and control measure	
19.	HWM Authorization validity	-
20.	Hazardous and other waste generation and disposal	
21.	<p>Observations:</p> <p>Veerapura village, KIADB Industrial area, Doddaballapura, Bengaluru Rural district. They have accorded the consent under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 to manufacture Electrical Geysers of capacity 15,000 Nos./Month and Solar Water Heaters of capacity 15,000 Nos./Month vide order No. AW-114054 dated:20.08.2020 is valid up to 31.12.2033 under Green category with a condition, to treat the domestic effluent (sewage and canteen waste water) of quantity 6 KLD and drum leakage test water of quantity 0.4 KLD in the STP of capacity 10 KLD and to use treated effluent for gardening within the premises .</p> <p>Board has issued the closure directions under the provisions of the Water Act, 1974 to industry vide order no. PCB/CEO-2(NEIA-BNG)/CLOSURE-WA/Supreme/2020-21/01, dated: 03.04.2021 for discharging the canteen waste water and solar inner tank leakage test water into industry storm water drain ultimately reaching veerapura lake.</p> <p>Further M/s. Supreme Solar Projects Pvt Ltd. requested the Board office that to withdraw the closure directions on 07.04.2021 in response to this, Board Office in its letter No. 175 dated:8.04.2021 directed this office to coordinate the ZSEO for inspection and to report the compliance.</p> <p>In view of the Board office letter the Senior Environmental Officer, Bengaluru North was inspected the industry on 15.04.2021 along with officers of Regional office Doddaballapura and forwarded the report to the Board office vide letter No. 34 dated:20.04.2021 with a recommendation that to keep the closure order in abeyance Accordingly Board has issued abeyance of Closure Direction for the period up to 30.06.2021 vide order No. PCB/CEO-2(NEIA-BNG) ABEYANCE-WA/Supreme/2021-22/48 dated 01.07.2021.</p> <p>Further this Office received a memo vide No. KSPCB/SEO/NEIA-BNG/Supreme/2021-22/2132 dated 10.08.2021 from Board office to coordinate the ZSEO for inspection and report of the compliance. In view of the above, the industry was inspected by the zonal SEO on 18.08.2021 along with EO, DEO and AEO of Regional Office, Doddaballapura and report of has been forwarded to Board Office vide No. 141 dated: 26.08.2021 with a</p>	

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL
OFFICE-DODDABALLAPURA**

Sl. No	Particulars	Details	
1.	Name of the industry	M/s.Takii Seeds India Private Limited	
2.	Address	No 24/1, 25/2,26/2A,26/2B(Part) & 27, Obadenahalli KIADB Industrial Area, 3rd phase, Kasaba Hobli, Bangalore rural dist-561203	
3.	GPS co-ordinates	13°16'32.5"N 77°34'46.9"E	
4.	Date of inspection	27.03.2024	
5.	Activity/ Manufactured	Product Agro seeds processing and packing	
6.	Size and category	Large - Green	
7.	Consent validity	Valid Upto 31.12.2037	
8.	Source of water	KIADB BW	
9.	Water Pollution Control details :		
	W.C for	W.C in KLD	W.W gen in KLD
	Domestic	4.0	3.2
			Mode of treatment and disposal Being treated in 10 KLD STP and treated effluent being utilized for gardening
10.	Whether water meters provided for water consumption and effluent generation	Yes	
11.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility		
12.	Details of STP if provided (capacity, technology and units of STP)	Provided 10 KLD STP	
13.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.	
14.	Details of sample collected if any?	-	
15.	Details of air pollution sources and control measure	DG set -750KVA- Installed and Provided chimney of height is 6 m ARL with acoustic enclosure.	
16.	HWM Authorization validity	-	
17.	Details of storage area for hazardous and other wastes.	The authorities have provided secured storage facility for hazardous and other waste.	
18.	Observations and recommendation: 1. The unit was operating at the time of inspection. 2. The industry are generally complying with consent conditions.		

S. H. H.
Environmental Officer,
Regional Office-Doddaballapura

INSPECTION REPORT OF RAJASHEKARA S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details									
1.	Name of the industry inspected	M/s. Milan Clothing									
2.	Address	Plot No. 13 G , (Sy. No. 104), KIADB Industrial area, Bashettihalli, Doddaballapur Tq. Bangalore Rural District .									
3.	Date of inspection	25.03.2024									
4.	Officer accompanied	Smt Vijaya.M									
5.	Latitude and Longitude	13°15'27.9"N 77°33'33.7"E									
6.	Type of activity	readymade garments of capacity 2,00,000 No's/Month									
7.	Category	Large Green									
8.	Person contacted along with contact number	Sri Sathish, In charge 9945288596									
9.	Consent of the Board (CFE & CFO Status)	31.12.2036									
10.	Process description	Details of Process: The main raw material used is fabric, button, elastic, lable and thread. The process involves cutting the fabric—stitching—inspection—finishing—dispatch.									
11.	Source of water	Bore well.									
12.	Water Consumption in KLD	Process : there is no generation of effluent from the process Domestic : 15 KLD Effluent-12 KLD Boiler feed 1.6 effluent 0.002									
13.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Sewage is being treated in STP of capacity 20 KLD									
14.	Air pollution source with Control measures	<table border="1"> <thead> <tr> <th>Sl No.</th> <th>APC source</th> <th>APC measures provided</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>250KVA</td> <td>5m ARL chimney</td> </tr> <tr> <td>2</td> <td>Electrical boiler of 100 Kg/hr of 2 No's</td> <td></td> </tr> </tbody> </table>	Sl No.	APC source	APC measures provided	1	250KVA	5m ARL chimney	2	Electrical boiler of 100 Kg/hr of 2 No's	
Sl No.	APC source	APC measures provided									
1	250KVA	5m ARL chimney									
2	Electrical boiler of 100 Kg/hr of 2 No's										
15.	Any other information observed during the inspection	➤ The unit was operation at the time of inspection									
16.	Remarks	Complied to consent condition									


Environmental Officer
 Regional Office-Doddaballapura

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL
OFFICE-DODDABALLAPURA**

Sl. No	Particulars	Details		
1.	Name of the industry	M/s.SAKATA SEED INDIA (P) LTD		
2.	Address	Plot No. 119 & 119A, Obadenahalli, KIADB Industrial Area, 3rd Phase, Doddaballapura, Bangalore rural dist-561203		
3.	GPS co-ordinates	13°16'03.5"N 77°34'12.7"E		
4.	Date of inspection	27.03.2024		
5.	Activity/ Manufactured	Product	Vegetable and flower seeds processing of capacity 40Tons/month.	
6.	Size and category	Large - Green		
7.	Consent validity	Valid Upto 31.12.2028		
8.	Source of water	Outside tanker		
9.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	10.0	9.0	Provided 10 KLD STP
10.	Whether water meters provided for water consumption and effluent generation	Yes		
11.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility			
12.	Details of STP if provided (capacity, technology and units of STP)	Provided 10 KLD STP		
13.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.		
14.	Details of sample collected if any?	-		
15.	Details of air pollution sources and control measure	Sl no.	Name of air pollution sources	Air pollution control measures provided
		1	Seed processing unit -1	Provided individual closed type dust collector
		2	Seed processing unit-2	Provided individual closed type dust collector

		3	Seed processing unit 1	Provided individual closed type Dust collector
		4	Seed coating machine -1	--
		5	DG set - 380KVA	Provided chimney of height 6m ARL with acoustic enclosure
16.	HWM Authorization validity	-		
17.	Details of storage area for hazardous and other wastes.	-		
18.	Observations and recommendation: 1. The unit was operating at the time of inspection. 2. The industry are generally complying with consent conditions.			


Environmental Officer,
Regional Office-Doddaballapura

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL
OFFICE-DODDABALLAPURA**

Sl. No	Particulars	Details		
1.	Name of the industry	M/s. Tokita Seed India (Private) Limited,		
2.	Address	Plot No. 154, Sy. No. 37/2 and 39, KIADB Obedanahalli Industrial area, Doddaballapura taluk, Doddaballapur, Bangalore rural district.		
3.	GPS co-ordinates	13°16'19.5"N 77°34'35.0"E		
4.	Date of inspection	27.03.2024		
5.	Activity/ Product Manufactured	Pprocessing (cleaning & grading) and packaging of agricultural seeds of capacity 100 MT/Month.		
6.	Size and category	Small - Green		
7.	Consent validity	Valid upto 31.12.2034		
8.	Source of water	Outside tanker		
9.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	3.6	3.4	Being treated in 5 KLD STP and treated effluent being utilized for on land for gardening
	Others	0.003	0.003	
10.	Whether water meters provided for water consumption and effluent generation	Yes		
11.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility			
12.	Details of STP if provided (capacity, technology and units of STP)	Provided 5 KLD STP		
13.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.		
14.	Details of sample collected if any?	-		
15.	Details of air pollution sources and control measure	<ol style="list-style-type: none"> 1. Seed Processing machine- provided with 3 mts. ARL chimney and cyclone type dust collector 2. DG Set of 50 KVA with 3 mts. ARL chimney and acoustic enclosures. 3. DG Set of 50 KVA with 3 mts. ARL chimney and acoustic enclosures. 		
16.	HWM Authorization validity	-		
17.	Details of storage area for hazardous and other wastes. -			
18.	Observations and recommendation:			

- | | |
|--|---|
| | <ol style="list-style-type: none">1. The unit was operating at the time of inspection.2. The industry are generally complying with consent conditions. |
|--|---|

S. H. H.
**Environmental Officer,
Regional Office-Doddaballapura**

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL
OFFICE-DODDABALLAPURA**

Sl. No	Particulars	Details											
1.	Name of the industry	M/s. Bangalore Sports Wear Pvt Ltd.,											
2.	Address	Plot No.323, Obadenahalli 3 rd Phase, Obadenahalli Industrial Area, Doddaballapur-561203											
3.	Date of inspection	27.03.2024											
4.	Activity/ Manufactured	Product Garment Stitching, Ironing, Packing and Dispatch (Dry Process) of capacity 70,000 No's/Month											
5.	Size and category	Small- Green											
6.	Persons contacted with mobile number	Sri.Prasanna Kamath- Maintenance HOD											
7.	Consent validity	Valid Upto 31.12.2036											
8.	Source of water	Outside Tankers											
9.	Water Pollution Control details :												
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal									
	Domestic	11.25KLD	9 KLD.	STP of capacity 10 KLD									
	Boiler feed	0.2	0.0	-									
10.	Whether water meters provided for water consumption and effluent generation	Yes											
11.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA											
12.	Details of STP if provided (capacity, technology and units of STP)	-											
13.	Air pollution source with Control measures	<table border="1"> <thead> <tr> <th>Sl No.</th> <th>APC source</th> <th>APC measures provided</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>200KVA</td> <td>5m ARL chimney with acoustic</td> </tr> <tr> <td>2</td> <td>boiler of 27 KW electrically operated</td> <td>3 M ARL chimney</td> </tr> </tbody> </table>			Sl No.	APC source	APC measures provided	1	200KVA	5m ARL chimney with acoustic	2	boiler of 27 KW electrically operated	3 M ARL chimney
Sl No.	APC source	APC measures provided											
1	200KVA	5m ARL chimney with acoustic											
2	boiler of 27 KW electrically operated	3 M ARL chimney											
14.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.											
15.	Details of sample collected if any?	-											
16.	HWM Authorization validity	-											
17.	Details of storage area for	The authorities have provided secured storage											

	hazardous and other wastes.	facility for hazardous and other waste.
18.	Observations: 1. The unit was operating at the time of inspection. 2. The industry are generally complying with consent conditions.	


Environmental Officer,
Regional Office-Doddaballapura

INSPECTION REPORT OF RAJASHEKARA S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1.	Name of the industry inspected	M/s. S.B. Industries
2.	Address	No.C-33, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural dist-561203
3.	Date of inspection	27.02.2024
4.	Latitude and Longitude	13.247859, 77.554248
5.	Type of activity	Zinc Electroplating
6.	Category	Small Red
7.	Person contacted along with contact number	Name: Mr.Suresh kumar Designation : proprietor
8.	Consent of the Board (CFE & CFO Status)	Valid for the period 30.06.2025
9.	Process description	Zinc Plating
10.	Source of water	Outside Tanker
11.	Water Consumption in KLD	Process : 0.040, Effluent-0.040 Domestic : 0.270 KLD Sewage-0.220 KLD
12.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Sewage-Septic Tank
13.	Air pollution source with Control measures	Plating Bath-2 Nos, Process barrels-2 Nos Provided with scrubber and adequate chimney height.
14.	Any other information observed during the inspection	As per the directions of the personal hearing which was held 10.08.2023 (Proceedings vide NO. 3150 dated:8.10.2023) Industry authorities have taken the corrective measures; 1. The unit was not operating at the time of inspection. 2. Provided epoxy coating in the processing area 3. Tank in tank system- process tanks provided and it is AGL 4. Provided primary treatment facility, executed an agreement with CETP 5. Provided scrubber to the process chimney
15.	Remarks	Report forwarded to the RSEO 13.03.2024 for further processing


Environmental Officer
Regional Office, Doddaballapura

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL
OFFICE-DODDABALLAPURA**

Sl. No	Particulars	Details
1.	Name of the industry	M/s Govardhan Overseas Private Limited.,
2.	Address	Plot No.SW-7 and SW-8, Apparel Park –II, Doddaballapura Taluk, Bangalore Rural District- 562163
3.	Date of inspection	27.03.2024
4.	Activity/ Product Manufactured	Silk and Lenin fabric weaving of capacity 183000.00 Meters/month
5.	Size and category	Large- Green
6.	Persons contacted with mobile number	Sri.Mahesh – Manager
7.	Consent validity	Validity up to 31.12.2037
8.	Source of water	Outside tankers
9.	Water Pollution Control details :	
	W.C for	W.C in KLD
	Domestic	9.75
	Gardening	3.4
	Industrial Cooling	4.8 KLD
	W.W gen in KLD	7.8
	Mode of treatment and disposal	Septic Tank and Soak Pit
		Gardening water consumption
		Completely Recycled
10.	Whether water meters provided for water consumption and effluent generation	Yes
11.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	-
12.	Details of STP if provided (capacity, technology and units of STP)	-
13.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.
14.	Details of sample collected if any?	-
15.	Details of air pollution sources and control measure	DG set - 600KVA- Installed and Provided chimney of height is 15 m AGL with acoustic enclosure.
16.	HWM Authorization validity	Valid for the period upto 10.02.2026
17.	Details of storage area for hazardous and other wastes.	The authorities have provided secured storage facility for hazardous and other waste.
18.	Observations and recommendation: 1. The unit was operating at the time of inspection.	

2. The Industry generally complying with consent conditions.

S. R. Reddy
**Environmental Officer,
Regional Office-Doddaballapura**

INSPECTION REPORT OF RAJASHEKARA S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1.	Name of the industry inspected	M/s. Manju Process Technologies
2.	Address	Shed No. B12, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District-561203
3.	Date of inspection	2.04.2024
4.	Latitude and Longitude	Lat : 13.249247 Long: 77.553956
5.	Type of activity	Hard Chrome Plating
6.	Category	Small Red
7.	Person contacted along with contact number	Name: Sri. Thamas through phone Designation : Proprietor
8.	Consent of the Board (CFE & CFO Status)	Valid for the period upto 30.06.2024.
9.	Process description	Raw materials – Surface finishing by polishing with help of lathe machine-hard chrome plating-washing—drying in oven – polishing with buffing –dispatch
10.	No of Employees	3 No's
11.	Source of water	Tankers
12.	Water Consumption in KLD	Process : 0.3 KLD Effluent-0.250 KLD Domestic : 0.36 KLD Effluent-0.3 KLD
13.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Sewage is disposed through own Septic Tank Trade effluent – Disposed to CETP of M/s Eco Green Solutions Systems Pvt Ltd.,
14.	Air pollution source with Control measures	Common chimney to 3 plating tanks with scrubber of 3 mtr height.
15.	Any other information observed during the inspection	1. The industry was not operating at the time of inspection they have closed the unit by their own in this regard they have submitted the letter this office on 30.03.2024
16.	Remarks	Recorded as closed


Environmental Officer
Regional Office, Doddaballapura

INSPECTION REPORT OF RAJASHEKAR S. EO , KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details	
1.	Name of the industry	M/s Rittal India Pvt Ltd	
2.	Address	Plot No: 23 and 24, Industrial Area , Doddaballapura-Tq Bangalore Rural-Dist	
3.	Officer accompanied	Smt Vijaya M, DEO	
4.	GPS co-ordinates	13°15'14.0"N 77°32'51.1"E	
5.	Date of inspection	02.04.2024	
6.	Activity / Product Manufactured	Large Orange O-1539 Oil and gas transportation pipeline ; Repairing, cleaning, degreasing, painting and leak proof testing of L.P.G. cylinders and manufacture of cylinders caps for L.P.G. Cylinders ; LPG Bottling (Without Painting) Manufacture of electrical cabinets with <i>degreasing and powder coating</i>	
7.	Size and category	Large- Orange	
8.	Persons contacted with mobile number	Sri. Sundar Murthy, Manager,	
9.	Consent validity	Consent under the provisions of the Water Act, 1974 and the Air Act, 1981 to Manufacture electrical cabinets of capacity 12000 Nos/Month vide order No. CFO vide order No. AW-335206 dated: 28/12/2022 for the period up to 30.09.2031 and addendum to the consent order vide No.258 dated:28.12.2022	
10.	Source of water	Outside tanker	
11.	No. of Employees	950 No's	
12.	Water Pollution Control details :		
	W.C for	W.C in KLD	W.W gen in KLD
	Domestic	57 KLD	45.6
	process (degreasing and washing)	45 KLD	45 KLD
	Mode of treatment and disposal		
	being treated in the STP of capacity 50 KLD and the treated effluent is being utilized for gardening purpose		
	being treated in the ETP of capacity 50 KLD followed by RO treatment. The RO permeate is reused back for process (degreasing and washing). The RO -2 stage (3.5 KL/hr and 1.5 Kl/hr) rejects is mixed with treated sewage and is being utilized for gardening purpose.		
	Sample collected on 8.12.2022 from the final treated collection tank- results awaited		
13.	Whether water meters provided for water consumption and effluent generation	They have provided meter for quantification of water consumption	
14.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP of capacity 50 KLD followed by RO treatment. The RO permeate is reused back for process (degreasing and washing). The RO -2 stage (3.5 KL/hr and 1.5 Kl/hr)	

15.	Details of STP if provided (capacity, technology and units of STP)	STP of capacity 50 KLD and the treated effluent is being utilized for gardening purpose. Meter has been provided at the outlet of the STP unit and log book has been maintained. As per the information furnished from industry authorities they have green belt area of 4047 sq m.												
16.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal noticed at the time of inspection												
17.	Details of sample collected if any?	-												
18.	Details of air pollution sources and control measure	<ul style="list-style-type: none"> • Oven for powder coated baking (LPG fired) –Provided chimney of height 3m ARL. • Automatic powder coating Booth-1 – provided chimney of height 3 mts. ARL with Bag filter. • Automatic powder coating Booth-11 – provided chimney of height 3 mts. ARL with Bag filter • DG set 1010 KVA- Provided chimney of height 30 m AGL with acoustic enclosure. • DG set 1010 KVA- Provided chimney of height 30 m AGL with acoustic enclosure • DG set 500 KVA- Provided chimney of height 7 m ARL with acoustic enclosure • Manual powder coating Booth with Cyclone dust collector as air pollution control measures (It is a closed system). 												
19.	HWM Authorization validity	30.9.2026												
20.	Hazardous and other waste generation and disposal	<table border="1"> <thead> <tr> <th>Sl. No</th> <th>Category</th> <th>Type of hazardous waste</th> <th>Authorized quantity</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>5.1</td> <td>Used oil</td> <td>0.7 KL/A</td> <td>Is being collected in leak proof container and stored in secured manner and handed over to Board authorized re-processor /Recycler</td> </tr> </tbody> </table>			Sl. No	Category	Type of hazardous waste	Authorized quantity	Remark	1.	5.1	Used oil	0.7 KL/A	Is being collected in leak proof container and stored in secured manner and handed over to Board authorized re-processor /Recycler
Sl. No	Category	Type of hazardous waste	Authorized quantity	Remark										
1.	5.1	Used oil	0.7 KL/A	Is being collected in leak proof container and stored in secured manner and handed over to Board authorized re-processor /Recycler										

2.	5.2	Waste residues containing oil (Sludge and filters containing oil)	0.01 MT/A	Is being stored in secured manner and handed over to Board authorized incinerator
3.	21.1	Process waste , residues and sludge- from powder coating activity	50 MT/A	Is being stored in secured manner and handed over to Board authorized TSDF
4.	33.1	Empty barrels	0.2 MT/A	They have provided a designated storage area stored and they have been informed to hand over to Board authorized recycler
5.	33.2	Contaminated cotton rags or other cleaning material	0.5 MT/A	They have provided a designated storage area stored and handed over to Board authorized incinerator
6.	35.3	Chemical sludge from waste water treatment	5 MT/A	Is being stored in secured manner and handed over to Board authorized TSDF
7.	Part D of Schedule III B1010	Iron and steel scrap and aluminum scrap	2250 MT/A	Is being stored in secured manner and handed over to Board authorized recycler/Preprocessor
8.	Part D of Schedule III B3050	Wood Waste	120 MT/A	Is being stored in secured manner and handed over to Board authorized recycler/Preprocessor
9.	Part D of Schedule III B3020	Paper waste Card board boxes	4 MT/A	Is being stored in secured manner and handed over to Board authorized recycler/Preprocessor
21.	<p>Observations: Industry was in operation and engaged in Manufacture of electrical cabinets with <i>degreasing and powder coating</i> at the time of inspection.</p> <ol style="list-style-type: none"> 1. NPD was issued for the non compliances under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 vide No. 448 dated:13.12.2023 2. Sample which was collected in storm water drain was confirming to the inland surface water discharge standards and treated effluent collected from ETP outlet was non confirming to the stipulated standards (BOD 36 mg/L > 30 mg/L). 3. Industry complying to the consent condition 			


Environmental Officer,
RO, Doddaballapura

**INSPECTION REPORT OF RAJASHEKAR S, EO, KSPCB, REGIONAL OFFICE-
DODDABALLAPURA**

Sl. No.	Particulars	Details			
1.	Name of the industry	M/s. Anugraha chemicals			
2.	Address	Shed no. D-46 to 50, C-62 & 63 KSSIDC Industrial estate Doddaballapura, Bangalore Rural District			
3.	GPS co-ordinates	13°14'53.6"N 77°33'18.2"E			
4.	Date of inspection	05.04.2024			
5.	Activity / Product Manufactured	Sl. No.	Products Name	Applied Qty/Month	Unit
		1	2-5 Dibromopyridine	200	KGS
		2	2-6 dichloro aniline	900	KGS
		3	2-Amino Pyridine	250	KGS
		4	2-Nitorphenile Sulphenyl chloride	30	KGS
		5	4 ABA	5	KGS
		6	5-Cyanophthalane	1625	KGS
		7	5-Diamino-N Carbamimidoyl-6 - Chloropyrazine-2 - Carbaxomide	8.33	KGS
		8	AO4	8.33	KGS
		9	ATM	22.91	KGS
		10	Carvedinol	11.66	KGS
		11	Chlorothymol	31.25	KGS
		12	Dibucaine	12.5	KGS
		13	Dotheipin Hydrochloride	104.16	KGS
		14	Doxepin Hydrochloride	8.33	KGS
		15	Famotidine	55	KGS
		16	G-101	10.41	KGS
		17	HOP-456	130	KGS
		18	Kopexil	225	KGS
		19	Lopeamide HCL	23.33	KGS
		20	Mannich Hydrochloride	55	KGS
		21	Mesoprostol	2.18	KGS
		22	Midazolam	4	KGS
		23	Mirtazapine	11.66	KGS
		24	NAR-5	58.33	KGS
		25	NET-1	41.66	KGS
		26	Ondansetron HCL	62.5	KGS
		27	Oxybutynin HCL	33.33	KGS
		28	Ractopamine Hydrochloride	83.33	KGS
		29	RS8	16.66	KGS
		30	RSB-1	83.33	KGS
		31	Sharpless Catalyst	2.5	KGS
		32	STS	22.66	KGS

6.	Size and category	L/R R-44- Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing		
7.	Persons contacted with mobile number	Mr. Lokesh, Plant Head		
8.	Consent validity	The Consent issued under the provisions of Water Act,1974 and the Air Act,1981 vide No. AW-315332 dated:17.10.2019 is valid up to 30.06.2024		
9.	Source of water	Bore well and outside tankers		
10.	Water Pollution Control details :			
	W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
	Domestic	2.5	2	ST and SP
	Industrial process i.e	3	3	The high and low TDS effluent are pre- treated and have stored the in a collection tank installed above ground level and the same is being offloaded to CETP for further treatment and disposal.
11.	Whether water meters provided for water consumption and effluent generation	Yes		
12.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	Handed over to CETP. they have provided primary treatment facility. The industry has provided flow meter and camera. The camera provided focuses on flow meter fixed at the outlet of effluent collection tank and connected to CPCB server.		
13.	Details of STP if provided (capacity, technology and units of STP)	-		
14.	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal is observed.		
15.	Details of sample collected if any?	-		
16.	Details of air pollution sources and control measure	Sources	Air Pollution control measures provided by the industry as per consent	
		Reactors	Scrubber with Chimney of ht 5mts. ARL	
		320KVA DG set	Chimney 4.0mts ARL with acoustic enclosures	
		Boiler 1 TPH (Agro)	Chimney 11.0 mts AGL	
		Boiler 600	Chimney of 9 mt AGL	

		KGPH (HSD fired)	
17.	HWM Authorization validity	30.06.2024	
18.	Details of storage area for hazardous and other wastes.	The authorities have provided secured storage facility for hazardous and other waste.	
19.	Observations	1. The unit was operating at the time of inspection. 2. The Industry are generally complying with consent conditions.	

**Environmental Officer,
Regional Office-Doddaballapura**

Inspection Report of Rajashekara S, Environmental Officer,
KSPCB, Regional Office, Doddaballapura

Sl.No.	Particulars	Details
1.	Name of the industry	M/s. Scotts Garments Ltd.
2.	Address	Plot No: A-3, 10 and 11, D-3 and 4, S-43, 44 and 45, Apperel park, 1 st phase, Doddaballapura, Benagaluru Rural District
3.	GPS co-ordinates	13°16'21.7"N 77°33'35.1"E
4.	Date of inspection	16.01.2024 and 18.03.2024
5.	Officer accompanied	Smt. Vijaya M, DEO
6.	Activity / Product Manufactured	Large Red garment processing of capacity 3,90,000 kgs/month and manufacture of trousers of capacity 3,90,000 kgs/month
7.	Size and category	L/R
8.	Persons contacted with mobile number	Sri Sharif, Manager
9.	Consent validity	The consent issued under the provision of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 vide order No. AW-301480 dated:26.11.2016 which was expired on 30.06.2021 .
10.	Source of water	Outside tankers
11.	Water Pollution Control details :	
12.	Whether water meters provided for water consumption and effluent generation	-
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP
14.	Details of STP if provided (capacity, technology and units of STP)	ST
15.	If sewage is connected to BWSSB UGD, verify BWSSB bill and RR No.	-NO-
16.	Comment on any illegal discharge of effluent/ sewage	-NO-
17.	Details of sample collected if any?	-
18.	Details of air pollution sources and control measure	boiler of capacity 5 TPH boiler with dust collector as a Air pollution control measures and DG set of 3 No's of 500 KVA capacity with acoustic enclosure and adequate chimney height. One 500 KVA DG set was not yet installed.
19.	HWM Authorization validity	
20.	Details of storage area for	Designated storage area has been provided.

	hazardous and other wastes	
21.	Observations: <ul style="list-style-type: none">• Industry was operating and engaged in trouser washing and garment stitching activity without valid consent from the Board.• They have installed the 17 No's of washing machine and 10 No's of drier and laser machine and electric oven 2 No's and boiler of capacity 5 TPH boiler with dust collector as a Air pollution control measures and DG set of 3 No's of 500 KVA capacity with acoustic enclosure and adequate chimney height. One 500 KVA DG set was not yet installed.• Trade effluent from the activity/ process was being treated in ETP – as per the information furnished by the representative of the industry were present during the inspection that, RO permeate is being utilized for process.• They have submitted the letter through mail stating that, Hon'ble NCLT Bengaluru has ordered industry has liquidation on 15.11.2023. whereas industry was operating.	
22.	Recommendation to issue Notice of proposed Direction.	


Environmental Officer
Regional Office- Doddaballpura

REGIONAL OFFICE-DODDABALLAPURA
 KARNATAKA STATE POLLUTION CONTROL BOARD
 URBAN ECO PARK, 100 FT ROAD, III PHASE, PEENYA INDUSTRIAL AREA, BANGALORE-560 058
 TEL: 080-28396000

No.KSPCB /RO-DBP/IR/2024-25/229

Date: 04 JUL 2024

INSPECTION REPORT OF RAJASHEKARA S, ENVIRONMENTAL OFFICER,
KARNATAKA STATE POLLUTION CONTROL BOARD, REGIONAL OFFICE,
DODDABALLAPURA

Sl.No.	Particulars	Details
1.	Name and address of the SWM site inspected	M/s. M.S.G.P Infratech Pvt Ltd., Chiguranahalli, Doddabelavangala Hobli, Doddaballapura, Bangalore Rural Dist.
2.	Latitude Longitude	13.322172 77.349848
3.	Date of Inspection	26.06.2024
4.	Category	Large Red, R- 72- vi) SWM processing facility(compositing, sanitary landfill sites/bio-methanization plant/waste to energy etc)
5.	Activity	Processing of the Municipal solid waste by organic composting /vermi composting of capacity 22,500 MT/Month (750 MT/Day)
6.	Year of Establishment	2015
7.	Area Details	Total 90 Acres (As per EC)
8.	Consent Status	Valid upto 30.06.2026
9.	CFE Expansion	<ol style="list-style-type: none"> The facilitator have obtained CFE expansions vide order No. CTE-322940 dated: 16.01.2021 to establish waste to energy plant for power generation of 11.5 MW per day by using RDF material and ash bricks of capacity 69 MT/Month. The authorities have not taken up work on waste to energy project. The facilitator have made application for obtaining Consent for Establishment-Expansion for establishing Leachate Treatment Plant of capacity 100 KLD through XGN Inward No.158424 and made payment of consent fees through online Ref.No.WBBC130565174 on 28.07.2022. CFExp application is forwarded to Board Office on 17.08.2022.

10.	SWM Authorization	Authorization issued under SWM Rules vide order No. 6547 dated:29.12.2022 for the period 30.06.2026
11.	Directions issued in the personal hearing	<p>Personal Hearing held on 30.12.2021 at Board Office, presided by Chairman KSPCB and proceeding were communicated on 07.03.2022</p> <ul style="list-style-type: none"> ➤ MSGP authorities shall submit the time bound action plan with budgetary estimation including storm water management plan within 30 days for the entire project area. ➤ MSGP authorities shall conduct hydrological study of the surrounding area through accredited agency. ➤ Any new proposals submitted by MSGP with respect to Environmental Management Plan shall be in consistent with Environmental Clearance issued by State Environment Impact Assessment Authority (SEIAA) and CFE and CFO clearance from SEIAA and or from Board. ➤ Emergency collection lagoon (with proper Engineering Design) at the lower point shall be constructed immediately. <p>The project authority shall submit the time line for construction and implementation of the said proposal.</p> <p>Personal Hearing held on 9.06.2023 at Board Office, presided by Chairman KSPCB and proceeding were communicated on 1.08.2023 with following directions;</p> <ol style="list-style-type: none"> 1. To refuse the consent for expansion application filed by MSGP a authorities for establishing 100 KLD liquid effluent treatment Plant (LETP) 2. To with draw the consent for operation and authorization issued to MSGP authorities by the Board under the provisions of the Water (Prevention & control of Pollution) Act, 1974, the Air(Prevention & control of Pollution) Act, 1981 and solid Waste Management Rules, 2016, respectively
12.	Person Contacted	Sri. Sandeep - Representative of M/s MSGP Infratech Pvt Ltd.,

Preamble:-

M/s. MSGP Infratech Pvt Ltd., located at Chiguranahalli Village, Doddabelavangala Hobli Doddaballapura, Bangalore Rural Dist. is engaged in Processing of the Municipal Solid Waste received from BBMP by organic composting /vermi composting of capacity 22,500 MT/Month (750 MT/Day). The authorities have obtained **Consent for Operation** under Water Act and Air

Act for the period up to 30.06.2026. Authorization issued under SWM Rules vide order No. 6547 dated: 29.12.2022 for the period 30.06.2026.

The authorities have made application for obtaining **Consent for Establishment-Expansion** for establishing **Leachate Treatment Plant of capacity 100 KLD** through XGN Inward No.158424 and made payment of consent fees through online Ref.No.WBBC130565174 on 28.07.2022. CFExp application is forwarded to Board Office on 17.08.2022.

In continuation to this, Regional Office Doddaballpura forwarded the inspection report forwarded to Board Office, Board Office has called the facilitator for the personal hearing which was held on 9.06.2023 at Board Office, presided by Chairman KSPCB, for that, facilitator have submitted the reply on 05.07.2023 stating that, the storm Water Management and hydrological studies have been initiated and field they were expecting the report from the agency it will complete in the next 2-3 weeks and they have requested to extension of one month time and they will submit the comprehensive report that, adheres to the guidelines and instruction set by the KSPCB. The proceedings of the personal hearing held on 9.06.2023 were communicated on 01.08.2023 with following directions;

1. To refuse the consent for expansion application filed by MSGP a authorities for establishing 100 KLD liquid effluent treatment Plant (LETP)
2. To with draw the consent for operation and authorization issued to MSGP authorities by the Board under the provisions of the Water (Prevention & control of Pollution) Act, 1974, the Air(Prevention & control of Pollution) Act, 1981 and solid Waste Management Rules, 2016, respectively

With reference to the Board Office memo No.2056 dated:18.07.2023 and reply submitted by the facilitator as well as complaint received from the H Veerabadraih S/o of Late Haumanthaiah, Thanirnahalli villages from the facility its effecting the surrounding environment and also on flora and fauna. The facility was inspected by this office on 31.08.2023. The inspection report forwarded to Board office on 17.11.2023. In reference to water contamination, Sri Srinivasu A S/o Aswathappa, a resident of Dargpura Village, Doddaballpura Taluk, filed a complaint against the facility on 19.12.2023 and with respect to Board Office memo dated:15.12.2023, facility was inspected on 10.01.2024 and report has been forwarded to Board office *Report on 14.03.2024 for further action.*

Accompanied with Hon'ble Doddaballpura MLA to inspect the facility on 26.06.2024 and following observation were made;

Observations made during inspection:

1. The facility was working and engaged in Municipal Solid Waste by composting through windrows method.
2. The facility is receiving the wet waste and mixed waste from BBMP and other area. M/s MSGP Infratech Pvt Ltd have 9 Compactor for the waste collection and per the records maintained at by the BBMP marshal receiving the wet waste and mixed waste is about 450 to 500TPD.
3. The facilitator has **not provided concrete platform or impervious platform** for compost area/windrows area. **The windrows are formed on unpaved land area.**

4. The activity of segregation mixed waste from inert materials and composted waste sieving is being carried out in closed shed in paved area.
5. Weigh Bridge provided near the entrance the records of waste received on daily basis are recorded by from BBMP staff deputed at processing site.
6. The facilitator have installed 100mm Trommel -2 Nos, 35mm Trommels-4No's, 4mm trommels -4No's in Shed -1. The Shed-1 is having area of 2 acres and provided/ with concrete platform. The shed -2 is having 1 acre area and provided with concrete platform. In Shed-2 the facilitator have installed 4mm Trommels- 4 Nos (4sets), Bagging machine-1No, Loading Machine-1 No.
7. Vehicles used at solid waste processing site are 4 -Hitatchis, 5-JCB, 3-Tippers, 1- Water Tanker, 2-Bobcats vehicles, 1- leachate tanker.
8. The composted waste sieving is carried out in two sheds. The trommels are installed in shed for sieving the compost and compost is bagged inside the closed shed.
9. There are 2 bore wells at site used as source of water for domestic purpose and spraying water on the roads.
10. About solid waste are placed in windrows 32 No's, about 6.01 lakh Tons of waste is mud capped in the site as per the information furnished by the facility representative.
11. 3 lagoons in North Eastern directions are filled with leachate for the collection of leachate from the windrows. Out of 3 lagoons 1 lagoon is provided with HDPE lining and remaining lagoon are unlined. In north western direction, they have provided 3 lagoons in that 2 No's of lagoons are provided with HDPE lining and remaining 1 lagoons is unlined. The leachate was pumped to LETP for the treatment. During the summer they have pumped the lechate to windrows to maintain the moisture content. Facility is not sufficient to treat the leachate generation from the activity.
12. The facilitator have constructed wall of 15"x 300" long in North-eastern side of the processing site to stop the runoff from the facility.
13. Seepage of leachate from the mud cap was noticed it was collected in a low lying area in western direction.
14. They have not provided the concrete structure/ garland cannels for the leachate flow to the lagoons
15. The facilitators have installed 125 KVA DG set and 200 KVA DG set.
16. They are segregated the plastic waste from the municipal solid waste and they have been informed to handed over to authorized plastic recycler.

Leachate Management Status:

- They have *leachate treatment facility* of **50 KLD** it consist of Raw water collection tank, Lamella Settler, Collection tank, Aquatron 1 , Aquatron 2 – collection tank, venture system, cross flow separation, collection tank, PSF & ACF, Ultra filtration, System, RO system it was working at the time of inspection and sample of treated leachate which was collected from the final treated collection tank on 10.01.2024 which is conforms to the stipulated standards. They have provided the flow meter for the inlet and outlet of the LETP.

- The analysis report of the Lecahte sample which was collected from the HDPE liner lagoon in North East direction and North western direction are herewith enclosed for your kind reference.
- During the inspection sample of leachate collected from earthen lagoon at North western direction and ; leachate which was seepage from the waste stored area it was collected in a low lying area (government land) sample of leachate also collected for the analysis. It was handed over to Board laboratory.

Samples of Borewell was collected from the villages around the MSGP facility within 1 to 1.5 km radius, the analysis report shows that, some of the Borewell water is having total hardness is higher than the permissible limit and Ecoli is present.

Cumulative report is herewith enclosed for your kind reference.

Recommendations:

In view of the above observation, the facility as to yet to establish all the required basic facility such as **concrete platform** or **impervious platform** for compost area/windrows area and concrete structure/ garland cannels for the leach ate flow to the lagoons and lined facility to store the lagoons and waste which was mud caped and its processing. This office continuously receiving the complaint against the facility regarding water pollution in surrounding villages and further, it is alleged that in the said Village, the Hettinahole Buffer Dam has been proposed.

Hence it is recommended to restrict the facilitator to further procure solid waste till the facilitator comply with consent condition and EC conditions and conduct hydrological study of the surrounding area through accredited agency.


Environmental Officer
Regional Office-Doddaballapura



No. PCB/ RO-DBR/Analysis Charges/2023-24/99 |

Date:

17 MAR 2024

DEMAND NOTE

To,

The Occupier,
M/s. Himthsingka Seide Ltd.,
No.23/A, KIADB, Veerapura
Doddaballapura Tq,
Bangalore Rural Dist – 561203.

Sir,

Sub: Demand Note for Payment of Sampling & Analysis charges for analysis of effluent
Samples collected under the Water (Prevention & Control of Pollution) Act-1974- reg.

Ref: 1. MoEF Gazette Notification published from MoEF & CC (CPCB Notification No.
Legal 42(3)/87 New Delhi Dt: 23.02.2022).

2. Board official Memorandum No. PCB/744/COC/022/1096, Dt: 16.05.2022.

3. Inspection of your Industry a sample collected by the officers on 31.01.2024.

The Ministry of Environment, Forest & Climate change, (CPCB) New Delhi Notified the sampling and analysis charges for the effluents monitored from the Board vide Notification cited under ref(1). Accordingly, the Board has issued official Memorandum to collect the said charges with effect from 16.05.2022 vide letter cited under ref (2). In the Board has levy SGST-9%, +CGST-9% to the total analysis charges for the sewage and waste water collection treatment and disposal and other Environment protection Services since, the same is Notified under SAC code 998346 by coating the Board GSTIN No.29AAALKO537G1Z7.

During inspection to your unit a sample of combined trade effluent was collected by this office on 31.01.2024. In the mean while, the analysis fee demand note for Rs.5,800/- is submitted from the CSO, Central Environmental Laboratory, Bangalore along with analysis report. And the analysis report is found to be "Non-conforming" with respect to BOD & COD to the standards stipulated by the Board.

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Hence you are hereby informed to take notice for initiating necessary corrective action. Further, you are hereby informed to submit the compliance report to this office in this regard within 7 days from the date of this notice.

Accordingly, the sampling cum analysis charges including SGST & CGST charges is levied as follows:

Sl. No	Particulars	Amount levied in Rs.	
1.	Sampling charges	1050-00	6,850-00
2.	Combined trade effluent analysis charges	5,800-00	
	SGST @ 9% & CGST @ 9%		1,233 -00
	Grand Total		8,083 -00

Hence, you are hereby informed to pay the sampling and analysis charges inclusive of SGST & CGST of Rs. 8,083/- through RTGS/ NEFT bearing Account No.510101005832178, UNION BANK OF INDIA (e-Corporation Bank) Peenya Branch, Peenya 2nd Stage, Bangalore-560 058, IFSC Code-UBIN0907634 within 7 days from the date of receipt of this letter.

Note: Please note that Analysis report and invoice copy will be sent o you only after payment of charges quoted above towards analysis of sample & you are hereby informed to send the industry GST Number.

The receipt of this Notice may please be acknowledged.

Yours faithfully,


Environmental Officer
 Regional Office, Doddaballapura

Regional Office - Doddaballapura
Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



No. PCB/RO-DBPura/Analysis Charges/2023-24/96 (

towards a cleaner Karnataka

Date: 12 0 FEB 2024

DEMAND NOTE

To,

The Occupier,
M/s. Advance Cable Technologies (P) Ltd.,
Unti-I, Plot No 10 & 14, Sy.No.95,
KIADB Industrial Area, Ellupura,
Doddaballapura Tq,
Bangalore Rural District-561203.

Sir,

Sub: Demand Note for Payment of Sampling & Analysis charges for analysis of effluent
Samples collected under the Water (Prevention & Control of Pollution) Act-1974- reg.

Ref: 1. MoEF Gazette Notification published from MoEF & CC (CPCB Notification No.
Legal 42(3)/87 New Delhi Dt: 23.02.2022).

2. Board official Memorandum No. PCB/744/COC/022/1096, Dt: 16.05.2022.

3. Inspection of your Industry a sample collected by the officers on 01.01.2024.

The Ministry of Environment, Forest & Climate change, (CPCB) New Delhi Notified the sampling and analysis charges for the effluents monitored from the Board vide Notification cited under ref(1). Accordingly, the Board has issued official Memorandum to collect the said charges with effect from 16.05.2022 vide letter cited under ref (2). In the Board has levy SGST-9%, +CGST-9% to the total analysis charges for the sewage and waste water collection treatment and disposal and other Environment protection Services since, the same is Notified under SAC code 998346 by coating the Board GSTIN No.29AAALKO537GIZ7.

During inspection to your unit a sample of Treated sewage effluent was collected by this office on 01.01.2024. In the mean while, the analysis fee demand note for Rs.5,650/- is submitted from the CSO, Central Environmental Laboratory, Bangalore along with analysis report. And the analysis report is found to be "Non-conforming" with respect to BOD, TSS, Ammonical Nitrogen, Total Nitrogen and Fecal Coliform to the standards stipulated by the Board.

Hence, you are hereby informed to take notice for initiating necessary corrective action to upgrade the STP. Further, you are hereby informed to submit the compliance report to this office in this regard within 7 days from the date of this notice. The analysis report clearly indicates that you are not operating STP continuously & scientifically, so as to render the effluents conform to standards. Please note that discharge of treated effluent in excess to the standards prescribed by the Board attracts penal & legal action as per the relevant provisions of Water Act & is a violation of consent conditions.

Accordingly, the sampling cum analysis charges including SGST & CGST charges is levied as follows:

Sl. No	Particulars	Amount levied in Rs.	
1.	Sampling charges	1050-00	6,700 -00
2.	Treated sewage analysis charges	5,650-00	
	SGST @ 9% & CGST @ 9%		1,206 -00
	Grand Total		7,906 -00

Hence, you are hereby informed to pay the sampling and analysis charges inclusive of SGST & CGST of Rs. 7,906/- through RTGS/ NEFT bearing Account No.510101005832178, UNION BANK OF INDIA (e-Corporation Bank) Peenya Branch, Peenya 2nd Stage, Bangalore-560 058, IFSC Code-UBIN0907634 within 7 days from the date of receipt of this letter.

Note: Please note that Analysis report and invoice copy will be sent to you only after payment of charges quoted above towards analysis of sample & you are hereby informed to send the industry GST Number.

The receipt of this Notice may please be acknowledged.

Yours faithfully,



Regional Officer

Regional Office, Doddaballapura

Regional Office - Doddaballapura
Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಲ್ಲಾಪುರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

Date: 07 APR 2024

No. PCB/DBR/Analysis Charges/2023-24/4

DEMAND NOTE

To,

The Occupier,
M/s. Indigo Blues,
Plot No.2, KIADB Industrial Area,
Bashettihalli, Doddaballapura,
Bangalore Rural District-561203.

Sir,

Sub: Demand Note for Payment of Sampling & Analysis charges for analysis of effluent
Samples collected under the Water (Prevention & Control of Pollution) Act-1974- reg.

- Ref: 1. MoEF Gazette Notification published from MoEF & CC (CPCB Notification No.
Legal 42(3)/87 New Delhi Dt: 23.02.2022).
2. Board official Memorandum No. PCB/744/COC/022/1096, Dt: 16.05.2022.
3. Inspection of the Industry by the officers of this office on 29.02.2024.

The Ministry of Environment, Forest & Climate change, (CPCB) New Delhi Notified the sampling and analysis charges for the effluents monitored from the Board vide Notification cited under ref(1). Accordingly, the Board has issued official Memorandum to collect the said charges with effect from 16.05.2022 vide letter cited under ref (2). In the Board has levy SGST-9%,+CGST-9% to the total analysis charges for the sewage and waste water collection treatment and disposal and other Environment protection Services since, the same is Notified under SAC code 998346 by coating the Board GSTIN No.29AAALKO537GIZ7.

During inspection to your unit a sample of Treated sewage effluent was collected by this office on 29.02.2024. Submitted analysis report from the CSO, Central Environmental Laboratory, Bangalore. The analysis fee demand note for Rs.5,800/- and the analysis report is found to be "Non-conforming" with respect to BOD, COD & Total Nitrogen to the standards stipulated by the Board.

Hence, you are hereby informed to take notice for initiating necessary corrective action to upgrade the STP. Further, you are hereby informed to submit the compliance report to this office in this regard within 7 days from the date of this notice. The analysis report clearly indicates that you are not operating STP continuously & scientifically, so as to render the effluents conform to standards. Please note that discharge of treated effluent in excess to the standards prescribed by the Board attracts penal & legal action as per the relevant provisions of Water Act & is a violation of consent conditions.

Accordingly, the sampling cum analysis charges including SGST & CGST charges is levied as follows:

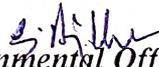
Sl. No	Particulars	Amount levied in Rs.	
1.	Sampling charges	1050-00	6,850 -00
2.	Treated sewage effluent analysis charges	5,800-00	
	SGST @ 9% & CGST @ 9%		1,233 -00
	Grand Total		8,083 -00

Hence, you are hereby informed to pay the sampling and analysis charges inclusive of SGST & CGST of Rs. 8,083/- through RTGS/ NEFT bearing Account No.510101005832178, UNION BANK OF INDIA (e-Corporation Bank) Peenya Branch, Peenya 2nd Stage, Bangalore-560 058, IFSC Code-UBIN0907634 within 7 days from the date of receipt of this letter.

Note: Please note that Analysis report and invoice copy will be sent to you only after payment of charges quoted above towards analysis of sample & you are hereby informed to send the industry GST Number.

The receipt of this Notice may please be acknowledged.

Yours faithfully,


Environmental Officer
Regional Office, Doddaballapura

Regional Office - Doddaballapura
Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

No. PCB/RO-DBR/Analysis Charges/2023-24/\ 324

Date: 11.5 MAR 2024

DEMAND NOTE

To,

The Occupier,
M/s. Eco Green Solutions Systems Pvt, Ltd.,
Plot No. 48-A4, KIADB Industrial Area,
Ellupura, Doddaballapura Tq,
Bangalore Rural District-561203.

Sir,

Sub: Demand Note for Payment of Sampling & Analysis charges for analysis of effluent
Samples collected under the Water (Prevention & Control of Pollution) Act-1974- reg.

Ref: 1. MoEF Gazette Notification published from MoEF & CC (CPCB Notification No.
Legal 42(3)/87 New Delhi Dt: 23.02.2022).

2. Board official Memorandum No. PCB/744/COC/022/1096, Dt: 16.05.2022.

3. Inspection of your unit a sample collected by the officers of this office on 24.01.2024.

The Ministry of Environment, Forest & Climate change, (CPCB) New Delhi Notified the sampling and analysis charges for the effluents monitored from the Board vide Notification cited under ref(1). Accordingly, the Board has issued official Memorandum to collect the said charges with effect from 16.05.2022 vide letter cited under ref (2). In the Board has levy SGST-9%,+CGST-9% to the total analysis charges for the sewage and waste water collection treatment and disposal and other Environment protection Services since, the same is Notified under SAC code 998346 by coating the Board GSTIN No.29AAALKO537GIZ7.

During inspection to your unit a sample of Treated trade effluent was collected from your factory by this office on 24.01.2024. Submitted analysis report from the CSO, Central Environmental Laboratory, Bangalore and the analysis fee demand note for Rs.11,050/-. The analysis report is found to be "Non-conforming" with respect to Fluoride as F to the standards stipulated by the Board.

Hence you are hereby informed to take notice for initiating necessary corrective action. Further, you are hereby informed to submit the compliance report to this office in this regard within 7 days from the date of this notice.

Accordingly, the sampling cum analysis charges including SGST & CGST charges is levied as follows:

Sl. No	Particulars	Amount levied in Rs.	
1.	Sampling charges	1,050-00	
2.	Treated trade effluent analysis charges	11,050-00	12,100-00
	SGST @ 9% & CGST @ 9%		2,178-00
	Grand Total		14,278-00

Hence, you are hereby informed to pay the sampling and analysis charges inclusive of SGST & CGST of Rs. 14,278/- through RTGS/ NEFT bearing Account No.510101005832178, UNION BANK OF INDIA (e-Corporation Bank) Peenya Branch, Peenya 2nd Stage, Bangalore-560 058, IFSC Code-UBIN0907634 within 7 days from the date of receipt of this letter.

Note: Please note that Analysis report and invoice copy will be sent to you only after payment of charges quoted above towards analysis of sample & you are hereby informed to send the industry GST Number.

The receipt of this Notice may please be acknowledged.

Yours faithfully,


Environmental Officer
Regional Office, Doddaballapura



TC-5487

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**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025:2017 accredited Testing Laboratory by NABL vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Ph : 080-23238458
Email: centrallab@kspcb.gov.in
Website:
<http://kspcb.karnataka.gov.in>
ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ. "ನಿಸರ್ಗ ಭವನ",
7 ನೇ 'ಡಿ' ಅಡ್ಡರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079
K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 13.06.2024

NAME OF THE INDUSTRY :	M/s. Eco Green Solution System Pvt. Ltd., Plot No. 48-A4, KIADB Indl area, Ellupura, Doddaballapura Tq, Bengaluru Rural Dist.	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vijaya M., DEO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 21.05.2024
DATE OF COLLECTION :	20.05.2024	DATE OF COMPLETION OF TEST : 31.05.2024
DATE OF RECEIPT :	21.05.2024	SAMPLE REPORT NO: WW-434
PARTICULARS:	Treated trade effluent	SAMPLE NO : WW-434

SI No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.0-9.0	8.2	IS 3025 (Part 11): 2022
2	Total Suspended Solids	mg/L	100	4.0	IS 3025 (Part 17): 2012
3	Oil and Grease	mg/L	10	BDL	APHA 23 rd edition (5520B): 2017
4	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	100	3.0	IS 3025 (Part 44): 2019
5	Chemical Oxygen Demand	mg/L	250	24	IS 3025 (Part 58): 2017
6	Fluoride as F	mg/L	2.0	0.11	IS 3025 (Part 60): 2019
7	Sulphide as S	mg/L	2.0	BDL	APHA 23 rd edition (4500-S2- F): 2017
8	Chloride as Cl	mg/L	1000	8.0	IS 3025 (Part 32): 2019
9	Phenolic Compounds as C ₆ H ₅ OH	mg/L	1.0	BDL	IS 3025 (Part 43): 2019
10	Sulphate as SO ₄	mg/L	1000	2.0	IS 3025 (Part 24): 2019
11	Cyanide as CN	mg/L	0.2	BDL	IS 3025(Part 27): 2021
12	Copper as Cu	mg/L	3.0	BDL	IS 3025 (Part 42): 2019
13	Zinc as Zn	mg/L	15	0.137	IS 3025 (Part 49): 2019
14	Iron as Fe	mg/L	3.0	BDL	IS 3025 (Part 53): 2019
INFERENCE		Conforms to prescribed standards			

- Note:** 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L

Oil and Grease:1.0;Sulphide as S:2.0;Phenolic Compounds as C₆H₅OH:0.1;Cyanide as CN:0.03;
Copper as Cu:0.05;Iron as Fe:0.2;

Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

Ph : 080-23238458


 Email: centrallab@kspcb.gov.in
 Website:
<http://kspcb.karnataka.gov.in>
**KARNATAKA STATE POLLUTION CONTROL BOARD
 CENTRAL ENVIRONMENTAL LABORATORY**

 ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
 ೭ ನೇ 'ಡಿ'ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
 ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯

**MoEF RECOGNISED ENVIRONMENTAL LABORATORY
 ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY**

 K.S.P.C.B., "Nisarga Bhavan"
 7th D Cross, Thimmaiah Road,
 Shivanagar, Bengaluru-560079

ANALYSIS REPORT
Date: 13.06.2024

NAME OF THE INDUSTRY :	M/s. Eco Green Solution System Pvt. Ltd., Plot No. 48-A4, KIADB Indl area, Ellupura, Doddaballapura Tq, Bengaluru Rural Dist.	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vijaya M., DEO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST : 21.05.2024
DATE OF COLLECTION :	20.05.2024	DATE OF COMPLETION OF TEST : 31.05.2024
DATE OF RECEIPT :	21.05.2024	SAMPLE REPORT NO: WW-434A
PARTICULARS:	Treated trade effluent	SAMPLE NO : WW-434

SI No	Parameters	Unit	Standard	Result	Test Method
1	Fixed Dissolved Solids	mg/L	2100	54	IS 3025 (Part 18):2022
2	Trivalent Chromium	mg/L	2.0	BDL	IS 3025 (Part 52):2019
INFERENCE		Conforms to prescribed standards			

- Note: 1. The above results pertain only to the sample tested.
 2. The report shall not be reproduced without the written approval of the laboratory.
 3. Samples will be stored for a period of 15 days from the date of issue of report.
 4. BDL: Below Detection Level in mg/L
 Trivalent Chromium:0.05;


 Authorized Signatory (Chemical)
 (Dr. B.M. Sreedhara Nayaka)
 Scientific Officer

----End of Report----

Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka
Date 19 MAR 2024

No. PCB/ RO-DBR/Analysis Charges/2021-22/1334

DEMAND NOTE

To,

The Occupier,
M/s. Stelis Biopharma Pvt. Ltd.,
No. 2-D1, Obadenahalli, KIADB Industrial Area,
3rd Phase, Doddaballapura,
Bangalore rural dist-561203.

Sir,

Sub: Demand Note for Payment of Sampling & Analysis charges for analysis of effluent Samples collected under the Water (Prevention & Control of Pollution) Act-1974- reg.

- Ref: 1. MoEF Gazette Notification published from MoEF & CC (CPCB Notification No. Legal 42(3)/87 New Delhi Dt: 23.02.2022).
2. Board official Memorandum No. PCB/744/COC/022/1096, Dt: 16.05.2022.
3. Inspection of your Industry a sample collected by the officers on 02.02.2024.

The Ministry of Environment, Forest & Climate change, (CPCB) New Delhi Notified the sampling and analysis charges for the effluents monitored from the Board vide Notification cited under ref(1). Accordingly, the Board has issued official Memorandum to collect the said charges with effect from 16.05.2022 vide letter cited under ref (2). In the Board has levy SGST-9%,+CGST-9% to the total analysis charges for the sewage and waste water collection treatment and disposal and other Environment protection Services since, the same is Notified under SAC code 998346 by coating the Board GSTIN No.29AAALKO537G1Z7.

During inspection to your unit a sample of Treated sewage effluent was collected by this office on 02.02.2024. Submitted analysis report from the CSO, Central Environmental Laboratory, Bangalore. The analysis fee demand note for Rs.5,800/- and the analysis report is found to be "Non-conforming" with respect to BOD, COD, Total Suspended Solids, Ammonical Nitrogen, Total Nitrogen and Fecal Coliform to the standards stipulated by the Board.

..2

/2/

The analyzed in the Central Environmental Laboratory of the Board and is found to be "Non-conforming" to the standards stipulated by the Board. Hence, you are here by informed to take notice for initiating necessary corrective action to upgrade the STP. Further, you are hereby informed to submit the compliance report to this office in this regard within 7 days from the date of this notice. The analysis report clearly indicates that you are not operating STP continuously & scientifically, so as to render the effluents confirm to standards. Please not that discharge of treated effluent in excess to the standards prescribed by the Board attracts penal & legal action as per the relevant provisions of Water Act & is a violation of consent conditions.

Accordingly, the sampling cum analysis charges including SGST & CGST charges is levied as follows:

Sl. No	Particulars	Amount levied in Rs.	
1.	Sampling charges	1050-00	6,850 -00
2.	Treated sewage analysis charges	5,800-00	
	SGST @ 9% & CGST @ 9%		1,233 -00
	Grand Total		8,083 -00

Hence, you are hereby informed to pay the sampling and analysis charges inclusive of SGST & CGST of Rs. 8,083/- through RTGS/ NEFT bearing Account No.510101005832178, UNION BANK OF INDIA (e-Corporation Bank) Peenya Branch, Peenya 2nd Stage, Bangalore-560 058, IFSC Code-UBIN0907634 within 7 days from the date of receipt of this letter.

Note: Please note that Analysis report and invoice copy will be sent o you only after payment of charges quoted above towards analysis of sample & you are hereby informed to send the industry GST Number.

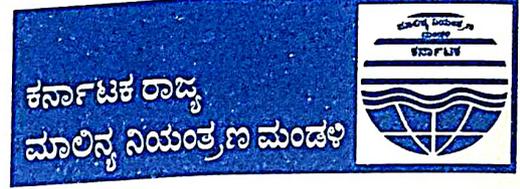
The receipt of this Notice may please be acknowledged.

Yours faithfully,

S. Hillu
Environmental Officer
Regional Office, Doddaballapura

Regional Office - Doddaballapura
Karnataka State Pollution Control Board
 Urban Eco Park,
 100 Feet Road, 3rd Phase,
 Peenya Industrial Area,
 Bengaluru - 560 058.
 Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
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 ದೂರವಾಣಿ : 080-28396000
 Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

No. PCB/DBR/Analysis Charges/2023-24/1336

Date: 19 MAR 2024

DEMAND NOTE

To

The Occupier,
 M/s. Musashi Auto Parts India Pvt, Ltd.,
 Sy. No.53 to 56 & 61 to.62, Raghunathapura Village,
 Kasaba Hobli, Doddaballapura Tq,
 Bangalore Rural District-561203.

Sir,

Sub: Demand Note for Payment of Sampling & Analysis charges for analysis of effluent
 Samples collected under the Water (Prevention & Control of Pollution) Act-1974- reg.

Ref: 1.MoEF Gazette Notification published from MoEF & CC (CPCB Notification No.
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 Laboratory, Bangalore. The analysis fee demand note for Rs.5,800/- and the analysis report is
 found to be "Non-conforming" with respect to Fecal coliform to the standards stipulated by the
 Board.

Hence, you are hereby informed to take notice for initiating necessary corrective action to upgrade the STP. Further, you are hereby informed to submit the compliance report to this office in this regard within 7 days from the date of this notice. The analysis report clearly indicates that you are not operating STP continuously & scientifically, so as to render the effluents conform to standards. Please note that discharge of treated effluent in excess to the standards prescribed by the Board attracts penal & legal action as per the relevant provisions of Water Act & is a violation of consent conditions.

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The receipt of this Notice may please be acknowledged.

Yours faithfully,


Regional Officer
Regional Office, Doddaballapura

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

O.A.No.104 of 2022

Girish N.P.

... Applicant

VS

State of Karnataka

& Ors

... Respondent

INSPECTION REPORT FILED BY

THE 5TH RESPONDENT

COUNSEL FOR THE 5TH RESPONDENT

M.R. GOKUL KRISHNAN

STANDING COUNSEL KSPCB